

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLT KLD Location 117 Sector



SHIFT I Date: 6/3/2025 Operator Name Areshdeep Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	384117	333311	345534	
07:00	OFF	ON I	OFF	OFF	OFF	384117	333311	345546	
08:00	ON	ON II	OFF	OFF	OFF	384157	333311	345576	
09:00	OFF	ON II	OFF	OFF	OFF	384206	333311	345608	
10:00	OFF	ON II	OFF	OFF	OFF	384207	333311	345628	
11:00	OFF	ON I	OFF	OFF	ON	384210	333311	345637	
12:00									Powercut
13:00	ON	ON I	OFF	OFF	ON	384269	333328	345690	
14:00	ON	ON I	OFF	OFF	ON	384328	333384	345719	

SHIFT II Date: 06-03-2025 Operator Name Gurbraj Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	ON	384328	333384	345719	
15:00	OFF	ON II	OFF	OFF	OFF	384446	333402	345748	
16:00	OFF	ON I	OFF	OFF	OFF	384446	333402	345781	
17:00	ON	ON II	OFF	OFF	ON	384460	333410	345817	
18:00	OFF	ON I	OFF	OFF	ON	384545	333481	345866	
19:00	OFF	ON I	OFF	OFF	OFF	384545	333566	345891	
20:00	OFF	ON I	OFF	OFF	OFF	384545	333566	345938	
21:00	OFF	ON II	OFF	OFF	OFF	384545	333566	345964	
22:00	OFF	ON II	OFF	OFF	OFF	384545	333566	346000	

SHIFT III Date: 06-03-25 Operator Name Gurbraj / Rupinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	384545	333566	346000	
23:00	ON	ON II	OFF	OFF	OFF	384553	333566	346021	
00:00	OFF	ON I	OFF	OFF	OFF	384591	333566	346042	
01:00	OFF	ON I	OFF	OFF	OFF	384591	333566	346060	
02:00	OFF	ON I	OFF	OFF	OFF	384591	333566	346075	
03:00	OFF	ON II	OFF	OFF	OFF	384591	333566	346092	
04:00	OFF	ON II	OFF	OFF	OFF	384591	333566	346114	
05:00	OFF	ON II	OFF	OFF	OFF	384591	333566	346136	
06:00	OFF	ON I	OFF	OFF	ON	384591	333598	346165	

Total Inlet KLD: 474 KLD Total Outlet KLD: 287 KLD Total Energy Consumption KW / Day: 631 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscll.:

(Plant in-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI



SHIFT I Date: 07-03-2025 Operator Name Rupnandan Singh / Arshdeep Singh Operator Signature Rupnandan Singh / Arshdeep Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	384591	333598	346165	
07:00	OFF	ON I	OFF	OFF	ON	384591	333752	346185	
08:00	OFF	ON I	OFF	OFF	OFF	384591	333752	346286	
09:00	OFF	ON I	OFF	OFF	OFF	384591	333752	346243	
10:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	
11:00	ON	ON II	OFF	OFF	OFF	384885	333752	346268	
12:00	OFF	ON I	OFF	OFF	OFF	384705	333752	346302	
13:00	OFF	ON I	OFF	OFF	ON	384705	333782	346346	
14:00	ON	ON I	OFF	OFF	ON	384842	333815	346405	

SHIFT II Date: 07/03/2025 Operator Name Amanpreet Operator Signature Amanpreet

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON I	OFF	OFF	ON	384842	333815	346405	
15:00	OFF	ON II	OFF	OFF	OFF	384980	333856	346432	
16:00	OFF	ON II	OFF	OFF	OFF	384980	333856	346439	
17:00	OFF	ON II	OFF	OFF	ON	384980	333867	346478	
18:00	ON	ON I	OFF	OFF	ON	385001	333960	346532	
19:00	OFF	ON I	OFF	OFF	OFF	385097	334009	346581	
20:00	OFF	ON I	OFF	OFF	OFF	385097	334009	346612	
21:00	OFF	ON II	OFF	OFF	OFF	385097	334009	346666	
22:00	OFF	ON II	OFF	OFF	OFF	385097	334009	346669	

SHIFT III Date: 07-03-25 Operator Name Gurpreet / Harinder Sharma Operator Signature Gurpreet / Harinder Sharma

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	3850097	334009	346669	
23:00	OFF	ON II	OFF	OFF	OFF	3850097	334009	346695	
00:00	OFF	ON I	OFF	OFF	OFF	3850097	334009	346720	
01:00	OFF	ON I	OFF	OFF	OFF	3850097	334009	346748	
02:00	OFF	ON I	OFF	OFF	OFF	3850097	334009	346774	
03:00	OFF	ON II	OFF	OFF	OFF	3850097	334009	346799	
04:00	OFF	ON II	OFF	OFF	ON	3850097	334009	346824	
05:00	ON	ON II	OFF	OFF	ON	3850097	334137	346849	
06:00	OFF	ON II	OFF	OFF	OFF	385198	334255	346874	

Total Inlet KLD: 667 KLD

Total Outlet KLD: 657 KLD

Total Energy Consumption KW / Day: 709 KW

Chemical Consumption Per Day:

Sodium Hypo Chloride:

Polyelectrolyte

Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TOI (117 Sec)



SHIFT I Date: 08-03-2025 Operator Name Gurpreet Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	off	ON I	off	off	off	385198	334255	346874	#6 tank cleaning
07:00	off	ON I	off	off	off	385198	334255	346899	
08:00	off	ON I	off	off	off	385198	334255	346932	
09:00	off	ON II	off	off	off	385198	334255	346964	
10:00	ON	ON II	off	off	off	385205	334255	346987	
11:00	off	ON II	off	off	off	385308	334255	347011	
12:00	off	ON I	off	off	off	385308	334255	347028	
13:00	ON	ON I	off	off	off	385315	334255	347081	
14:00	off	ON I	off	off	off	385410	334255	347110	

SHIFT II Date: 08/03/2025 Operator Name Aman / Manshajpreet Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	off	ON I	off	off	off	385410	334255	347110	
15:00	off	ON II	off	off	ON	385410	334301	347157	
16:00	ON	ON II	off	off	off	385427	334345	347189	
17:00	off	ON II	off	off	off	385490	334345	347203	
18:00	off	ON I	off	off	off	385490	334345	347217	
19:00	off	ON I	off	off	off	385490	334345	347231	
20:00	ON	ON I	off	off	ON	385498	334345	347247	
21:00	ON	ON II	off	off	on	385515	334410	347332	
22:00	off	ON II	off	off	off	385589	334516	347349	

SHIFT III Date: 08/03/25 Operator Name Gurpreet Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	off	ON II	off	off	off	385589	334516	347349	
23:00	off	ON II	off	off	off	385589	334516	347363	
00:00	off	ON I	off	off	off	385589	334516	347384	
01:00	off	ON I	off	off	off	385589	334516	347399	
02:00	off	ON I	off	off	off	385589	334516	347411	
03:00	off	ON II	off	off	off	385589	334516	347436	
04:00	off	ON II	off	off	off	385589	334516	347458	
05:00	off	ON II	off	off	off	385589	334516	347475	
06:00	ON	ON I	off	off	off	385589	334516	347517	

Total Inlet KLD: 391 KLD Total Outlet KLD: 90 KLD Total Energy Consumption KW / Day: 643 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Poyelectrolyte Miscll.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (117 Sec.)



SHIFT I Date: 09/03/2025 Operator Name Gurpreet Singh Operator Signature Gur

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	OFF	385599	334516	347517	
07:00	OFF	ON I	off	OFF	OFF	385668	334516	347531	
08:00	OFF	ON I	off	OFF	OFF	385668	334516	347557	
09:00	OFF	ON II	OFF	OFF	ON	385668	334516	347574	
10:00	OFF	ON II	OFF	OFF	ON	385688	334516	347597	Backwash
11:00	ON	ON II	OFF	OFF	OFF	385680	334525	347628	
12:00	OFF	ON I	OFF	OFF	OFF	385849	334610	347669	
13:00	OFF	ON I	OFF	OFF	OFF	385849	334610	347701	
14:00	OFF	ON I	OFF	OFF	OFF	385849	334610	347731	

SHIFT II Date: 09/03/2025 Operator Name Amanpreet Sehrai Operator Signature Aman

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	385849	334610	347751	
15:00	ON	ON II	OFF	OFF	OFF	385860	334610	347752	
16:00	OFF	ON II	OFF	OFF	OFF	385910	334610	347776	
17:00	OFF	ON II	OFF	OFF	ON	385910	334689	347801	
18:00	OFF	ON I	OFF	OFF	OFF	385910	334761	347838	
19:00	ON	ON I	OFF	OFF	OFF	385922	334761	347859	
20:00	OFF	ON I	OFF	OFF	OFF	386002	334761	347890	
21:00	OFF	ON II	OFF	OFF	OFF	386002	334761	347915	
22:00	OFF	ON II	OFF	OFF	OFF	386002	334761	347924	

SHIFT III Date: 09/03/2025 Operator Name Hatinder Phany/Arshdeep Singh Operator Signature Hatinder

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	386002	334761	347934	
23:00	ON	ON II	OFF	OFF	ON	386072	334825	348000	
00:00	OFF	ON I	OFF	OFF	OFF	386072	334887	348031	
01:00	OFF	ON I	OFF	OFF	OFF	386072	334887	348051	
02:00	OFF	ON I	OFF	OFF	OFF	386072	334887	348067	
03:00	OFF	ON II	OFF	OFF	OFF	386072	334887	348088	
04:00	OFF	ON II	OFF	OFF	OFF	386072	334887	348102	
05:00	ON	ON II	OFF	OFF	OFF	386085	334887	348127	
06:00	OFF	ON I	OFF	OFF	OFF	386165	334887	348156	

Total Inlet KLD : 566 KLD Total Outlet KLD : 371 KLD Total Energy Consumption KW / Day : 639 Kw  
 Chemical Consumption Per Day : Sodium Hypo Chloride : Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDJ (117 Sec)



SHIFT I Date: 10-03-2025 Operator Name Gurpreet Singh Operator Signature Gurpreet Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	386165	334887	348156	
07:00	OFF	ON I	OFF	OFF	OFF	386165	334887	348174	
08:00	OFF	ON I	OFF	OFF	OFF	386165	334887	348181	
09:00	OFF	ON II	OFF	OFF	ON	386175	334895	348249	Bar Rusted
10:00	ON	ON II	OFF	OFF	OFF	386253	334988	348278	
11:00	OFF	ON II	OFF	OFF	OFF	386253	334988	348316	
12:00	OFF	ON I	OFF	OFF	OFF	386253	334988	348341	
13:00	OFF	ON I	OFF	OFF	OFF	386253	334988	348356	
14:00	OFF	ON I	OFF	OFF	OFF	386253	334988		

SHIFT II Date: 10-03-25 Operator Name Gurtej / Aman Operator Signature Gurtej

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	ON	386253	334988	348356	
15:00	ON	ON II	OFF	OFF	OFF	386053	335081	348375	
16:00	ON	ON II	OFF	OFF	OFF	386313	335081	348404	
17:00	OFF	ON II	OFF	OFF	OFF	386444	335081	348437	
18:00	OFF	ON I	OFF	OFF	OFF	386444	335081	348461	
19:00	OFF	ON I	OFF	OFF	OFF	386444	335081	348490	
20:00	OFF	ON I	OFF	OFF	OFF	386444	335081	348508	
21:00	OFF	ON I	OFF	OFF	ON	386446	335081	348567	
22:00	OFF	ON II	OFF	OFF	ON	386452	335124	348617	

SHIFT III Date: 10/3/2025 Operator Name Anshdeep Singh / Harinder Operator Signature Anshdeep Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON III	OFF	OFF	ON	386453	335211	348617	
23:00	ON	ON II	OFF	OFF	OFF	386495	335311	348658	
00:00	OFF	ON I	OFF	OFF	OFF	386542	335311	348680	
01:00	OFF	ON I	OFF	OFF	OFF	386542	335311	348703	
02:00	OFF	ON I	OFF	OFF	OFF	386542	335311	348724	
03:00	OFF	ON II	OFF	OFF	OFF	386542	335311	348746	
04:00	OFF	ON II	OFF	OFF	OFF	386542	335311	348769	
05:00	OFF	ON II	OFF	OFF	OFF	386542	335311	348771	
06:00	OFF	ON I	OFF	OFF	OFF	386542	335311	348787	

Total Inlet KLD: 317 KLD Total Outlet KLD: 424 KLD Total Energy Consumption KW / Day: 631 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

## LOG SHEET

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (117 Sec)



SHIFT I Date: 11-03-2025 Operator Name Gurpreet Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ONI	OFF	OFF	OFF	386542	335311	348787	
07:00	ON	ONI	OFF	OFF	OFF	386555	335311	348820	
08:00	OFF	ONI	OFF	OFF	OFF	386660	335311	348871	
09:00	OFF	ONI	OFF	OFF	OFF	386660	335311	348918	
10:00	OFF	ONI	OFF	OFF	OFF	386660	335311	348944	
11:00	OFF	ONI	OFF	OFF	OFF	386660	335311	348958	
12:00	ON	ONI	OFF	OFF	OFF	386675	335311	348971	
13:00	OFF	ONI	OFF	OFF	ON	386817	335320	348996	
14:00	OFF	ONI	OFF	OFF	OFF	386817	335428	349046	

SHIFT II Date: 11-03-25 Operator Name Gurtej / Sehaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ONI	OFF	OFF	OFF	386817	335428	349046	
15:00	OFF	ONI	OFF	OFF	OFF	386817	335428	349068	
16:00	ON	ONI	OFF	OFF	OFF	386824	335428	349089	
17:00	OFF	ONI	OFF	OFF	ON	386907	335436	349109	
18:00	OFF	ONI	OFF	OFF	ON	386907	335480	349128	
19:00	OFF	ONI	OFF	OFF	OFF	386907	335594	349170	
20:00	OFF	ONI	OFF	OFF	OFF	386907	335594	349204	
21:00	OFF	ONI	OFF	OFF	OFF	386907	335594	349234	
22:00	OFF	ONI	OFF	OFF	OFF	386907	335594	349252	

SHIFT III Date: 11/3/2025 Operator Name Aarshdeep Singh / Harinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ONI	OFF	OFF	OFF	386907	335594	349252	
23:00	ON	ONI	OFF	OFF	OFF	386931	335594	349271	
00:00	OFF	ONI	OFF	OFF	OFF	387016	335594	349299	
01:00	ON	ONI	OFF	OFF	ON	387057	335607	349330	
02:00	OFF	ONI	OFF	OFF	OFF	387057	335760	349353	
03:00	OFF	ONI	OFF	OFF	OFF	387057	335760	349381	
04:00	OFF	ONI	OFF	OFF	OFF	387057	335760	349387	
05:00	OFF	ONI	OFF	OFF	OFF	387057	335760	349400	
06:00	OFF	ONI	OFF	OFF	OFF	387057	335760	349420	

Total Inlet KLD : 515 KLD Total Outlet KLD : 499 KLD Total Energy Consumption KW / Day : 633 Kw  
 Chemical Consumption Per Day : Sodium Hypo Chloride : Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TRJ (117 Sec)



SHIFT I Date: 12-03-2025 Operator Name Gurpreet Singh Operator Signature Gurpreet Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	387057	335700	349450	
07:00	OFF	ON I	OFF	OFF	OFF	387057	335700	349455	
08:00	OFF	ON I	OFF	OFF	OFF	387057	335700	349476	
09:00	ON	ON II	OFF	OFF	OFF	387070	335700	349492	
10:00	OFF	OFF	OFF	OFF	OFF	387142	335700	OFF	Blowers are not
11:00	OFF	ON II	OFF	OFF	ON	387142	335700	349516	
12:00	ON	ON I	OFF	OFF	ON	387155	335748	349547	
13:00	OFF	ON I	OFF	OFF	OFF	387210	335796	349589	
14:00	OFF	ON I	OFF	OFF	OFF	387210	335796	349609	

SHIFT II Date: 12/03/2025 Operator Name Amaydeep SM Operator Signature Amaydeep

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	387210	335796	349609	
15:00	ON	ON II	OFF	OFF	OFF	387222	335796	349642	
16:00	OFF	ON II	OFF	OFF	OFF	387277	335796	349675	
17:00	OFF	ON II	OFF	OFF	ON	387277	335813	349698	
18:00	OFF	ON I	OFF	OFF	ON	387277	335896	349734	
19:00	ON	ON I	OFF	OFF	OFF	387291	335978	349786	
20:00	OFF	ON I	OFF	OFF	OFF	387354	335978	349822	
21:00	OFF	ON II	OFF	OFF	OFF	387354	335978	349840	
22:00	OFF	ON II	OFF	OFF	ON	387354	336086	349893	

SHIFT III Date: 12-03-2025 Operator Name Hatinder Sharma / Amaydeep Singh Operator Signature Hatinder Sharma

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	ON	387354	336086	349893	
23:00	ON	ON II	OFF	OFF	OFF	387418	336056	349923	
00:00	OFF	ON I	OFF	OFF	OFF	387418	336056	349942	
01:00	OFF	ON I	OFF	OFF	OFF	387418	336056	349961	
02:00	OFF	ON I	OFF	OFF	OFF	387418	336056	349980	
03:00	OFF	ON II	OFF	OFF	OFF	387418	336056	349999	
04:00	OFF	ON II	OFF	OFF	OFF	387418	336056	350018	
05:00	OFF	ON II	OFF	OFF	OFF	387418	336056	350037	
06:00	OFF	ON I	OFF	OFF	OFF	387418	336056	350056	

Total Inlet KLD : 361 KLD Total Outlet KLD : 356 KLD Total Energy Consumption KW / Day : 636 KW  
 Chemical Consumption Per Day : Sodium Hypo-Chloride : Polyelectrolyte : Miscl.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.D.I. (117 Sec.)



SHIFT I Date: 13-03-2025 Operator Name Gurpreet Singh Operator Signature Gur

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	38748	336056	350056	
07:00	ON	ON I	OFF	OFF	OFF	387430	336056	350075	
08:00	OFF	ON I	OFF	OFF	OFF	387541	336056	350091	
09:00	OFF	ON II	OFF	OFF	OFF	387541	336056	350123	
10:00	OFF	ON II	OFF	OFF	OFF	387541	336056	350151	Power cut 10:50
11:00	OFF	OFF	OFF	OFF	OFF	387541	336056	OFF	Power on 12:00
12:00	ON	ON I	OFF	OFF	OFF	387555	336056	350171	
13:00	OFF	ON I	OFF	OFF	OFF	387631	336056	350213	
14:00	OFF	ON I	OFF	OFF	OFF	387631	336056	350236	

SHIFT II Date: 13-03-25 Operator Name Schay / Gurtej Operator Signature Schay / Gurtej

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON I	OFF	OFF	ON	387631	336056	350236	
15:00	OFF	ON II	OFF	OFF	ON	387695	336135	350174	
16:00	OFF	ON II	OFF	OFF	OFF	387695	336158	350212	
17:00	OFF	ON II	OFF	OFF	OFF	387695	336158	350250	
18:00	ON	ON I	OFF	OFF	ON	387708	336162	350288	
19:00	OFF	ON I	OFF	OFF	ON	387730	336235	350326	
20:00	OFF	ON I	OFF	OFF	ON	387730	336292	350368	
21:00	OFF	ON II	OFF	OFF	OFF	387730	336334	350387	
22:00	OFF	ON II	OFF	OFF	OFF	387730	336334	350419	

SHIFT III Date: 13/3/2025 Operator Name Ananddeep Singh / Rupinder Operator Signature Anand

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	OFF	387730	336334	350419	
23:00	ON	ON II	OFF	OFF	ON	387739	336359	350473	
00:00	OFF	ON I	OFF	OFF	OFF	387784	336461	350501	
01:00	OFF	ON I	OFF	OFF	OFF	387784	336461	350523	
02:00	OFF	ON I	OFF	OFF	OFF	387784	336461	350545	
03:00	OFF	ON II	OFF	OFF	OFF	387784	336461	350579	
04:00	OFF	ON II	OFF	OFF	OFF	387784	336461	350598	
05:00	OFF	ON II	OFF	OFF	OFF	387784	336461	350615	
06:00	OFF	ON I	OFF	OFF	OFF	387784	336461	350633	

Total Inlet KLD: 366 KLD Total Outlet KLD: 405 KLD Total Energy Consumption KW / Day: 576 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.D.I. (117 Sec)



SHIFT I Date: 14-03-2025 Operator Name Rupinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	387784	336461	350633	
07:00	OFF	ON I	OFF	OFF	OFF	387836	336461	350655	
08:00	ON	ON I	OFF	OFF	OFF	387945	336461	350696	
09:00	OFF	ON II	OFF	OFF	ON	387945	336479	350718	
10:00	OFF	ON II	OFF	OFF	OFF	387945	336509	350740	
11:00	OFF	ON II	OFF	OFF	OFF	387945	336509	350773	
12:00	ON	ON I	OFF	OFF	OFF	387989	336509	350812	
13:00	ON	ON I	OFF	OFF	ON	387996	336517	350862	
14:00	OFF	ON I	OFF	OFF	ON	387179	336601	350911	

SHIFT II Date: 14-03-25 Operator Name Rupinder Phain / Rupinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	387179	336645	350912	
15:00	OFF	ON II	OFF	OFF	OFF	387179	336645	350943	
16:00	OFF	ON II	OFF	OFF	OFF	387279	336645	350948	
17:00	ON	ON I	OFF	OFF	OFF	387179	336645	350969	
18:00	OFF	ON I	OFF	OFF	ON	388005	336645	350983	
19:00	OFF	ON I	OFF	OFF	ON	388095	336826	351016	
20:00	OFF	ON I	OFF	OFF	OFF	388295	336826	351062	
21:00	OFF	ON II	OFF	OFF	OFF	388296	336826	351074	
22:00	OFF	ON II	OFF	OFF	OFF	388296	336826	351096	

SHIFT III Date: 14/03/2025 Operator Name Amanpreet / Ashwath Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	OFF	388307	336826	351096	
23:00	OFF	ON II	OFF	OFF	OFF	388367	336826	351121	
00:00	OFF	ON I	OFF	OFF	OFF	388367	336826	351143	
01:00	OFF	ON I	OFF	OFF	OFF	388367	336826	351179	
02:00	OFF	ON I	OFF	OFF	OFF	388367	336826	351198	
03:00	OFF	ON II	OFF	OFF	OFF	388367	336826	351216	
04:00	OFF	ON II	OFF	OFF	OFF	388367	336826	351241	
05:00	OFF	ON II	OFF	OFF	OFF	388367	336826	351261	
06:00	ON	ON I	OFF	OFF	OFF	388889	336826	351278	

Total Inlet KLD: 1105 KLD Total Outlet KLD: 365 KLD Total Energy Consumption KW/Day: 645 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscl.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location 117 (Sec) TDI



SHIFT I Date: 15-03-2025 Operator Name Rupinder Kaur Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	OFF	38889	336826	351278	
07:00	OFF	ON I	OFF	OFF	OFF	388451	336826	351343	
08:00	OFF	ON I	OFF	OFF	OFF	388451	336826	351308	
09:00	OFF	ON II	OFF	OFF	OFF	388461	336826	351326	
10:00	OFF	ON II	OFF	OFF	OFF	388451	336826	351349	
11:00	ON	ON II	OFF	OFF	ON	388451	336806	351382	
12:00	OFF	ON I	OFF	OFF	ON	388633	336852	351415	
13:00	OFF	ON I	OFF	OFF	OFF	388633	336943	351456	
14:00	OFF	ON I	OFF	OFF	OFF	388633	336943	351458	

SHIFT II Date: 15-03-2025 Operator Name Hastinder Khan / Manse Raj Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	388633	336943	351458	
15:00	OFF	ON II	OFF	OFF	OFF	388633	336943	351461	
16:00	OFF	ON II	OFF	OFF	OFF	388633	336943	351487	
17:00	ON	ON II	OFF	OFF	ON	388633	336947	351549	
18:00	OFF	ON I	OFF	OFF	OFF	388783	337076	351585	
19:00	ON	ON I	OFF	OFF	OFF	388820	337076	351626	
20:00	OFF	ON I	OFF	OFF	OFF	388820	337076	351645	
21:00	OFF	ON II	OFF	OFF	OFF	388820	337076	351686	
22:00	OFF	ON II	OFF	OFF	OFF	388820	337076	351697	

SHIFT III Date: 15-03-2025 Operator Name Gurpreet Singh / Ambinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	388820	337076	351687	
23:00	ON	ON II	OFF	OFF	OFF	388835	337076	351702	
00:00	OFF	ON I	OFF	OFF	OFF	388910	337076	351738	
01:00	OFF	ON I	OFF	OFF	OFF	388910	337076	351751	
02:00	OFF	ON I	OFF	OFF	OFF	388910	337076	351777	
03:00	OFF	ON II	OFF	OFF	OFF	388910	337076	351799	
04:00	OFF	ON II	OFF	OFF	OFF	388910	337076	351826	
05:00	OFF	ON II	OFF	OFF	ON	388910	337101	351851	
06:00	OFF	ON I	OFF	OFF	ON	388910	337174	351876	

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : \_\_\_\_\_ Total Energy Consumption KW / Day : \_\_\_\_\_  
 Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscll.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.D.I. (117 Sec.)



SHIFT I Date: 16-03-2025 Operator Name Rupinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	ON	388910	337174	351876	
07:00	OFF	ON I	OFF	OFF	OFF	388910	337214	351911	
08:00	OFF	ON I	OFF	OFF	OFF	388910	337214	351944	
09:00	OFF	ON II	OFF	OFF	OFF	388910	337214	351977	
10:00	ON	ON II	OFF	OFF	OFF	388961	337214	351999	
11:00	ON	ON II	OFF	OFF	ON	389073	337266	352064	
12:00	ON	ON I	OFF	OFF	OFF	389158	337337	352097	
13:00	OFF	ON I	OFF	OFF	OFF	389203	337337	352141	
14:00	OFF	ON I	OFF	OFF	OFF	389203	337337	352159	

SHIFT II Date: 16-03-2025 Operator Name Amanpreet Singh/Neha Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	389203	337337	352199	
15:00	ON	ON II	OFF	OFF	OFF	389273	337337	352176	
16:00	OFF	ON II	OFF	OFF	OFF	389363	337337	352231	
17:00	OFF	ON II	OFF	OFF	ON	389363	337349	352257	
18:00	OFF	ON I	OFF	OFF	OFF	389363	337400	352281	
19:00	ON	ON I	OFF	OFF	OFF	389365	337400	352283	
20:00	OFF	ON I	OFF	OFF	ON	389471	337403	352327	
21:00	OFF	ON I	OFF	OFF	ON	389471	337481	352361	
22:00	OFF	ON I	OFF	OFF	OFF	389471	337540	352393	

SHIFT III Date: 16-03-2025 Operator Name Gurpreet Singh/Schubert Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	389471	337540	352393	
23:00	ON	ON II	OFF	OFF	OFF	389480	337540	352436	
00:00	OFF	ON I	OFF	OFF	OFF	389523	337540	352471	
01:00	OFF	ON I	OFF	OFF	OFF	389523	337540	352498	Power cut 11/10
02:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	
03:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	
04:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	
05:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	
06:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	

Total Inlet KLD: 613 KLD Total Outlet KLD: 366 KLD Total Energy Consumption KW / Day: 622 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 0.5 MLD KLD Location T.D.I. (7 sec)



SHIFT I Date: 17-03-25 Operator Name Gurtej / Sehaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	
07:00	OFF	ON	OFF	OFF	ON	389523	337540	352498	D&on 7:20
08:00	OFF	OFF	OFF	OFF	OFF				D.G off 8:00
09:00	OFF	OFF	OFF	OFF	ON			352517	D.G on 9:00
10:00	OFF	OFF	OFF	OFF	OFF			352534	D.G off 9:40
11:00	ON	OFF	OFF	OFF	ON	389624	337800	352557	D.G on 10:50
12:00	OFF	OFF	OFF	OFF	OFF				D.G off 12:13
13:00	OFF	OFF	OFF	OFF	OFF				
14:00									

SHIFT II Date: 17/3/2025 Operator Name Arushdeep Singh/Matinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00									Power cut
15:00	ON	ON I	OFF	OFF	OFF	389626	337800	352592	Power ON
16:00	ON	ON I	OFF	OFF	OFF	389729	337800	352647	
17:00	OFF	ON I	OFF	OFF	ON	389794	337802	352687	
18:00	OFF	ON II	OFF	OFF	OFF	389794	337870	352727	
19:00	OFF	ON II	OFF	OFF	OFF	389794	337870	352742	
20:00	ON	ON II	OFF	OFF	OFF	389797	337870	352755	
21:00	ON	ON I	OFF	OFF	ON	389906	337872	352800	
22:00	OFF	ON I	OFF	OFF	ON	389918	337981	352829	

SHIFT III Date: 17/03/2025 Operator Name Aman/Gurtej Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	ON	389918	337981	352829	
23:00	OFF	ON I	OFF	OFF	OFF	389918	338021	352858	
00:00	ON	ON II	OFF	OFF	OFF	389930	338021	352893	
01:00	OFF	ON II	OFF	OFF	OFF	390056	338021	352915	
02:00	OFF	ON II	OFF	OFF	OFF	390056	338021	352964	
03:00	OFF	ON I	OFF	OFF	OFF	390056	338021	352964	
04:00	OFF	ON I	OFF	OFF	OFF	390056	338021	352981	
05:00	OFF	ON I	OFF	OFF	ON	390056	338021	353007	
06:00	OFF	ON II	OFF	OFF	OFF	390056	3380587	353029	

Total Inlet KLD: 5.33 KLD Total Outlet KLD: 1.047 KLD Total Energy Consumption KW/Day: 531 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (17sec)



SHIFT I Date: 18-03-25 Operator Name Gurdeep Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON II	OFF	OFF	OFF	390056	338058	353029	
07:00	OFF	ON II	OFF	OFF	OFF	390056	338058	353042	
08:00	ON	ON II	OFF	OFF	OFF	390056	338058	353073	
09:00	OFF	ON I	OFF	OFF	OFF	390140	338058	353091	
10:00	ON	ON I	OFF	OFF	OFF	390140	338058	353104	
11:00	ON	ON I	OFF	OFF	ON	390267	338058	353142	
12:00	OFF	ON II	OFF	OFF	ON	390313	338134	353207	
13:00	OFF	ON II	OFF	OFF	OFF	390313	338373	353260	
14:00	ON	ON II	OFF	OFF	OFF	390374	338373	353299	

SHIFT II Date: 18-03-25 Operator Name Hatinder Sharma / Anshdeep Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON II	OFF	OFF	OFF	390374	338373	353299	
15:00	OFF	ON I	OFF	OFF	OFF	390374	338223	353307	
16:00	OFF	ON I	OFF	OFF	OFF	390374	338373	353318	
17:00	OFF	ON I	OFF	OFF	OFF	390489	338373	353361	
18:00	OFF	ON II	OFF	OFF	ON	390489	338373	353372	
19:00	OFF	ON II	OFF	OFF	OFF	390563	338478	353410	
20:00	OFF	ON II	OFF	OFF	OFF	390563	338478	353454	
21:00	OFF	ON I	OFF	OFF	OFF	390563	338478	353478	
22:00	OFF	ON I	OFF	OFF	OFF	390563	338478	353497	

SHIFT III Date: 18-03-2025 Operator Name Gurpreet / Aman / Seha Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	OFF	390563	338478	353497	
23:00	ON	ON I	OFF	OFF	OFF	390575	338478	353526	
00:00	OFF	ON II	OFF	OFF	OFF	390671	338478	353564	
01:00	OFF	ON II	OFF	OFF	OFF	390671	338478	353591	
02:00	OFF	ON II	OFF	OFF	OFF	390671	338478	353620	
03:00	OFF	ON I	OFF	OFF	OFF	390671	338478	353641	
04:00	OFF	ON I	OFF	OFF	ON	390671	338489	353668	
05:00	OFF	ON I	OFF	OFF	ON	390671	338560	353689	
06:00	OFF	ON II	OFF	OFF	OFF	390671	338615	353687	

Total Inlet KLD : 17 KLD Total Outlet KLD : 55 KLD Total Energy Consumption KW / Day : 65815W

Chemical Consumption Per Day : Sodium Hypo Chloride : Polyelectrolyte Miscil.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TOP (117sq)



SHIFT I Date: 19-03-25 Operator Name Gurtej/Sanjay Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON II	OFF	OFF	OFF	390675	338615	353687	
07:00	OFF	ON II	OFF	OFF	OFF	390675	338615	353709	
08:00	ON	ON II	OFF	OFF	OFF	390675	338615	353741	
09:00	ON	ON I	OFF	OFF	ON	390675	338615	353769	
10:00	OFF	ON I	OFF	OFF	ON	390801	338663	353809	
11:00	OFF	ON I	OFF	OFF	OFF	390801	338804	<del>353836</del>	
12:00	ON	ON II	OFF	OFF	OFF	390801	338804	353864	
13:00	ON	ON II	OFF	OFF	OFF	390807	338804	353901	
14:00	OFF	ON II	OFF	OFF	OFF				

SHIFT II Date: 19/3/2025 Operator Name ARSHDEEP SINGH/Katinder Sharma Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	OFF	391034	338824	353964	
15:00	OFF	ON I	OFF	OFF	OFF	391034	338824	353984	
16:00	ON	ON I	OFF	OFF	OFF	391038	338824	354006	
17:00	OFF	ON I	OFF	OFF	OFF	391167	338876	354059	
18:00	ON	ON II	OFF	OFF	OFF	391167	338876	354096	
19:00	OFF	ON II	OFF	OFF	OFF	391167	338876	354126	
20:00	OFF	ON II	OFF	OFF	OFF	391167	338876	354142	
21:00	ON	ON I	OFF	OFF	OFF	391167	338876	354153	
22:00	OFF	ON I	OFF	OFF	OFF	391230	338898	354178	

SHIFT III Date: 19-03-2025 Operator Name Gurpreet Singh/Amanpreet Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	ON	391230	338898	354178	
23:00	ON	ON I	OFF	OFF	ON	391249	338978	354208	
00:00	OFF	ON II	OFF	OFF	OFF		339023	354251	
01:00	OFF	ON II	OFF	OFF	OFF		339023	354289	
02:00	OFF	ON II	OFF	OFF	OFF		339023	354310	
03:00	OFF	ON I	OFF	OFF	OFF		339023	354345	
04:00	ON	ON I	OFF	OFF	OFF		339023	354361	
05:00	OFF	ON I	OFF	OFF	ON		339045	354387	
06:00	OFF	ON II	OFF	OFF	ON		339102	354409	

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : 507 KLD Total Energy Consumption KW / Day : 742 KW

Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscel.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location 117 (Sec.) TDI



SHIFT I Date: 20-03-2025 Operator Name Rupinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	ON		339122	354409	
07:00	OFF	ON I	OFF	OFF	OFF		339181	354459	
08:00	OFF	ON I	OFF	OFF	OFF	NOT	339181	354499	
09:00	ON	ON II	OFF	OFF	OFF		339181	354437	
10:00	OFF	ON II	OFF	OFF	OFF	WORKING	339181	354570	
11:00	OFF	ON II	OFF	OFF	OFF		339181	354603	
12:00	ON	ON I	OFF	OFF	OFF		339181	354636	
13:00	ON	ON I	OFF	OFF	OFF		339181	354673	
14:00	OFF	ON I	OFF	OFF	OFF		339181	354702	

SHIFT II Date: 20/3/2025 Operator Name Arundeep Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF		339181	354709	
15:00	OFF	ON II	OFF	OFF	OFF		339203	354738	
16:00	OFF	ON II	OFF	OFF	OFF	NOT	339335	354743	
17:00	OFF	ON I	OFF	OFF	OFF	WORKING	339372	354780	
18:00	ON	ON I	OFF	OFF	OFF		339372	354822	
19:00	ON	ON I	OFF	OFF	ON		339372	354888	
20:00	OFF	ON I	OFF	OFF	ON		339451	354946	
21:00	OFF	ON II	OFF	OFF	OFF		339530	354991	
22:00	OFF	ON II	OFF	OFF	OFF		339530	355014	

SHIFT III Date: 20-03-2025 Operator Name Gurpreet Singh / Anam Path Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF		339530	355014	
23:00	ON	ON II	OFF	OFF	ON	NOT	339540	355071	
00:00	OFF	ON I	OFF	OFF	ON		339693	355118	
01:00	OFF	ON I	OFF	OFF	OFF	WORKING	339747	355146	
02:00	OFF	ON I	OFF	OFF	OFF		339747	355174	
03:00	OFF	ON II	OFF	OFF	OFF		339747	355202	
04:00	OFF	ON I	OFF	OFF	OFF		339747	355230	
05:00	OFF	ON II	OFF	OFF	OFF		339747	355258	
06:00	OFF	ON I	OFF	OFF	OFF		339747	355286	

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : 635 KLD Total Energy Consumption KW / Day : 847 kw

Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscell.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.O.I. (17sec)



SHIFT I Date: 21-03-25 Operator Name Gurtej Singh Operator Signature [Signature]

Time Hrs	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	/	339747	355276	
07:00	ON	ON I	OFF	OFF	ON	/	339747	355290	Backwash
08:00	OFF	ON I	OFF	OFF	ON	/	339747	355352	
09:00	ON	ON II	OFF	OFF	OFF	/	339831	355381	
10:00	ON	ON II	OFF	OFF	OFF	/	339831	355417	
11:00	OFF	ON II	OFF	OFF	ON	391231	339831	355447	
12:00	OFF	ON I	OFF	OFF	OFF	391231	339868	355463	
13:00	ON	ON I	OFF	OFF	OFF	391331	339868	355487	
14:00	ON	ON I	OFF	OFF	ON	391339	339868	355511	

SHIFT II Date: 21/3/2025 Operator Name Aashdeep Singh / Sahaj Operator Signature [Signature]

Time Hrs	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON I	OFF	OFF	ON	391339	339868	355571	
15:00	OFF	ON II	OFF	OFF	OFF	3912993	339893	355562	
16:00	OFF	ON II	OFF	OFF	OFF	391393	339873	355569	
17:00	OFF	ON II	OFF	OFF	ON	391399	339882	355579	
18:00	OFF	ON I	OFF	OFF	ON	391399	339027	355592	
19:00	OFF	ON I	OFF	OFF	ON	391399	339027	355630	
20:00	ON	ON I	OFF	OFF	OFF	391551	339036	355690	
21:00	OFF	ON I	OFF	OFF	OFF	391551	339036	355732	
22:00	ON	ON II	OFF	OFF	OFF	391608	340188	355785	

SHIFT III Date: 21-03/2025 Operator Name Rubinder Singh / Harinder Ph Operator Signature [Signature]

Time Hrs	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	OFF	391608	340188	355785	
23:00	OFF	ON II	OFF	OFF	OFF	391639	340159	355796	
00:00	OFF	ON II	OFF	OFF	OFF	391639	340159	355806	
01:00	ON	ON I	OFF	OFF	ON	391761	340252	355870	
02:00	OFF	ON I	OFF	OFF	OFF	391761	340252	355903	
03:00	OFF	ON I	OFF	OFF	OFF	391761	340252	355925	
04:00	ON	ON II	OFF	OFF	OFF	391789	340252	355958	
05:00	OFF	ON II	OFF	OFF	OFF	391831	340252	355980	
06:00	OFF	ON II	OFF	OFF	ON	391831	340325	356002	

Total Inlet KLD: 600 KLD Total Outlet KLD: 578 KLD Total Energy Consumption KW/Day: 736 kw  
 Chemical Consumption Per Day: Sodium Hypo Chloride: \_\_\_\_\_ Polyelectrolyte: \_\_\_\_\_ Miscl.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (1195m)



SHIFT I Date: 22-03-25 Operator Name Gurbaj / Harinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON II	OFF	OFF	ON	391831	340325	356012	
07:00	ON	ON I	OFF	OFF	OFF	391831	340325	356040	
08:00	OFF	ON I	OFF	OFF	ON	391958	340327	356080	
09:00	OFF	ON I	OFF	OFF	ON	391958	340437	356104	
10:00	ON	ON II	OFF	OFF	ON	391960	340439	356127	
11:00	OFF	ON II	OFF	OFF	OFF	392010	340448	356152	
12:00	ON	ON II	OFF	OFF	OFF	392098	340448	356189	
13:00	OFF	ON I	OFF	OFF	OFF	392139	340448	356214	
14:00	OFF	ON I	OFF	OFF	OFF	392139	340448	356234	

SHIFT II Date: 22-03-2025 Operator Name Gurbaj / Ansh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	ON	392139	340460	356234	
15:00	OFF	ON II	OFF	OFF	ON	392139	340578	356279	
16:00	ON	ON I	OFF	OFF	OFF	392150	340615	356314	
17:00	ON	ON II	OFF	OFF	OFF	392291	340615	356348	
18:00	OFF	ON I	OFF	OFF	ON	392347	340625	356391	
19:00	OFF	ON I	OFF	OFF	ON	392347	340748	356438	
20:00	ON	ON I	OFF	OFF	OFF	392360	340790	356492	
21:00	OFF	ON I	OFF	OFF	OFF	392401	340790	356549	
22:00	OFF	ON II	OFF	OFF	OFF	392401	340790	356580	

SHIFT III Date: 22-03-2025 Operator Name Anam/Sehaj / Rupinder S Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	ON	392401	340803	356580	
23:00	ON	ON II	OFF	OFF	ON	392417	340875	356617	
00:00	OFF	ON I	OFF	OFF	OFF	392534	340914	356647	
01:00	OFF	ON I	OFF	OFF	OFF	392534	340914	356669	
02:00	OFF	ON I	OFF	OFF	OFF	392534	340914	356691	
03:00	OFF	ON II	OFF	OFF	ON	392534	340937	356723	
04:00	OFF	ON II	OFF	OFF	OFF	392534	341057	356745	
05:00	OFF	ON I	OFF	OFF	OFF	392534	341057	356767	
06:00	OFF	ON I	OFF	OFF	OFF	392534	341057	356789	

Total Inlet KLD: 703 KLD Total Outlet KLD: 732 KLD Total Energy Consumption KW / Day: 777 KW

Chemical Consumption Per Day: Sodium Hypo Chloride: Poly electrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5MLD KLD Location TDI 117 Sector



SHIFT I Date: 23/03/25 Operator Name Schafiq/Amir Operator Signature Schafiq/Amir

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON	OFF	OFF	OFF	392534	341057	356789	
07:00	OFF	ON	OFF	OFF	ON	392534	341062	356826	
08:00	ON	ON	OFF	OFF	OFF	392538	341126	356863	
09:00	OFF	ON	OFF	OFF	OFF	392710	341126	356900	
10:00	OFF	ON	OFF	OFF	ON	392710	341129	356937	
11:00	OFF	ON	OFF	OFF	ON	392710	341210	356974	
12:00	ON	ON	OFF	OFF	OFF	392715	341298	357011	
13:00	OFF	ON	OFF	OFF	OFF	392821	341298	357050	
14:00	OFF	ON	OFF	OFF	OFF	392821	341298	357079	

SHIFT II Date: 23-03-2025 Operator Name Gurpreet Singh Operator Signature Gurpreet Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON	OFF	OFF	OFF	392821	341298	357079	
15:00	ON	ON	OFF	OFF	OFF	392840	341298	357105	
16:00	OFF	ON	OFF	OFF	OFF	392983	341298	357132	
17:00	OFF	ON	OFF	OFF	ON	392983	341305	357159	
18:00	ON	ON	OFF	OFF	ON	392995	341413	357188	
19:00	OFF	ON	OFF	OFF	OFF	393091	341452	357239	
20:00	OFF	ON	OFF	OFF	OFF	393091	341452	357281	
21:00	OFF	ON	OFF	OFF	OFF	393091	341452	357319	
22:00	OFF	ON	OFF	OFF	OFF	393091	341452	357342	

SHIFT III Date: 23/03/2025 Operator Name Amran/Ryinder/Ankurh Operator Signature Amran/Ryinder/Ankurh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON	OFF	OFF	ON	393091	341467	357342	
23:00	ON	ON	OFF	OFF	ON	393175	341530	357375	
00:00	OFF	ON	OFF	OFF	OFF	393236	341560	357425	
01:00	OFF	ON	OFF	OFF	OFF	393236	341560	357445	
02:00	OFF	ON	OFF	OFF	OFF	393236	341560	357467	
03:00	OFF	ON	OFF	OFF	OFF	393236	341560	357488	
04:00	OFF	ON	OFF	OFF	OFF	393236	341580	357513	
05:00	OFF	ON	OFF	OFF	ON	393236	341591	357545	
06:00	ON	ON	OFF	OFF	ON	393244	341659	357562	

Total Inlet KLD: 710KLD Total Outlet KLD: 602KLD Total Energy Consumption KW/Day: 273KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI 117 Section



SHIFT I Date: 24/3/2025 Operator Name Ashdeep / Sahaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	ON	393244	341659	357652	
07:00	OFF	ON I	OFF	OFF	ON	393349	341694	357633	
08:00	OFF	ON I	OFF	OFF	OFF	393381	341710	357671	
09:00	OFF	ON II	OFF	OFF	OFF	393381	341710	357696	
10:00	OFF	ON II	OFF	OFF	OFF	393381	341710	357713	
11:00	ON	ON II	OFF	OFF	OFF	393388	341710	357732	
12:00	OFF	ON I	OFF	OFF	ON	393584	341732	357748	
13:00	OFF	ON I	OFF	OFF	ON	393584	341775	357754	
14:00	OFF	ON I	OFF	OFF	OFF	393584	341787	357762	

SHIFT II Date: 24-03-2025 Operator Name Gurpreet / Motinder / Anish Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	393584	341787	357762	
15:00	ON	ON II	OFF	OFF	OFF	393500	341787	357789	
16:00	OFF	ON II	OFF	OFF	ON	393728	341826	357805	
17:00	OFF	ON II	OFF	OFF	ON	393728	341895	357822	
18:00	OFF	ON I	OFF	OFF	OFF	393728	341833	357897	
19:00	ON	ON I	OFF	OFF	OFF	393740	341933	357934	
20:00	OFF	ON I	OFF	OFF	ON	393869	341940	357971	
21:00	OFF	ON II	OFF	OFF	ON	393869	3412001	357809	
22:00	OFF	ON II	OFF	OFF	OFF	393869	342066	358074	

SHIFT III Date: 24/03/2025 Operator Name Aman / Gurtej / Anish Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	393869	342066	358074	
23:00	ON	ON II	OFF	OFF	ON	393889	342097	358108	
00:00	OFF	ON I	OFF	OFF	ON	393979	342170	358154	
01:00	OFF	ON I	OFF	OFF	OFF	393979	342232	358182	
02:00	OFF	ON I	OFF	OFF	ON	393979	342249	358222	
03:00	OFF	ON II	OFF	OFF	OFF	393979	342309	358256	
04:00	OFF	ON II	OFF	OFF	OFF	393979	342309	358290	
05:00	OFF	ON II	OFF	OFF	OFF	393979	342309	358321	
06:00	OFF	ON I	OFF	OFF	ON	393979	342319	358347	

Total Inlet KLD : 735 KLD Total Outlet KLD : 660 KLD Total Energy Consumption KW / Day : 695 Kw  
 Chemical Consumption Per Day : Sodium Hypo Chloride : Polyelectrolyte Misccl.:

(Plant In Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.DI 117 Sector



SHIFT I Date: 25/3/2025 Operator Name Aashdeep / Sahaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ONT	OFF	OFF	OFF	393979	342319	358347	
07:00	OFF	ONT	OFF	OFF	OFF	393979	342325	358356	
08:00	ON	ONT	OFF	OFF	OFF	393988	342325	358378	
09:00	OFF	ONT	OFF	OFF	OFF	394101	342325	358392	
10:00	OFF	ONT	OFF	OFF	OFF	394101	342325	358406	
11:00	OFF	ONT	OFF	OFF	ON	394101	342329	358430	
12:00	ON	ONT	OFF	OFF	ON	394108	342406	358454	
13:00	OFF	ONT	OFF	OFF	OFF	394221	342444	358478	
14:00	OFF	ONT	OFF	OFF	OFF	394221	342444	358505	

SHIFT II Date: 25-03-2025 Operator Name Gurpreet / Harinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	394221	342444	358505	
15:00	ON	ON II	OFF	OFF	OFF	394225	342444	358533	
16:00	OFF	ON II	OFF	OFF	ON	394374	342459	358587	
17:00	OFF	ON II	OFF	OFF	ON	394374	342512	358623	
18:00	ON	ON I	OFF	OFF	ON	394376	342574	358655	
19:00	ON	ON I	OFF	OFF	OFF	394522	342574	358682	
20:00	OFF	ON I	OFF	OFF	OFF	394522	342574	358738	
21:00	OFF	ON II	OFF	OFF	OFF	394522	342574	358771	
22:00	OFF	ON II	OFF	OFF	OFF	394522	342574	358800	

SHIFT III Date: 25-03-2025 Operator Name Aman / Gurtej / Ankul Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	ON	394540	342590	358800	
23:00	OFF	ON II	OFF	OFF	ON	394595	342669	358837	
00:00	OFF	ON I	OFF	OFF	OFF	394595	342693	358871	
01:00	OFF	ON I	OFF	OFF	ON	394595	342710	358905	
02:00	OFF	ON I	OFF	OFF	OFF	394595	342798	358905	
03:00	OFF	ON II	OFF	OFF	OFF	394595	342798	358951	
04:00	OFF	ON II	OFF	OFF	OFF	394595	342798	358989	
05:00	OFF	ON II	OFF	OFF	OFF	394595	342798	358949	
06:00	ON	ON I	OFF	OFF	ON	394666	342825	358971	

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : \_\_\_\_\_ Total Energy Consumption KW / Day : \_\_\_\_\_  
 Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscil.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.D.I. 117 Sector



SHIFT I Date: 26/3/2025 Operator Name Ashwdeep Singh / Shehri Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	394666	342825	358971	
07:00	OFF	ON I	OFF	OFF	OFF	394666	342825	358997	
08:00	OFF	ON I	OFF	OFF	OFF	394666	342825	359022	
09:00	OFF	ON I	OFF	OFF	ON	394666	342829	359047	
10:00	ON	ON I	OFF	OFF	OFF	394672	342840	359072	
11:00	OFF	ON I	OFF	OFF	OFF	394786	342840	359097	
12:00	OFF	ON I	OFF	OFF	OFF	394786	342840	359122	
13:00	ON	ON I	OFF	OFF	ON	394793	342843	359147	
14:00	OFF	ON I	OFF	OFF	OFF	394951	342872	359175	

SHIFT II Date: 26/03/2025 Operator Name Gurpreet / Harinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	394951	342872	359175	
15:00	OFF	ON I	OFF	OFF	OFF	394951	342872	359185	
16:00	ON	ON I	OFF	OFF	ON	394953	342874	359211	
17:00	ON	ON I	OFF	OFF	ON	395017	342928	359250	
18:00	OFF	ON I	OFF	OFF	ON	395071	342981	359268	Power cut
19:00									Power ON
20:00	ON	ON I	OFF	OFF	ON	395116	343044	359290	
21:00	OFF	ON I	OFF	OFF	OFF	395185	343090	359341	
22:00	OFF	ON I	OFF	OFF	OFF	395185	343090	359380	

SHIFT III Date: 26/03/2025 Operator Name Aman / Gurtej / Amksh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON I	OFF	OFF	ON	395195	343110	359380	
23:00	OFF	ON I	OFF	OFF	OFF	395248	343211	359421	
00:00	ON	ON I	OFF	OFF	OFF	395253	343255	359456	
01:00	OFF	ON I	OFF	OFF	ON	395302	343267	359490	
02:00	OFF	ON I	OFF	OFF	ON	395302	343317	359549	
03:00	OFF	ON I	OFF	OFF	OFF	395302	343354	359562	
04:00	OFF	ON I	OFF	OFF	OFF	395302	343354	359586	
05:00	OFF	OFF	OFF	OFF	OFF				Power cut
06:00	OFF	OFF	OFF	OFF	OFF				

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : \_\_\_\_\_ Total Energy Consumption KW / Day : \_\_\_\_\_  
 Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscell. : \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI 117 Section



SHIFT I Date: 27/03/2025 Operator Name Aashdeep Singh / Sehaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	OFF	OFF	OFF	OFF	—	—	—	Power OFF
07:00	OFF	OFF	OFF	OFF	OFF	—	—	—	"
08:00	ON	ON II	OFF	OFF	OFF	395309	343354	359586	Power ON
09:00	OFF	ON I	OFF	OFF	OFF	395452	343354	359631	
10:00	OFF	ON I	OFF	OFF	ON	395452	343360	359687	
11:00	ON	ON I	OFF	OFF	ON	395463	343431	359713	
12:00	OFF	ON II	OFF	OFF	OFF	395631	343470	359744	
13:00	OFF	ON II	OFF	OFF	OFF	395631	343470	359789	
14:00	OFF	ON I	OFF	OFF	OFF	395631	343470	359838	

SHIFT II Date: 27-03-2025 Operator Name Gurpreet / Anshu Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	OFF	395631	343470	359848	
15:00	ON	ON II	OFF	OFF	OFF	395645	343480	359859	
16:00	ON	ON I	OFF	OFF	ON	395716	343472	359883	
17:00	OFF	ON I	OFF	OFF	ON	395716	343617	359937	
18:00	OFF	ON II	OFF	OFF	OFF	395785	343617	359984	
19:00	OFF	ON II	OFF	OFF	OFF	395800	343617	359998	
20:00	OFF	ON II	OFF	OFF	ON	395909	343625	360104	
21:00	OFF	ON I	OFF	OFF	ON	395909	343733	360127	
22:00	OFF	ON I	OFF	OFF	OFF	395909	343766	360168	

SHIFT III Date: 27/03/2025 Operator Name Aman / Gurtej / Anshu Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	OFF	395909	343766	360168	
23:00	ON	ON I	OFF	OFF	ON	395918	343769	360201	
00:00	OFF	ON II	OFF	OFF	ON	395964	343835	360235	
01:00	OFF	ON II	OFF	OFF	OFF	395964	343890	360265	
02:00	OFF	ON II	OFF	OFF	OFF	395964	343890	360297	
03:00	OFF	ON I	OFF	OFF	OFF	395964	343890	360325	
04:00	OFF	ON I	OFF	OFF	OFF	395964	343890	360369	
05:00	ON	ON I	OFF	OFF	OFF	395975	343890	360401	
06:00	ON	ON II	OFF	OFF	OFF	396121	343890	360448	

Total Inlet KLD: 812 KLD Total Outlet KLD: 536 KLD Total Energy Consumption KW / Day: 862 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.DI U7 Sector



SHIFT I Date: 28/3/2025 Operator Name Ashdeep Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON II	OFF	OFF	OFF	396121	343890	360448	
07:00	OFF	ON II	OFF	OFF	OFF	396121	343896	360469	
08:00	OFF	ON II	OFF	OFF	OFF	396062	343896	360486	
09:00	OFF	ON I	OFF	OFF	OFF	396062	343897	360500	
10:00	OFF	ON I	OFF	OFF	OFF	396062	343897	360518	
11:00	ON	ON I	OFF	OFF	OFF	396062	343897	360543	
12:00	ON	ON II	OFF	OFF	OFF	396097	343897	360570	
13:00	OFF	ON II	OFF	OFF	OFF	396897	343897	360627	
14:00	OFF	ON II	OFF	OFF	ON	396230	343901	360649	

SHIFT II Date: 28/3/2025 Operator Name Rupinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	ON	396230	343901	360649	
15:00	OFF	ON I	OFF	OFF	ON	396230	343982	360670	
16:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	Power Cut
17:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	3:53pm
18:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	6:24pm
19:00	ON	ON II	OFF	OFF	OFF	396251	344029	360697	
20:00	OFF	ON II	OFF	OFF	OFF	396301	344029	360735	
21:00	OFF	ON I	OFF	OFF	OFF	399301	344029	360781	
22:00	OFF	ON I	OFF	OFF	OFF	399301	344029	360818	

SHIFT III Date: 28/03/2025 Operator Name Aman/Gurtej/Ankush Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON I	OFF	OFF	ON	399315	344045	360818	
23:00	OFF	ON I	OFF	OFF	ON	399380	344115	360838	
00:00	OFF	ON II	OFF	OFF	OFF	399419	344205	360859	
01:00	OFF	ON II	OFF	OFF	OFF	399499	344205	360878	
02:00	OFF	ON II	OFF	OFF	OFF	399419	344205	360896	
03:00	OFF	ON I	OFF	OFF	OFF	399419	344205	360918	
04:00	OFF	ON I	OFF	OFF	OFF	399419	344205	360939	
05:00	OFF	ON I	OFF	OFF	OFF	399419	344205	360951	
06:00	OFF	ON II	OFF	OFF	OFF	399419	344205	360964	

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : \_\_\_\_\_ Total Energy Consumption KW / Day : \_\_\_\_\_  
 Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscll.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location JDI (117 Sec)

SHIFT I Date: 29-03-2025

Operator Name Gurpreet/Rupinder/Amrinder

Operator Signature Gurpreet/Rupinder/Amrinder



Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
08:00	OFF	ON II	OFF	OFF	OFF	369419	344205	360964	
07:00	ON	ON II	OFF	OFF	ON	369430	344205	361006	Bur Bumban
08:00	OFF	ON II	OFF	OFF	ON	369498	344210	361047	
09:00	OFF	ON I	OFF	OFF	OFF	369498	344293	361092	
10:00	ON	ON I	OFF	OFF	OFF	369510	344293	361124	
11:00	ON	ON I	OFF	OFF	OFF	369681	344293	361148	
12:00	OFF	ON I	OFF	OFF	ON	369747	344202	361174	
13:00	OFF	ON I	OFF	OFF	ON	369747	344445	361228	
14:00	OFF	ON II	OFF	OFF	OFF	369747	344445	361273	

SHIFT II Date: 29-03-2025

Operator Name Hatinder Sharma/Mansoj

Operator Signature Hatinder Sharma/Mansoj

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	OFF	369747	344445	361273	
15:00	ON	ON I	OFF	OFF	OFF	396809	344445	361297	
16:00	ON	ON I	OFF	OFF	OFF	396803	344445	361329	
17:00	OFF	ON I	OFF	OFF	ON	396903	344447	361355	
18:00	ON	ON II	OFF	OFF	ON	396919	344559	361364	
19:00	OFF	ON II	OFF	OFF	OFF	397034	344605	361392	
20:00	OFF	ON II	OFF	OFF	OFF	397034	344605	361401	
21:00	OFF	ON I	OFF	OFF	OFF	397034	344605	361420	
22:00	OFF	ON I	OFF	OFF	OFF	397034	344605	361439	

SHIFT III Date: 29/03/2025

Operator Name Amrinder/Amrinder

Operator Signature Amrinder/Amrinder

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	OFF	397034	344605	361439	
23:00	OFF	ON I	OFF	OFF	OFF	397034	344605	361459	
00:00	ON	ON II	OFF	OFF	OFF	397046	344605	361478	
01:00	OFF	ON II	OFF	OFF	OFF	397088	344605	361497	
02:00	OFF	ON I	OFF	OFF	OFF	397088	344605	361519	
03:00	OFF	ON I	OFF	OFF	OFF	397088	344605	361539	
04:00	OFF	ON I	OFF	OFF	OFF	397088	344605	361558	
05:00	OFF	ON I	OFF	OFF	OFF	397088	344605	361578	
06:00	OFF	ON I	OFF	OFF	OFF	397088	344605	361599	

Total Inlet KLD: 669 KLD

Total Outlet KLD: 400 KLD

Total Energy Consumption KW / Day: 635 kw

Chemical Consumption Per Day:

Sodium Hypo Chloride:

Polyelectrolyte

Miscil.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TRE (1/7 Sec)



SHIFT I Date: 30-03-2025 Operator Name Gurpreet Singh Operator Signature Gurpreet Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON II	OFF	OFF	OFF	397088	344605	361611	
07:00	ON	ON II	OFF	OFF	ON	397098	344610	361621	
08:00	OFF	ON II	OFF	OFF	OFF	397155	344655	361648	
09:00	OFF	ON I	OFF	OFF	OFF	397155	344655	361679	
10:00	ON	ON I	OFF	OFF	OFF	397165	344655	361702	
11:00	OFF	ON I	OFF	OFF	OFF	397265	344655	361743	
12:00	OFF	ON II	OFF	OFF	OFF	397265	344655	361772	
13:00	OFF	ON II	OFF	OFF	OFF	397265	344655	361818	
14:00	OFF	ON II	OFF	OFF	OFF	397265	344655	361857	

SHIFT II Date: 30-03-2025 Operator Name Dehrajpreet Singh Operator Signature Dehrajpreet Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	OFF	397265	344655	361857	
15:00	OFF	ON I	OFF	OFF	ON	397265	344661	361873	
16:00	OFF	ON I	OFF	OFF	ON	397265	344782	361889	
17:00	OFF	ON I	OFF	OFF	OFF	397265	344821	361905	
18:00	ON	ON II	OFF	OFF	OFF	397270	344821	361921	
19:00	OFF	ON II	OFF	OFF	ON	397486	344829	361960	
20:00	OFF	ON II	OFF	OFF	ON	397486	344985	361999	
21:00	OFF	ON I	OFF	OFF	OFF	397486	345027	362040	
22:00	ON	ON I	OFF	OFF	ON	397495	345028	362062	

SHIFT III Date: 30-03-2025 Operator Name Hatinder / Arshdeep Singh Operator Signature Hatinder / Arshdeep Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON I	OFF	OFF	ON	397495	345029	362062	
23:00	OFF	ON I	OFF	OFF	OFF	397590	345089	362097	
00:00	OFF	ON I	OFF	OFF	OFF	397590	345089	362108	
01:00	OFF	ON II	OFF	OFF	OFF	397590	345089	362122	
02:00	OFF	ON II	OFF	OFF	OFF	397590	345089	362138	
03:00	OFF	ON II	OFF	OFF	OFF	397590	345089	362149	
04:00	OFF	ON I	OFF	OFF	OFF	397592	345089	362158	
05:00	ON	ON I	OFF	OFF	ON	397652	345090	362164	
06:00	OFF	ON I	OFF	OFF	OFF	397652	345218	362169	

Total Inlet KLD : 564 KLD Total Outlet KLD : 613 KLD Total Energy Consumption KW / Day : 558 Kw

Chemical Consumption Per Day : Sodium Hypo Chloride : Polyelectrolyte Miscell.:

(Plant in-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (117 Sec)



SHIFT I Date: 31-03-2025 Operator Name Gurbraj / Motinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON II	OFF	OFF	OFF	397652	345218	362169	
07:00	OFF	ON II	OFF	OFF	OFF	397652	345218	362171	
08:00	OFF	ON II	OFF	OFF	ON	397652	345268	362177	Bar Koush
09:00	OFF	ON I	OFF	OFF	ON	397652	345230	362204	
10:00	ON	ON I	OFF	OFF	OFF	397665	345316	362248	
11:00	ON	ON I	OFF	OFF	OFF	397794	345316	362289	
12:00	OFF	ON II	OFF	OFF	OFF	397794	345316	362328	
13:00	OFF	ON II	OFF	OFF	OFF	397848	345316	362363	
14:00	OFF	ON II	OFF	OFF	OFF	397848	345316	362376	

SHIFT II Date: 31-03-25 Operator Name Gurtej / Aman Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON II	OFF	OFF	OFF	397848	345316	362376	
15:00	OFF	ON I	OFF	OFF	OFF	397889	345306	362398	
16:00	OFF	OFF	OFF	OFF	OFF	---	---	---	Power off 3 pm
17:00	OFF	OFF	OFF	OFF	OFF	---	---	---	
18:00	OFF	OFF	OFF	OFF	OFF	---	---	---	Power on 6:00
19:00	ON	ON I	OFF	OFF	ON	397915	345331	362451	
20:00	OFF	ON II	OFF	OFF	OFF	398010	345449	362501	
21:00	OFF	ON I	OFF	OFF	ON	398010	345449	362520	
22:00	OFF	ON I	OFF	OFF	ON	398010	345620	362578	

SHIFT III Date: 31/3/2025 Operator Name Aashdeep Singh / Ambush Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	ON	398010	345620	362578	
23:00	OFF	ON I	OFF	OFF	OFF	398010	345620	362596	
00:00	ON	ON II	OFF	OFF	OFF	398010	345620	362680	
01:00	ON	ON II	OFF	OFF	OFF	398010	345631	362711	
02:00	OFF	ON II	OFF	OFF	OFF	398128	345631	362781	
03:00	OFF	ON I	OFF	OFF	OFF	398128	345631	362803	
04:00	OFF	ON I	OFF	OFF	OFF	398128	345631	362821	
05:00	OFF	ON I	OFF	OFF	OFF	398128	345631	362857	
06:00	OFF	ON II	OFF	OFF	OFF	398128	345631	362873	

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : \_\_\_\_\_ Total Energy Consumption KW / Day : \_\_\_\_\_  
 Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscell.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (117 Sec)



SHIFT I Date: 1-04-2025 Operator Name Gurpreet/Matinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	398128	345631	362873	
07:00	OFF	ON II	OFF	OFF	OFF	398128	345631	362880	
08:00	OFF	ON II	OFF	OFF	ON	398128	345632	362897	Bar PWSH
09:00									
10:00									
11:00									
12:00									
13:00									
14:00									

SHIFT II Date: \_\_\_\_\_ Operator Name \_\_\_\_\_ Operator Signature \_\_\_\_\_

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00									
15:00									
16:00									
17:00									
18:00									
19:00									
20:00									
21:00									
22:00									

SHIFT III Date: \_\_\_\_\_ Operator Name \_\_\_\_\_ Operator Signature \_\_\_\_\_

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00									
23:00									
00:00									
01:00									
02:00									
03:00									
04:00									
05:00									
06:00									

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : \_\_\_\_\_ Total Energy Consumption KW / Day : \_\_\_\_\_  
 Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscll.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.D.I. (117 Sec.)

SHIFT I Date: 01-04-2025 Operator Name Gurbpreet/Hatinder Operator Signature [Signature]



Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON II	OFF	OFF	OFF	398128	345631	362873	
07:00	OFF	ON II	OFF	OFF	OFF	398128	345621	362880	
08:00	OFF	ON II	OFF	OFF	ON	398128	345631	362897	Backwash
09:00	OFF	ON II	OFF	OFF	ON	398128	345640	362921	
10:00	ON	ON I	OFF	OFF	OFF	398243	345788	362968	
11:00	ON	ON I	OFF	OFF	OFF	398243	345788	363007	
12:00	OFF	ON II	OFF	OFF	OFF	398243	345788	363038	
13:00	OFF	ON II	OFF	OFF	OFF	398243	345788	363069	
14:00	OFF	ON II	OFF	OFF	OFF	398243	345788	363092	

SHIFT II Date: 01-04-2025 Operator Name Amran/Cowtes/Sohaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	OFF	398243	345788	363092	
15:00	ON	ON I	OFF	OFF	OFF	398261	345788	363107	Power cut
16:00	OFF	ON I	OFF	OFF	OFF		345788		
17:00	OFF	ON I	OFF	OFF	ON	398373	345788	363116	
18:00	ON	ON II	OFF	OFF	ON	398373	345823	363154	
19:00	ON	ON II	OFF	OFF	OFF	398414	345972	363199	
20:00	OFF	ON II	OFF	OFF	OFF	398544	345972	363219	
21:00	OFF	ON I	OFF	OFF	OFF	398544	345972	363298	
22:00	OFF	ON I	OFF	OFF	OFF	398544	345972	363278	

SHIFT III Date: 01/04/2025 Operator Name Abhisheep Singh/Abhishek Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	OFF	398544	345972	363278	
23:00	ON	ON I	OFF	OFF	OFF	398544	345972	363303	
00:00	OFF	ON I	OFF	OFF	OFF	398652	345979	363341	
01:00	OFF	ON II	OFF	OFF	OFF	398652	345972	363349	
02:00	OFF	ON II	OFF	OFF	OFF	398652	345972	363367	
03:00	OFF	ON II	OFF	OFF	OFF	398652	345972	363385	
04:00	OFF	ON I	OFF	OFF	OFF	398652	345972	363438	
05:00	OFF	ON I	OFF	OFF	OFF	398652	345972	363457	
06:00	ON	ON I	OFF	OFF	ON	398666	345995	363470	

Total Inlet KLD: 538 KLD Total Outlet KLD: 364 KLD Total Energy Consumption KW / Day: 597 kw  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (117 sec)

SHIFT I Date: 02-04-2025 Operator Name Gurpreet/Hatinder Operator Signature [Signature]



Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	ON	398666	345995	363470	
07:00	ON	ON II	OFF	OFF	ON	398777	346050	363523	
08:00	OFF	ON II	OFF	OFF	ON	398777	346483	363578	Back Wash.
09:00	ON	ON II	OFF	OFF	OFF	398789	346133	363590	
10:00	OFF	ON I	OFF	OFF	OFF	398995	346133	363618	
11:00	OFF	ON I	OFF	OFF	ON	398995	346140	363686	
12:00	OFF	ON I	OFF	OFF	ON	398995	346214	363688	
13:00	ON	ON I	OFF	OFF	OFF	398005	346273	363736	
14:00	ON	ON II	OFF	OFF	OFF	399067	346273	363769	

SHIFT II Date: 02-04-2025 Operator Name Amanpreet/Gurtej Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON II	OFF	OFF	ON	399067	346286	363769	
15:00	OFF	ON I	OFF	OFF	ON	399146	346367	363827	
16:00	OFF	ON I	OFF	OFF	OFF	399146	346475	363857	
17:00	ON	ON I	OFF	OFF	ON	399157	346490	363879	
18:00	OFF	ON II	OFF	OFF	ON	399263	346555	363996	
19:00	OFF	ON II	OFF	OFF	OFF	399263	346603	363959	
20:00	OFF	ON II	OFF	OFF	ON	399263	346652	363997	
21:00	OFF	ON I	OFF	OFF	ON	399263	346652	364011	
22:00	OFF	ON I	OFF	OFF	ON	399265	346796	364042	

SHIFT III Date: 2/4/2025 Operator Name Aashdeep Singh/Ankush Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	ON	399265	346796	364042	
23:00	ON	ON I	OFF	OFF	OFF	399265	346796	364103	
00:00	OFF	ON II	OFF	OFF	OFF	399419	346796	364130	
01:00	OFF	ON II	OFF	OFF	OFF	399419	346796	364155	
02:00	OFF	ON II	OFF	OFF	OFF	399419	346796	364163	
03:00	OFF	ON I	OFF	OFF	OFF	399419	346796	364180	
04:00	OFF	ON I	OFF	OFF	OFF	399419	346796	364203	
05:00	OFF	ON I	OFF	OFF	OFF	399419	346796	364255	
06:00	ON	ON II	OFF	OFF	ON	399430	346800	364275	

Total Inlet KLD: 764 KLD Total Outlet KLD: 805 KLD Total Energy Consumption KW/Day: 805 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.D.I (117 Soc)



SHIFT I Date: 03-04-2025 Operator Name Chandpreet Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON II	OFF	OFF	ON	399430	346800	364275	
07:00	ON	ON II	OFF	OFF	ON	399569	346878	364302	
08:00	OFF	ON II	OFF	OFF	ON	399601	346930	364349	Bruckausch
09:00	OFF	ON I	OFF	OFF	OFF	399601	346930	364388	
10:00	ON	ON I	OFF	OFF	OFF	399615	346930	364416	
11:00	OFF	ON I	OFF	OFF	OFF	399718	346930	364448	
12:00	ON	ON I	OFF	OFF	ON	399730	346940	364499	
13:00	OFF	ON II	OFF	OFF	ON	298810	347004	364541	
14:00	OFF	ON II	OFF	OFF	OFF	346810	347048	364578	

SHIFT II Date: 03-04-25 Operator Name Garkij / Aman Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	OFF	396810	347048	364578	
15:00	ON	ON I	OFF	OFF	ON	396810	347048	364603	
16:00	OFF	ON I	OFF	OFF	OFF	399999	347193	364631	
17:00	ON	ON I	OFF	OFF	OFF	399999	347193	364639	
18:00	OFF	ON II	OFF	OFF	ON	390037	347205	364681	6:01 PM
19:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	---	Power cut
20:00	---	---	---	---	---	---	---	---	---
21:00	OFF	OFF	OFF	OFF	OFF	---	---	---	---
22:00	OFF	ON I	OFF	OFF	ON	400037	347348	364691	Power ON

SHIFT III Date: 3/4/2025 Operator Name Ajishdeep Singh / Ankush Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	ON	400037	347348	364681	
23:00	ON	ON I	OFF	OFF	OFF	400234	347348	364783	
00:00	ON	ON II	OFF	OFF	OFF	400234	347348	364799	
01:00	OFF	ON II	OFF	OFF	OFF	400234	347348	364833	
02:00	OFF	ON II	OFF	OFF	OFF	400234	347348	364838	
03:00	OFF	ON I	OFF	OFF	OFF	400234	347348	364857	
04:00	OFF	ON I	OFF	OFF	OFF	400234	347348	364886	
05:00	OFF	ON I	OFF	OFF	OFF	400234	347348	364893	
06:00	OFF	ON II	OFF	OFF	ON	400234	347306	364929	

Total Inlet KLD: 804 KLD Total Outlet KLD: 606 KLD Total Energy Consumption KW / Day: 6.54 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.D.I. (117 Sec)



SHIFT I Date: 04-04-2025 Operator Name Rupinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	ON	400234	347026	364929	
07:00	OFF	ON II	OFF	OFF	ON	400234	347081	364941	Backwash
08:00	OFF	ON II	OFF	OFF	OFF	400234	347044	364962	
09:00	ON	OFF I	OFF	OFF	OFF	400269	347444	364997	
10:00	OFF	ON I	OFF	OFF	ON	400437	347481	365045	
11:00	OFF	ON I	OFF	OFF	ON	400449	347563	365089	
12:00	ON	ON II	OFF	OFF	OFF	400456	347607	365119	
13:00	OFF	ON II	OFF	OFF	OFF	400549	347607	365166	
14:00	OFF	ON II	OFF	OFF	ON	400666	347619	365213	

SHIFT II Date: 04/04/2025 Operator Name Aman/Gurtej Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	ON	400666	347619	365213	
15:00	OFF	ON I	OFF	OFF	ON	400666	347715	365233	
16:00	ON	ON I	OFF	OFF	OFF	400666	347780	365244	
17:00	ON	ON I	OFF	OFF	OFF	400730	347790	365289	
18:00	OFF	ON II	OFF	OFF	ON	400832	347801	365318	
19:00	OFF	ON II	OFF	OFF	ON	400832	347882	365356	
20:00	ON	ON II	OFF	OFF	OFF	400841	347916	365389	
21:00	OFF	ON I	OFF	OFF	ON	400937	347924	365429	
22:00	OFF	ON I	OFF	OFF	ON	400937	348067	365511	

SHIFT III Date: 4/4/2025 Operator Name Anshdeep Singh/Chhokar Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	ON	400937	348067	365511	
23:00	OFF	ON I	OFF	OFF	OFF	400937	348067	365538	
00:00	OFF	ON II	OFF	OFF	OFF	400937	348067	365583	
01:00	OFF	ON II	OFF	OFF	OFF	400937	348067	365604	
02:00	OFF	ON II	OFF	OFF	OFF	400937	348067	365625	
03:00	OFF	ON I	OFF	OFF	OFF	400937	348067	365646	
04:00	OFF	ON I	OFF	OFF	OFF	400937	348067	365667	
05:00	ON	ON I	OFF	OFF	OFF	401034	348067	365688	
06:00	OFF	ON II	OFF	OFF	OFF	401034	348067	365694	

Total Inlet KLD: 800 KLD Total Outlet KLD: 661 KLD Total Energy Consumption KW / Day: 765 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (117 Sec)



SHIFT I Date: 05/04/2025 Operator Name Rupinder Singh Operator Signature Rupinder Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON II	OFF	OFF	OFF	401034	348067	365694	Backward
07:00	OFF	ON II	OFF	OFF	ON	401034	348111	365709	
08:00	OFF	ON II	OFF	OFF	ON	401034	348183	365733	
09:00	OFF	ON I	OFF	OFF	OFF	401034	348207	365750	
10:00	ON	ON I	OFF	OFF	OFF	401051	348207	365761	
11:00	ON	ON I	OFF	OFF	ON	401195	348238	365830	
12:00	OFF	ON II	OFF	OFF	ON	401307	348330	365888	
13:00	OFF	ON II	OFF	OFF	OFF	401307	348395	365923	
14:00	OFF	ON II	OFF	OFF	OFF	401307	348395	365967	

SHIFT II Date: 05/04/2025 Operator Name Amanpreet / Gurtej Operator Signature Amanpreet

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	OFF	401307	348395	365967	
15:00	OFF	ON I	OFF	OFF	OFF	401307	348395	365991	
16:00	ON	ON I	OFF	OFF	OFF	401348	348395	366019	
17:00	OFF	ON I	OFF	OFF	ON	401492	348410	366055	
18:00	OFF	ON II	OFF	OFF	ON	401492	348501	366090	
19:00	ON	ON II	OFF	OFF	OFF	401403	348595	366125	
20:00	ON	ON II	OFF	OFF	ON	401599	348637	366189	
21:00	OFF	ON I	OFF	OFF	OFF	401667	348707	366212	
22:00	OFF	ON I	OFF	OFF	OFF	401667	348707	366222	

SHIFT III Date: 05-04-2025 Operator Name Gurpreet Singh / Harinder / Anshu Operator Signature Gurpreet Singh

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON I	OFF	OFF	OFF	401667	348707	366222	
23:00	ON	ON II	OFF	OFF	OFF	401680	348707	366238	
00:00	OFF	ON I	OFF	OFF	OFF	401742	348707	366259	
01:00	OFF	ON II	OFF	OFF	OFF	401742	348707	366273	
02:00	OFF	ON II	OFF	OFF	OFF	401742	348707	366291	
03:00	ON	ON II	OFF	OFF	OFF	401760	348707	366318	
04:00	OFF	ON I	OFF	OFF	OFF	401779	348707	366339	
05:00	OFF	ON I	OFF	OFF	ON	401829	348715	366366	
06:00	OFF	ON I	OFF	OFF	ON	401809	348796	366384	

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : \_\_\_\_\_ Total Energy Consumption KW / Day : \_\_\_\_\_  
 Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscl. : \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 25 MLD KLD Location T.D.F. (11.7 Sec.)



SHIFT I Date: 06/04/2025 Operator Name Rupinder Singh Operator Signature Ra

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	ON	401802	348796	366394	Bar Kurosh
07:00	OFF	ON II	OFF	OFF	OFF	401829	348814	366417	
08:00	OFF	ON II	OFF	OFF	OFF	401829	348814	366455	
09:00	OFF	ON II	OFF	OFF	OFF	401829	348814	366515	
10:00	OFF	ON I	OFF	OFF	OFF	401829	348814	366539	
11:00	ON	ON I	OFF	OFF	ON	401851	348833	366562	
12:00	ON	ON I	OFF	OFF	OFF	401943	348911	366614	
13:00	OFF	ON II	OFF	OFF	OFF	402047	348911	366688	
14:00	OFF	ON II	OFF	OFF	OFF	402047	348911	366690	

SHIFT II Date: 06/4/2025 Operator Name Abhishek Singh / Sehaj Operator Signature Abhishek

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON II	OFF	OFF	OFF	402047	348911	366690	
15:00	ON	ON II	OFF	OFF	OFF	402080	348911	366771	
16:00	OFF	ON I	OFF	OFF	OFF	402183	348911	366755	
17:00	OFF	ON I	OFF	OFF	OFF	402183	348911	366777	
18:00	ON	ON I	OFF	OFF	ON	402283	349026	366793	
19:00	OFF	ON II	OFF	OFF	OFF	402283	349075	366868	
20:00	OFF	ON II	OFF	OFF	OFF	402283	349075	366900	
21:00	OFF	ON II	OFF	OFF	OFF	402283	349075	366909	
22:00	OFF	ON I	OFF	OFF	OFF	402283	349075	366918	

SHIFT III Date: 06-04-2025 Operator Name Gurpreet / Hatinder Shu Operator Signature Gurpreet

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON I	OFF	OFF	ON	402283	349085	366961	
23:00	ON	ON I	OFF	OFF	ON	402345	349223	366969	
00:00	OFF	ON I	OFF	OFF	ON	402345	349223	366990	
01:00	OFF	ON II	OFF	OFF	OFF	402345	349223	366997	
02:00	OFF	ON II	OFF	OFF	OFF	402345	349223	366945	
03:00	OFF	ON II	OFF	OFF	OFF	402345	349223	366903	
04:00	ON	ON I	OFF	OFF	OFF	402345	349223	367102	
05:00	OFF	ON I	OFF	OFF	OFF	402469	349223	367123	
06:00	OFF	ON I	OFF	OFF	ON	402469	349225	367141	

Total Inlet KLD: 667 KLD Total Outlet KLD: 429 KLD Total Energy Consumption KW/Day: 777 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (17-2e)



SHIFT I Date: 07/04/2025 Operator Name Aman/Arif/Gurtej Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	ON	402469	349225	367141	Backwash
07:00	OFF	ON I	OFF	OFF	OFF	402469	349372	367181	
08:00	OFF	ON I	OFF	OFF	OFF	402469	349372	367187	
09:00	OFF	ON II	OFF	OFF	OFF	402469	349372	367207	
10:00	ON	ON II	OFF	OFF	OFF	402481	349372	367221	
11:00	OFF	ON II	OFF	OFF	ON	402651	349389	367267	
12:00	OFF	ON II	OFF	OFF	ON	402651	349470	367291	
13:00	OFF	ON I	OFF	OFF	OFF	402651	349521	367311	
14:00	ON	ON I	OFF	OFF	OFF	402701	349521	367342	

SHIFT II Date: 7/4/2025 Operator Name Azhardeep Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON I	OFF	OFF	OFF	402701	349521	367342	
15:00	OFF	ON I	OFF	OFF	OFF	402763	349521	367363	
16:00	OFF	ON II	OFF	OFF	OFF	402763	349522	367385	
17:00	ON	ON II	OFF	OFF	OFF	402830	349522	367442	
18:00	OFF	ON II	OFF	OFF	OFF	402831	349522	367474	
19:00	ON	ON I	OFF	OFF	ON	402903	349647	367466	
20:00	OFF	ON I	OFF	OFF	OFF	402903	349647	367492	
21:00	OFF	ON I	OFF	OFF	OFF	402903	349647	367537	
22:00	OFF	ON II	OFF	OFF	OFF	402903	349684	367582	

SHIFT III Date: 08-04-2025 Operator Name Gurpreet/Harinder/Ankurh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	402903	349684	367582	
23:00	ON	ON II	OFF	OFF	OFF	402903	349684	367591	
00:00	ON	ON II	OFF	OFF	OFF	402905	349684	367610	
01:00	OFF	ON I	OFF	OFF	OFF	402927	349684	367629	
02:00	OFF	ON I	OFF	OFF	OFF	402977	349684	367651	
03:00	OFF	ON I	OFF	OFF	OFF	402977	349684	367683	
04:00	ON	ON II	OFF	OFF	ON	402990	349690	367704	
05:00	OFF	ON II	OFF	OFF	ON	403062	349810	367744	
06:00	OFF	ON II	OFF	OFF	OFF	403062	349855	367778	

Total Inlet KLD : 593 KLD

Total Outlet KLD : 630 KLD

Total Energy Consumption KW / Day 637 KW

Chemical Consumption Per Day :

Sodium Hypo Chloride :

Polyelectrolyte

Miscll.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 m<sup>3</sup> KLD Location TDI 117



SHIFT I Date: 08/04/2025 Operator Name Amanpreet/Chavate Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	403062	349855	367778	
07:00	OFF	ON I	OFF	OFF	OFF	403062	349855	367819	
08:00	OFF	ON I	OFF	OFF	ON	403062	349856	367839	BACKWASH
09:00	ON	ON II	OFF	OFF	ON	403079	349871	367864	
10:00	OFF	ON II	OFF	OFF	ON	403197	349882	367924	
11:00	OFF	ON II	OFF	OFF	OFF	403197	350001	367940	
12:00	ON	ON I	OFF	OFF	OFF	403210	350001	367963	
13:00	OFF	ON I	OFF	OFF	OFF	403326	350001	367978	
14:00		ON I	OFF	OFF	ON	403326	350010	368016	

SHIFT II Date: 8/4/2025 Operator Name Aashdeep Singh/Schij Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	ON	403326	350011	368016	
15:00	ON	ON I	OFF	OFF	OFF	403380	350140	368070	
16:00	ON	ON II	OFF	OFF	OFF	403391	350140	368108	
17:00	OFF	ON II	OFF	OFF	OFF	403391	350140	368138	
18:00	OFF	ON II	OFF	OFF	OFF	403391	350140	368153	
19:00	OFF	ON I	OFF	OFF	OFF	403391	350140	368154	
20:00	OFF	ON I	OFF	OFF	OFF	403391	350140	368163	
21:00	OFF	ON II	OFF	OFF	OFF	403391	350140	368178	
22:00	OFF	ON II	OFF	OFF	OFF	403391	350140	368199	

SHIFT III Date: 08-04-2025 Operator Name Gurpreet/Maninder/Ankush Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON I	OFF	OFF	OFF	403405	350140	368199	
23:00	ON	ON I	OFF	OFF	OFF	403565	350140	368194	
00:00	OFF	ON I	OFF	OFF	OFF	403606	350140	368210	
01:00	OFF	ON I	OFF	OFF	OFF	403606	350140	368238	
02:00	OFF	ON I	OFF	OFF	ON	403606	350150	368271	
03:00	OFF	ON I	OFF	OFF	ON	403606	350267	368298	
04:00	ON	ON II	OFF	OFF	OFF	403615	350318	368349	
05:00	OFF	ON I	OFF	OFF	OFF	403649	350318	368378	
06:00	OFF	ON I	OFF	OFF	OFF	403649	350318	368405	

Total Inlet KLD : \_\_\_\_\_ Total Outlet KLD : 463 KLD Total Energy Consumption KW / Day : 627 Kw  
 Chemical Consumption Per Day : \_\_\_\_\_ Sodium Hypo Chloride : \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscll.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (1782)



SHIFT I Date: 09/04/2025 Operator Name Arnon / Gurdy Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	OFF	403655	350318	368405	
07:00	OFF	ON I	OFF	OFF	OFF	403699	350318	368444	
08:00	OFF	ON I	OFF	OFF	ON	403699	350320	368469	BACKWASH
09:00	OFF	ON III	OFF	OFF	ON	403699	350367	368482	
10:00	OFF	ON II	OFF	OFF	OFF	403699	350479	368501	
11:00	ON	ON II	OFF	OFF	OFF	403728	350479	368550	
12:00	OFF	ON I	OFF	OFF	OFF	403890	350479	368576	
13:00	OFF	ON I	OFF	OFF	OFF	403890	350479	368598	
14:00	OFF	ON I	OFF	OFF	OFF	403890	350479	368596	

SHIFT II Date: 09/4/2025 Operator Name Azhardeep Singh / Sehaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	403890	350478	368596	
15:00	ON	ON I	OFF	OFF	OFF	404071	350478	368606	
16:00	OFF	ON II	OFF	OFF	ON	404071	350674	368684	
17:00	OFF	ON II	OFF	OFF	OFF	404071	350674	368740	
18:00	OFF	ON I	OFF	OFF	OFF	404071	350674	368758	
19:00	ON	ON I	OFF	OFF	OFF	404190	350674	368779	
20:00	OFF	ON I	OFF	OFF	OFF	404190	350674	368832	
21:00	OFF	ON I	OFF	OFF	OFF	404190	350674	368855	
22:00	OFF	ON I	OFF	OFF	OFF	404190	350674	368856	

SHIFT III Date: 09-04-2025 Operator Name Gurpreet / Anindya Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	404190	350674	368856	
23:00	ON	ON II	OFF	OFF	OFF	404205	350674	368891	
00:00	OFF	ON I	OFF	OFF	ON	404287	350680	368912	
01:00	OFF	ON I	OFF	OFF	ON	404287	350748	368936	
02:00	OFF	ON I	OFF	OFF	OFF	404287	350781	368958	
03:00	OFF	ON I	OFF	OFF	OFF	404287	350781	368979	
04:00	ON	ON I	OFF	OFF	OFF	404295	350787	369013	
05:00	OFF	ON I	OFF	OFF	OFF	404358	350787	369037	
06:00	OFF	ON I	OFF	OFF	OFF	404358	350787	369064	

Total Inlet KLD : 703 KLD Total Outlet KLD : 469 KLD Total Energy Consumption KW / Day : 659 KW

Chemical Consumption Per Day : Sodium Hypo Chloride : Poly electrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 3.5 MLD KLD Location TDI (17.50)



SHIFT I Date: 10/04/2025 Operator Name Gurtej / Aman Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	404358	350787	369064	
07:00	OFF	ON I	OFF	OFF	ON	404358	350787	369081	
08:00	OFF	ON I	OFF	OFF	ON	404358	350918	369003	
09:00	OFF	ON II	OFF	OFF	OFF	404358	351016	369114	
10:00	OFF	ON II	OFF	OFF	OFF	404358	351016	369124	
11:00	ON	ON II	OFF	OFF	ON	404419	351026	369158	
12:00	OFF	ON I	OFF	OFF	ON	404524	351096	369211	
13:00	OFF	ON I	OFF	OFF	OFF	404524	351175	369259	
14:00	ON	ON I	OFF	OFF	OFF	404524	351175	369282	

SHIFT II Date: 10/4/2025 Operator Name Azhardeep Singh / Sachy Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON I	OFF	OFF	OFF	404574	351175	369282	
15:00	OFF	ON II	OFF	OFF	OFF	404610	351175	369305	
16:00	OFF	ON II	OFF	OFF	OFF	404610	351175	369328	
17:00	OFF	ON II	OFF	OFF	ON	404610	351184	369351	
18:00	ON	ON I	OFF	OFF	ON	404615	351256	369374	
19:00	OFF	ON I	OFF	OFF	OFF	404733	351354	369400	
20:00	OFF	ON I	OFF	OFF	OFF	404733	351354	369409	
21:00	OFF	ON II	OFF	OFF	OFF	404733	351354	369415	
22:00	ON	ON II	OFF	OFF	OFF	404735	351354	369433	

SHIFT III Date: 10-04-2025 Operator Name Hatinder / Gurpreet / Ankuish Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	OFF	404735	351354	369433	
23:00	ON	ON II	OFF	OFF	ON	404820	351305	369494	
00:00	OFF	ON I	OFF	OFF	ON	404832	351418	369518	
01:00	OFF	ON I	OFF	OFF	OFF	404832	351476	369536	
02:00	OFF	ON I	OFF	OFF	OFF	404832	351476	369558	
03:00	OFF	ON II	OFF	OFF	OFF	404832	351476	369583	
04:00	ON	ON II	OFF	OFF	OFF	404845	351476	369526	
05:00	OFF	ON II	OFF	OFF	OFF	404927	351476	369531	
06:00	OFF	ON I	OFF	OFF	OFF	404927	351476	369654	

Total Inlet KLD: 569 KLD Total Outlet KLD: 689 KLD Total Energy Consumption KW/Day: 590 kw

Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5MLD KLD Location TDI 117



SHIFT I Date: 11/04/2025 Operator Name Aman/Gratej Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	404927	351476	369654	
07:00	OFF	ON I	OFF	OFF	OFF	404927	351476	369671	
08:00	OFF	ON I	OFF	OFF	ON	404927	351489	369682	BACKWASH
09:00	OFF	ON II	OFF	OFF	ON	404927	351587	369699	
10:00	ON	ON II	OFF	OFF	OFF	404883	351669	369741	
11:00	OFF	ON II	OFF	OFF	OFF	405063	351669	369770	
12:00	OFF	ON I	OFF	OFF	OFF	405063	351669	369782	
13:00	ON	ON I	OFF	OFF	OFF	405083	351669	369793	
14:00	OFF	ON I	OFF	OFF	OFF	405155	351669	369804	

SHIFT II Date: 11/4/2025 Operator Name Azhardeep Singh / Schej Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	405155	351669	369809	
15:00	OFF	ON II	OFF	OFF	OFF	405155	351669	369815	
16:00	ON	ON I	OFF	OFF	OFF	405265	351669	369830	
17:00	OFF	ON II	OFF	OFF	OFF	405265	351669	369866	
18:00	OFF	ON I	OFF	OFF	OFF	405265	351669	369880	
19:00	ON	ON I	OFF	OFF	ON	405265	351766	369916	
20:00	OFF	ON I	OFF	OFF	ON	405367	351809	369923	
21:00	OFF	ON II	OFF	OFF	OFF	405367	351841	370000	
22:00	OFF	ON II	OFF	OFF	OFF	405367	351841	370029	

SHIFT III Date: 11/4/2025 Operator Name Rupinder Singh / ANKUSH Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	405367	351841	370029	
23:00	ON	ON II	OFF	OFF	ON	405393	351882	370057	
00:00	OFF	ON I	OFF	OFF	OFF	405449	351900	370069	
01:00	OFF	ON I	OFF	OFF	OFF	405449	351900	370099	
02:00	OFF	ON I	OFF	OFF	OFF	405449	351900	370121	
03:00	OFF	ON II	OFF	OFF	OFF	405449	351900	370138	
04:00	OFF	ON II	OFF	OFF	OFF	405449	351900	370152	
05:00	OFF	ON II	OFF	OFF	ON	405464	351912	370164	
06:00	OFF	ON I	OFF	OFF	ON	405516	351942	370202	

Total Inlet KLD: 589 KLD Total Outlet KLD: 463 KLD Total Energy Consumption KW / Day: 592 KLD

Chemical Consumption Per Day: Sodium Hypo Chloride: \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Misc.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 3.5 MLD KLD Location T.D.T. (17 sec)



SHIFT I Date: 12.10.4.2025 Operator Name Sahaj Gurley/Amr Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	ON	405516	351043	370000	
07:00	OFF	ON I	OFF	OFF	OFF	405516	351044	370000	
08:00	OFF	ON I	OFF	OFF	OFF	405516	352044	370252	
09:00	OFF	ON II	OFF	OFF	ON	405516	352044	370261	BACKWASH
10:00	OFF	ON II	OFF	OFF	OFF	405516	352068	370274	
11:00	ON	ON II	OFF	OFF	OFF	405536	352068	370291	
12:00	OFF	ON I	OFF	OFF	ON	405637	352099	370322	
13:00	OFF	ON I	OFF	OFF	OFF	405637	352099	370375	
14:00	OFF	ON I	OFF	OFF	OFF	405637	352099	370396	

SHIFT II Date: 12-04-2025 Operator Name Gurpreet Singh / Hinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON I	OFF	OFF	ON	405650	352002	370396	
15:00	OFF	ON II	OFF	OFF	ON	405735	352206	370427	
16:00	OFF	ON II	OFF	OFF	OFF	405735	352206	370466	
17:00	ON	ON II	OFF	OFF	OFF	405738	352206	370483	
18:00	ON	ON I	OFF	OFF	OFF	405970	352206	370539	
19:00	OFF	ON I	OFF	OFF	ON	406048	352210	370588	
20:00	OFF	ON I	OFF	OFF	ON	406048	352318	370694	
21:00	OFF	ON II	OFF	OFF	OFF	406048	352374	370842	
22:00	OFF	ON II	OFF	OFF	OFF	406048	352374	370670	

SHIFT III Date: 12-04-2025 Operator Name Rupinder Singh / Ankush Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON I	OFF	OFF	OFF	406055	352374	370570	
23:00	OFF	ON II	OFF	OFF	OFF	406160	352374	370700	
00:00	ON	ON I	OFF	OFF	ON	406200	352488	370786	
01:00	OFF	ON I	OFF	OFF	OFF	406266	352506	370787	
02:00	OFF	ON I	OFF	OFF	OFF	406266	352506	370808	
03:00	OFF	ON I	OFF	OFF	OFF	406266	352506	370829	
04:00	OFF	ON I	OFF	OFF	OFF	406266	352506	370850	
05:00	OFF	ON I	OFF	OFF	OFF	406266	352506	370874	
06:00	OFF	ON I	OFF	OFF	OFF	406266	352506	370897	

Total Inlet KLD: 750 KLD Total Outlet KLD: 564 KLD Total Energy Consumption KW / Day: 695 KW

Chemical Consumption Per Day: Sodium Hypo Chloride: \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscell.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TOT (117 Sec)



SHIFT I Date: 13/04/2025 Operator Name Rupinder Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	406266	352506	370897	
07:00	ON	ON I	OFF	OFF	ON	406301	352549	370951	
08:00	OFF	ON I	OFF	OFF	OFF	406419	352688	370996	
09:00	OFF	ON II	OFF	OFF	OFF	406419	352688	371017	
10:00	ON	ON II	OFF	OFF	OFF	406435	352688	371048	
11:00	ON	ON II	OFF	OFF	ON	406513	352727	371070	
12:00	OFF	ON I	OFF	OFF	OFF	406571	352818	371119	
13:00	OFF	ON I	OFF	OFF	OFF	406571	352818	371161	
14:00	OFF	ON I	OFF	OFF	OFF	406571	352818	371200	

SHIFT II Date: 13/04/2025 Operator Name [Signature] / [Signature] Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	406571	352818	371200	
15:00	OFF	ON II	OFF	OFF	OFF	406571	352818	371218	
16:00	OFF	ON II	OFF	OFF	OFF	406571	352818	371237	
17:00	ON	ON II	OFF	OFF	ON	406585	352825	371265	
18:00	ON	ON I	OFF	OFF	ON	406693	352965	371326	
19:00	OFF	ON I	OFF	OFF	OFF	406892	352965	371384	
20:00	ON	ON I	OFF	OFF	OFF	406979	352965	371389	
21:00	OFF	ON II	OFF	OFF	OFF	406979	352965	371393	
22:00	OFF	ON I	OFF	OFF	ON	406979	352965	371410	

SHIFT III Date: 13/04/2025 Operator Name ANKUSH / ARSHDEEP SINGH Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	ON	406979	352965	371410	
23:00	ON	ON II	OFF	OFF	ON	406989	353042	371475	
00:00	OFF	ON I	OFF	OFF	OFF	407079	353086	371506	
01:00	OFF	ON I	OFF	OFF	OFF	407079	353086	371537	
02:00	OFF	ON I	OFF	OFF	OFF	407079	353086	371568	
03:00	OFF	ON II	OFF	OFF	OFF	407079	353086	371599	
04:00	OFF	ON II	OFF	OFF	OFF	407079	353086	371630	
05:00	OFF	ON II	OFF	OFF	OFF	407079	353086	371661	
06:00	ON	ON I	OFF	OFF	ON	407082	353091	371692	

Total Inlet KLD: 216 KLD Total Outlet KLD: 585 KLD Total Energy Consumption KW / Day: 795 kw  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI



SHIFT I Date: 14/04/2025 Operator Name Sehaj Bhatt Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	ON	407082	353091	371692	
07:00	OFF	ON I	OFF	OFF	ON	407180	353161	371726	
08:00	OFF	ON I	OFF	OFF	OFF	407180	353180	371751	
09:00	OFF	ON II	OFF	OFF	OFF	407180	353180	371778	
10:00	OFF	ON II	OFF	OFF	OFF	407180	353180	371796	
11:00	ON	ON II	OFF	OFF	OFF	407188	353180	371819	
12:00	OFF	ON I	OFF	OFF	ON	407424	353186	371841	
13:00	OFF	ON I	OFF	OFF	ON	407424	353279	371869	
14:00	OFF	ON I	OFF	OFF	OFF	407424	353436	371898	

SHIFT II Date: 14-04-2025 Operator Name Gurpreet/Halinder/Aman Operator Signature [Signatures]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	407424	353436	371898	
15:00	ON	ON II	OFF	OFF	OFF	407431	353436	371910	
16:00	ON	ON II	OFF	OFF	ON	407495	353447	371955	
17:00	OFF	ON II	OFF	OFF	ON	407619	353511	371999	
18:00	ON	ON I	OFF	OFF	OFF	407659	353600	372041	
19:00	OFF	ON I	OFF	OFF	OFF	407740	353600	372074	
20:00	OFF	ON I	OFF	OFF	OFF	407740	353600	372107	
21:00	OFF	ON I	OFF	OFF	OFF	407740	353600	372140	
22:00	OFF	ON II	OFF	OFF	ON	407740	353610	372173	

SHIFT III Date: 14/4/2025 Operator Name ANKUSH/GURTEJ/ARSHDEEP Operator Signature [Signatures]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	ON	407740	353610	372173	
23:00	ON	ON II	OFF	OFF	ON	407749	353735	372206	
00:00	OFF	ON I	OFF	OFF	OFF	407810	353789	372244	
01:00	OFF	ON I	OFF	OFF	OFF	407810	353789	372271	
02:00	OFF	ON I	OFF	OFF	OFF	407810	353789	372298	
03:00	OFF	ON II	OFF	OFF	OFF	407810	353789	372325	
04:00	OFF	ON II	OFF	OFF	OFF	407810	353789	372352	
05:00	ON	ON II	OFF	OFF	ON	409815	353791	372379	
06:00	OFF	ON I	OFF	OFF	ON	407983	353955	372410	

Total Inlet KLD: 901 KLD Total Outlet KLD: 864 KLD Total Energy Consumption KW / Day: 718 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location 117 Sector TDI



SHIFT I Date: 15/04/2025 Operator Name Schalpant Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	ON	407983	353955	372410	
07:00	OFF	ON I	OFF	OFF	OFF	407983	354016	372427	
08:00	OFF	ON I	OFF	OFF	OFF	407983	354016	372444	
09:00	ON	ON II	OFF	OFF	OFF	407989	354016	372462	
10:00	OFF	ON II	OFF	OFF	ON	408110	354020	372483	
11:00	OFF	ON II	OFF	OFF	ON	408110	354098	372513	
12:00	OFF	ON II	OFF	OFF	OFF	408110	354121	372540	
13:00	ON	ON I	OFF	OFF	OFF	408120	354121	372581	
14:00	OFF	ON I	OFF	OFF	OFF	408261	354121	372607	

SHIFT II Date: 15-04-2025 Operator Name Gurpreet/Matinder/Aman Operator Signature [Signatures]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	ON	408261	354128	372607	
15:00	OFF	ON II	OFF	OFF	OFF	408261	354187	372625	
16:00	ON	ON I	OFF	OFF	OFF	408279	354187	372641	
17:00	OFF	ON II	OFF	OFF	ON	408340	354198	372656	
18:00	ON	ON I	OFF	OFF	ON	408391	354296	372700	
19:00	OFF	ON I	OFF	OFF	OFF	408521	354401	372741	
20:00	OFF	ON I	OFF	OFF	OFF	408521	354401	372768	
21:00	OFF	ON II	OFF	OFF	OFF	408521	354401	372795	
22:00	OFF	ON II	OFF	OFF	OFF	408521	354401	372832	

SHIFT III Date: 15/4/2025 Operator Name Azishdeep/Gurtej/ANKUSH Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	ON	408521	354401	372832	
23:00	OFF	ON II	OFF	OFF	OFF	408611	354590	372848	
00:00	OFF	ON I	OFF	OFF	OFF	408719	354590	372859	
01:00	OFF	ON I	OFF	OFF	OFF	408719	354590	372876	
02:00	OFF	ON I	OFF	OFF	OFF	408719	354590	372911	
03:00	ON	ON I	OFF	OFF	OFF	408719	354590	372939	
04:00	ON	ON II	OFF	OFF	OFF	408719	354590	372963	
05:00	OFF	ON II	OFF	OFF	ON	408715	354590	373001	
06:00	OFF	ON I	OFF	OFF	40871 ON	408715	354629	373037	

Total Inlet KLD: 732 KLD Total Outlet KLD: 674 KLD Total Energy Consumption KW/Day: 627 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

(Plant in Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TIDE 117 Sector



SHIFT I Date: 16/04/2025 Operator Name Sehas Punj Operator Signature Sehas

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
08:00	OFF	ON I	OFF	OFF	ON	408715	354629	373037	
07:00	OFF	ON I	OFF	OFF	OFF	408715	354769	373054	
08:00	OFF	ON I	OFF	OFF	OFF	408715	354769	373071	
09:00	ON	ON II	OFF	OFF	OFF	408722	354769	373088	
10:00	OFF	ON II	OFF	OFF	OFF	408910	354769	373126	
11:00	OFF	ON II	OFF	OFF	ON	408910	354777	373164	
12:00	OFF	ON I	OFF	OFF	ON	408910	354891	373202	
13:00	ON	ON I	OFF	OFF	OFF	408918	354981	373241	
14:00	OFF	ON I	OFF	OFF	OFF	409013	354981	373256	

SHIFT II Date: 16-04-2025 Operator Name Gurpreet/Amanpreet/Malinder Operator Signature Gurpreet/Amanpreet/Malinder

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	409013	354981	373256	
15:00	ON	ON I	OFF	OFF	OFF	409025	354981	373271	
16:00	ON	ON II	OFF	OFF	OFF	409090	354981	373295	
17:00	OFF	ON II	OFF	OFF	ON	409200	354999	373345	
18:00	ON	ON I	OFF	OFF	ON	409233	366080	373385	
19:00	OFF	ON I	OFF	OFF	OFF	409306	366165	373410	
20:00	OFF	ON I	OFF	OFF	OFF	409306	366165	373427	
21:00	OFF	ON II	OFF	OFF	OFF	409306	366165	373442	
22:00	OFF	ON II	OFF	OFF	OFF	409306	366165	373484	

SHIFT III Date: 16-04-25 Operator Name Amrta / Anshu Operator Signature Amrta / Anshu

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON I	OFF	OFF	ON	409306	366165	373484	
23:00	OFF	ON II	OFF	OFF	OFF	409414	355289	373493	Power cutt
00:00	OFF	ON I	OFF	OFF	OFF	409415	355289	373506	
01:00	ON	ON I	OFF	OFF	ON	409450	355355	373517	
02:00	ON	ON I	OFF	OFF	OFF	409471	355470	373571	
03:00	OFF	ON II	OFF	OFF	OFF	409508	355470	373598	
04:00	OFF	ON II	OFF	OFF	OFF	409508	355470	373613	
05:00	OFF	ON II	OFF	OFF	OFF	409508	355470	373654	
06:00	OFF	ON I	OFF	OFF	OFF	409508	355470	373686	

Total Inlet KLD : 715 KLD Total Outlet KLD : 841 KLD Total Energy Consumption KW / Day : 649 KW  
 Chemical Consumption Per Day : Sodium Hypo Chloride : Polyelectrolyte Miscell.:

(Plant in Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI 117 Sector



SHIFT I Date: 17/04/2025 Operator Name Schog/Sumit Singh Operator Signature Schog

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	409508	355470	373686	
07:00	OFF	ON I	OFF	OFF	OFF	409508	355470	373707	
08:00	OFF	ON I	OFF	OFF	OFF	409508	355470	373728	
09:00	ON	ON II	OFF	OFF	OFF	409513	355470	373747	
10:00	OFF	ON II	OFF	OFF	OFF	409661	355477	373766	
11:00	OFF	ON II	OFF	OFF	OFF	409661	355555	373786	
12:00	ON	ON I	OFF	OFF	OFF	409669	355605	373807	
13:00	OFF	ON I	OFF	OFF	OFF	409826	355605	373826	
14:00	ON	ON I	OFF	OFF	OFF	409832	355605	373851	

SHIFT II Date: 17/04/2025 Operator Name Hatinder Pham / Ankush Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON I	OFF	OFF	OFF	409832	355605	373851	
15:00	OFF	ON II	OFF	OFF	OFF	410063	355605	373907	
16:00	OFF	ON II	OFF	OFF	ON	410063	355608	373917	
17:00	ON	ON II	OFF	OFF	ON	410063	355763	373957	
18:00	ON	ON I	OFF	OFF	OFF	410250	355763	374054	
19:00	OFF	ON I	OFF	OFF	ON	410250	355878	374081	
20:00	OFF	ON I	OFF	OFF	ON	410250	355937	374097	
21:00	OFF	ON II	OFF	OFF	OFF	410250	355937	374125	
22:00	ON	ON II	OFF	OFF	ON	410271	355945	374166	

SHIFT III Date: 17/4/2025 Operator Name Azad/deep / Aman / Gauri Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	ON	410275	355945	374166	
23:00	ON	ON II	OFF	OFF	ON	410390	356010	374210	
00:00	OFF	ON I	OFF	OFF	OFF	410448	356080	374257	
01:00	ON	ON I	OFF	OFF	ON	410457	356091	374301	
02:00	OFF	ON I	OFF	OFF	ON	410494	356187	374383	
03:00	OFF	ON I	OFF	OFF	OFF	410494	356259	374352	
04:00	OFF	ON II	OFF	OFF	OFF	410494	356259	374371	
05:00	OFF	ON II	OFF	OFF	OFF	410494	356259	374389	
06:00	OFF	ON I	OFF	OFF	OFF	410494	356259	374401	

Total Inlet KLD: 986 KLD Total Outlet KLD: 789 KLD Total Energy Consumption KW / Day: 715 KW

Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

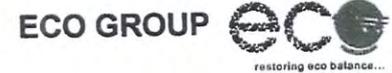
(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI 117



SHIFT I Date: 08/04/2025 Operator Name Aashdeep S1 Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	410 494	356259	374401	
07:00	ON	ON I	OFF	OFF	OFF	410 520	356259	374422	
08:00	OFF	ON I	OFF	OFF	OFF	410 620	356259	374435	
09:00	ON	ON II	OFF	OFF	OFF	410 709	356269	374442	
10:00	OFF	ON II	OFF	OFF	ON	410 709	356268	374469	
11:00	ON	ON II	OFF	OFF	ON	410 898	356379	374498	
12:00	OFF	ON I	OFF	OFF	OFF	410 828	356442	374574	
13:00	ON	ON I	OFF	OFF	ON	410 953	356472	374630	
14:00	OFF	ON I	OFF	OFF	ON	410 953	356526	374684	

SHIFT II Date: 08/04/2025 Operator Name Rupinder Singh/Ankur Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	ON	410 953	356526	374684	
15:00	ON	ON II	OFF	OFF	OFF	410 988	356649	374724	
16:00	OFF	ON II	OFF	OFF	OFF	410 021	356649	374745	
17:00	OFF	ON II	OFF	OFF	OFF	410 021	356649	374771	
18:00	ON	ON I	OFF	OFF	ON	411 095	356693	374823	Power cut 6:28 pm
19:00	ON	ON I	OFF	OFF	ON	411 149	356729	374857	Power on 6:59 pm
20:00	OFF	ON I	OFF	OFF	OFF	411 193	356784	374887	
21:00	OFF	ON II	OFF	OFF	OFF	411 193	356784	374932	
22:00	ON	ON II	OFF	OFF	ON	411 204	356797	374970	

SHIFT III Date: 08/04/2025 Operator Name Amanjit Grewal Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	ON	411 204	356797	374970	
23:00	ON	ON II	OFF	OFF	OFF	411 272	356860	375010	
00:00	OFF	ON I	OFF	OFF	OFF	411 331	356935	375023	
01:00	OFF	ON I	OFF	OFF	OFF	411 331	356935	375056	
02:00	OFF	ON I	OFF	OFF	ON	411 331	356935	375071	
03:00	OFF	ON II	OFF	OFF	ON	411 331	356935	375089	
04:00	ON	ON II	OFF	OFF	OFF	411 331	356937	375107	
05:00	ON	ON II	OFF	OFF	OFF	411 332	356982	375131	
06:00	OFF	ON I	OFF	OFF	OFF	411 435	356982	375178	

Total Inlet KLD: 941 KLD Total Outlet KLD: 713 KLD Total Energy Consumption KW / Day: 777 kw

Chemical Consumption Per Day: Sodium Hypo Chloride: \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Miscell.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TOI 17 Sec (Mohali)



SHIFT I Date: 19-04-2025 Operator Name Gurbax Singh / Hatender Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	41435	356982	375178	
07:00	OFF	ON I	OFF	OFF	ON	41435	356984	375204	Box Wash
08:00	OFF	ON I	OFF	OFF	ON	41435	357136	375262	
09:00	ON	ON I	OFF	OFF	OFF	41445	357155	375302	
10:00	ON	ON II	OFF	OFF	OFF	41597	357155	375345	
11:00	OFF	ON II	OFF	OFF	OFF	41623	357155	375371	
12:00	ON	ON I	OFF	OFF	OFF	41625	357155	375393	
13:00	OFF	ON I	OFF	OFF	OFF	41722	357155	375408	
14:00	OFF	ON I	OFF	OFF	OFF	41722	357155	375426	

SHIFT II Date: 19-04-2025 Operator Name Rupinder / ANKUSH Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	411722	357155	375426	
15:00	ON	ON II	OFF	OFF	ON	411741	357189	375467	
16:00	OFF	ON II	OFF	OFF	ON	411889	357261	375501	
17:00	OFF	ON II	OFF	OFF	OFF	411889	357301	375534	
18:00	OFF	ON I	OFF	OFF	OFF	411889	357301	375566	
19:00	ON	ON I	OFF	OFF	ON	411953	357323	375598	
20:00	OFF	ON I	OFF	OFF	OFF	411980	357390	375661	
21:00	OFF	ON II	OFF	OFF	OFF	411980	357390	375680	
22:00	ON	ON II	OFF	OFF	ON	411997	357415	375711	

SHIFT III Date: 19/04/2026 Operator Name Aman / Gurdeep Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	ON	411997	357415	375711	
23:00	OFF	ON II	OFF	OFF	ON	412188	357490	375735	
00:00	OFF	ON I	OFF	OFF	ON	412188	357570	375762	
01:00	OFF	ON I	OFF	OFF	OFF	412188	357608	375778	
02:00	OFF	ON I	OFF	OFF	OFF	412188	357608	375793	
03:00	OFF	ON II	OFF	OFF	OFF	412188	357608	375813	
04:00	OFF	ON II	OFF	OFF	OFF	412188	357608	375839	
05:00	OFF	ON II	OFF	OFF	OFF	412188	357608	375854	
06:00	ON	ON I	OFF	OFF	OFF	412240	357608	375917	

Total Inlet KLD: 805 KLD Total Outlet KLD: 626 KLD Total Energy Consumption KW / Day: 739 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscll.:

(Plant in Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location 117 T.P.I (MOHALI)



SHIFT I Date: 20-04-2025

Operator Name Katinder / Gurpreet Singh / Sahet

Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	OFF	412240	357608	375917	
07:00	ON	ON I	OFF	OFF	OFF	412295	357649	375933	Back Wash
08:00	ON	ON I	OFF	OFF	ON	412348	357697	375973	
09:00	OFF	ON II	OFF	OFF	ON	412348	357751	376039	
10:00	ON	ON II	OFF	OFF	OFF	412350	357751	376065	
11:00	OFF	ON II	OFF	OFF	OFF	412426	357751	376081	
12:00	ON	ON I	OFF	OFF	OFF	412435	357751	376106	
13:00	ON	ON I	OFF	OFF	ON	412603	357753	376122	
14:00	OFF	ON I	OFF	OFF	ON	412603	357824	376157	

SHIFT II

Date: 20/04/2025

Operator Name Rupinder Singh

Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	412603	357862	376179	
15:00	OFF	ON II	OFF	OFF	ON	412603	357917	376200	
16:00	ON	ON II	OFF	OFF	ON	412639	358003	376247	
17:00	ON	ON II	OFF	OFF	ON	412786	358100	376315	
18:00	OFF	ON I	OFF	OFF	OFF	412856	358143	376372	
19:00	OFF	ON I	OFF	OFF	OFF	412856	358143	376393	
20:00	OFF	ON I	OFF	OFF	OFF	412856	358143	376414	
21:00	ON	ON II	OFF	OFF	ON	413065	358162	376450	
22:00	OFF	ON II	OFF	OFF	ON	413065	358270	376500	

SHIFT III

Date:

Operator Name ARSHDEEP SINGH / ANKUSH

Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	ON	413065	358270	376521	
23:00	OFF	ON II	OFF	OFF	ON	413065	358302	376538	
00:00	ON	ON I	OFF	OFF	OFF	413119	358311	376604	
01:00	OFF	ON I	OFF	OFF	OFF	413112	358311	376635	
02:00	OFF	ON I	OFF	OFF	OFF	413112	358311	376635	
03:00	OFF	ON I	OFF	OFF	OFF	413112	358311	376682	
04:00	OFF	ON I	OFF	OFF	OFF	413112	358311	376704	
05:00	OFF	ON II	OFF	OFF	OFF	413112	358322	376727	
06:00	ON	ON I	OFF	OFF	ON	413133	358322	376743	

Total Inlet KLD: 893 KLD

Total Outlet KLD: 714 KLD

Total Energy Consumption KW / Day: 826 KW

Chemical Consumption Per Day:

Sodium Hypo Chloride

Polyelectrolyte

Miscil.:

(Plant In Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location Sec 117 TDI (MOHALI)



SHIFT I Date: 21-04-2025 Operator Name Hochin dar / Gunpreet Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	OFF	413133	3583220	276743	
07:00	ON	ON I	OFF	OFF	ON	413193	358425	376757	
08:00	OFF	ON I	OFF	OFF	OFF	413193	358425	376793	
09:00	ON	ON II	OFF	OFF	OFF	413195	358425	376846	
10:00	OFF	ON I	OFF	OFF	OFF	413243	358425	376873	
11:00	OFF	ON II	OFF	OFF	ON	413243	358430	376910	
12:00	ON	ON I	OFF	OFF	ON	413258	358591	376939	
13:00	OFF	ON I	OFF	OFF	OFF	413359	358648	376978	
14:00	OFF	ON I	OFF	OFF	OFF	413359	358648	377044	

SHIFT II Date: 21-04-25 Operator Name Gurtej / Aman Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	413559	358648	377044	
15:00	OFF	ON II	OFF	OFF	ON	413559	358648	377074	
16:00	OFF	ON II	OFF	OFF	OFF	413559	358831	377098	
17:00	OFF	ON II	OFF	OFF	ON	413559	358861	377132	
18:00	ON	ON I	OFF	OFF	OFF	413606	358923	377159	
19:00	OFF	ON I	OFF	OFF	ON	413719	358951	377232	
20:00	OFF	ON I	OFF	OFF	ON	413719	359024	377253	
21:00	OFF	ON II	OFF	OFF	OFF	413719	359091	377277	
22:00	OFF	ON II	OFF	OFF	OFF	413719	359091	377298	

SHIFT III Date: 21/4/2025 Operator Name ARSHDEEPSINGH / Sahaj / ANKUSH Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	413779	359091	377298	
23:00	ON	ON II	OFF	OFF	OFF	413785	359091	377331	
00:00	OFF	ON I	OFF	OFF	ON	413829	359096	377364	
01:00	OFF	ON I	OFF	OFF	ON	413829	359187	377397	
02:00	OFF	ON I	OFF	OFF	OFF	413829	359303	377430	
03:00	OFF	ON I	OFF	OFF	OFF	413829	359303	377463	
04:00	OFF	ON I	OFF	OFF	OFF	413829	359303	377500	
05:00	OFF	ON II	OFF	OFF	OFF	413829	359303	377539	
06:00	OFF	ON I	OFF	OFF	OFF	413829	359303	377568	

Total Inlet KLD: 696 KLD Total Outlet KLD: 981 KLD Total Energy Consumption KW / Day: 825 KW  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Poly electrolyte Miscil.:

(Plant in Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TOT (117 Sec)

SHIFT I Date: 22-04-2025 Operator Name Gaurpreet/Gurtej/Mohinder Operator Signature [Signature]



Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ONI	OFF	OFF	OFF	413829	359303	377568	
07:00	ON	ONI	OFF	OFF	OFF	413840	359303	377586	
08:00	OFF	ONI	OFF	OFF	OFF	413942	359303	377599	
09:00	OFF	ONI	OFF	OFF	OFF	413942	359303	377613	
10:00	OFF	ONI	OFF	OFF	OFF	413942	359303	377649	
11:00	ON	ONI	OFF	OFF	OFF	413955	359303	377688	
12:00	ON	ONI	OFF	OFF	OFF	414094	359303	377728	
13:00	OFF	ONI	OFF	OFF	ON	414196	359310	377752	
14:00	OFF	ONI	OFF	OFF	ON	414196	359353	377770	

SHIFT II Date: 22-04-2026 Operator Name Amanpreet Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ONI	OFF	OFF	ON	414196	359353	377770	
15:00	OFF	ONI	OFF	OFF	ON	414196	359391	377786	
16:00	ON	ONI	OFF	OFF	OFF	414215	359450	377801	
17:00	ON	ONI	OFF	OFF	ON	414289	359461	377837	
18:00	OFF	ONI	OFF	OFF	OFF	414379	359538	377901	
19:00	OFF	ONI	OFF	OFF	ON	414379	359549	377939	
20:00	OFF	ONI	OFF	OFF	ON	414379	359629	377977	
21:00	ON	ONI	OFF	OFF	OFF	414429	359740	378011	
22:00	ON	ONI	OFF	OFF	OFF	414529	359740	378038	

SHIFT III Date: 22/04/2025 Operator Name Sohaj/Aayushdeep/Amrinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ONI	OFF	OFF	OFF	414524	359740	378038	
23:00	OFF	ONI	OFF	OFF	OFF	414524	359740	378065	
00:00	OFF	ONI	OFF	OFF	OFF	414524	359740	378092	
01:00	OFF	ONI	OFF	OFF	OFF	414524	359740	378110	
02:00	OFF	ONI	OFF	OFF	OFF	414524	359740	378128	
03:00	OFF	ONI	OFF	OFF	OFF	414524	359740	378146	
04:00	OFF	ONI	OFF	OFF	OFF	OFF	OFF	OFF	Power OFF
05:00	OFF	ONI	OFF	OFF	OFF	OFF	OFF	OFF	Power OFF
06:00	OFF	ONI	OFF	OFF	ON	414524	359740	378166	

Total Inlet KLD: 675 KLD Total Outlet KLD: 445 KLD Total Energy Consumption KW / Day: 598 KW

Chemical Consumption Per Day: Sodium Hypo Chloride: \_\_\_\_\_ Polyelectrolyte: \_\_\_\_\_ Miscil.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI (Sector - 117) Mohali



SHIFT I Date: 23/04/2025 Operator Name Mohinder / Gurpreet Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	ON	414524	359748	378166	Power Cut
07:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	"
08:00	OFF	OFF	OFF	OFF	OFF	OFF	OFF	OFF	"
09:00	OFF	ON II	OFF	OFF	OFF	414524	359748	378191	Power on 9:18
10:00	ON	ON II	OFF	OFF	ON	414535	359755	378228	
11:00	OFF	ON II	OFF	OFF	ON	414899	359879	378253	
12:00	OFF	ON I	OFF	OFF	OFF	414813	359930	378289	
13:00	ON	ON I	OFF	OFF	OFF	414830	359930	378252	
14:00	OFF	ON I	OFF	OFF	OFF	414912	359930	378393	

SHIFT II Date: 23/04/2025 Operator Name Aman / Anwita Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	414912	359930	378393	
15:00	OFF	ON II	OFF	OFF	OFF	414918	359930	378407	
16:00	ON	ON II	OFF	OFF	OFF	414918	359930	378434	
17:00	ON	ON II	OFF	OFF	ON	414980	359930	378457	
18:00	OFF	ON I	OFF	OFF	ON	415043	360001	378481	
19:00	ON	ON I	OFF	OFF	OFF	415057	360035	378500	
20:00	OFF	ON I	OFF	OFF	ON	415161	360053	378547	
21:00	OFF	ON II	OFF	OFF	ON	415161	360151	378594	
22:00	OFF	ON II	OFF	OFF	OFF	415161	360190	378619	

SHIFT III Date: 23/04/2025 Operator Name Anshdeep / Seha Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	415161	360190	378619	
23:00	OFF	ON II	OFF	OFF	OFF	415161	360190	378644	
00:00	ON	ON II	OFF	OFF	OFF	415169	360190	378669	
01:00	OFF	ON I	OFF	OFF	OFF	415304	360190	378694	
02:00	OFF	ON I	OFF	OFF	ON	415304	360196	378718	
03:00	OFF	ON I	OFF	OFF	ON	415304	360283	378745	
04:00	OFF	ON II	OFF	OFF	OFF	415304	360385	378770	
05:00	OFF	ON II	OFF	OFF	OFF	415304	360385	378795	
06:00	OFF	ON II	OFF	OFF	OFF	415304	360385	378801	

Total Inlet KLD: 780 KLD. Total Outlet KLD: 637 KLD. Total Energy Consumption KW / Day: 655 KW.  
 Chemical Consumption Per Day: Sodium Hypo Chloride: Polyelectrolyte Miscell.:

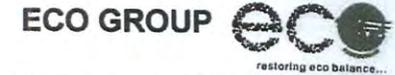
(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD, KLD Location TDI (117 Sec)



SHIFT I Date: 24-04-2025 Operator Name Gurpreet/Arvind/Sehaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON II	OFF	OFF	ON	415304	360385	378821	
07:00	OFF	ON I	OFF	OFF	ON	415304	360454	378846	
08:00	OFF	ON I	OFF	OFF	OFF	415304	360493	378873	
09:00	ON	ON II	OFF	OFF	OFF	415320	360493	3788918	
10:00	OFF	ON II	OFF	OFF	ON	415491	360510	378941	Backwash
11:00	OFF	ON II	OFF	OFF	ON	415491	360584	378978	
12:00	OFF	ON I	OFF	OFF	OFF	415491	360654	378989	
13:00	ON	ON I	OFF	OFF	OFF	415491	360654	379018	
14:00	OFF	ON I	OFF	OFF	OFF	415491	360654	379042	

SHIFT II Date: 24-04-2025 Operator Name Aman/Churtej Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	415491	360654	379042	
15:00	OFF	ON II	OFF	OFF	OFF	415491	360654	379071	
16:00	OFF	ON II	OFF	OFF	OFF	415491	360654	379098	
17:00	ON	ON II	OFF	OFF	OFF	415525	360654	379131	
18:00	ON	ON I	OFF	OFF	ON	415815	360681	379159	
19:00	ON	ON I	OFF	OFF	ON	415745	360790	379178	
20:00	OFF	ON I	OFF	OFF	ON	415860	360897	379205	
21:00	OFF	ON II	OFF	OFF	ON	415860	360983	379231	
22:00	ON	ON I	OFF	OFF	ON	416004	361123	379290	

SHIFT III Date: 24/4/2025 Operator Name Aashdeep/ANKUSH Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	ON	416004	361123	379291	
23:00	OFF	ON II	OFF	OFF	OFF	416004	361123	379370	
00:00	OFF	ON I	OFF	OFF	OFF	416004	361123	379390	
01:00	OFF	ON I	OFF	OFF	OFF	416004	361123	379420	
02:00	OFF	ON I	OFF	OFF	OFF	416004	361123	379457	
03:00	OFF	ON II	OFF	OFF	OFF	416004	361123	379472	
04:00	OFF	ON II	OFF	OFF	OFF	416004	361123	379495	
05:00	OFF	ON II	OFF	OFF	OFF	416004	361123	379521	
06:00	ON	ON I	OFF	OFF	OFF	416040	361123	379538	

Total Inlet KLD : 136 KLD Total Outlet KLD : 744 KLD Total Energy Consumption KW/Day : 717 kW

Chemical Consumption Per Day : Sodium Hypo Chloride : Polyelectrolyte : Miscell. :

(Plant In-Charge)

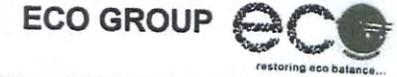
(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5MLD KLD Location TDS (117-3ec)

SHIFT I Date: 25-04-2025 Operator Name Rupinder Singh Operator Signature R



Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	OFF	416040	361123	379529	
07:00	OFF	ON I	OFF	OFF	OFF	416117	361123	379543	
08:00	OFF	ON I	OFF	OFF	OFF	416117	361123	379575	
09:00	OFF	ON II	OFF	OFF	OFF	416117	361123	379600	
10:00	ON	ON II	OFF	OFF	ON	416201	361176	379636	
11:00	OFF	ON II	OFF	OFF	OFF	416326	361284	379664	
12:00	ON	ON I	OFF	OFF	OFF	416326	361284	379713	
13:00	OFF	ON I	OFF	OFF	ON	416492	361371	379757	
14:00	OFF	ON I	OFF	OFF	OFF	416402	361437	379837	

SHIFT II Date: 25-04-25 Operator Name Gurtej / Aman Operator Signature A/A

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	416402	361437	379837	
15:00	OFF	ON II	OFF	OFF	OFF	416492	361437	379866	
16:00	OFF	ON II	OFF	OFF	ON	416492	361437	379884	
17:00	OFF	ON II	OFF	OFF	ON	416492	361510	379900	
18:00	ON	ON I	OFF	OFF	OFF	416492	361594	379927	
19:00	OFF	ON I	OFF	OFF	OFF	416680	361594	379964	
20:00	OFF	ON I	OFF	OFF	ON	416680	361594	379992	
21:00	OFF	ON II	OFF	OFF	ON	416680	361712	380027	
22:00	ON	ON II	OFF	OFF	ON	416828	361800	380072	

SHIFT III Date: \_\_\_\_\_ Operator Name ARSHDEEP SINGH / ANKUSH Operator Signature A/A

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	ON	ON II	OFF	OFF	ON	416828	361800	380072	
23:00	OFF	ON II	OFF	OFF	OFF	416828	361800	380133	
00:00	OFF	ON I	OFF	OFF	OFF	416828	361800	380162	
01:00	OFF	ON I	OFF	OFF	OFF	416828	361800	380184	
02:00	OFF	ON I	OFF	OFF	OFF	416828	361800	380210	
03:00	OFF	ON II	OFF	OFF	OFF	416828	361800	380233	
04:00	OFF	ON II	OFF	OFF	OFF	416828	361800	380256	
05:00	OFF	ON II	OFF	OFF	OFF	416828	361800	380281	
06:00	ON	ON I	OFF	OFF	ON	416915	361953	380300	

Total Inlet KLD: 875 KLD Total Outlet KLD: 830 KLD Total Energy Consumption KW / Day: 771 KW

Chemical Consumption Per Day: Sodium Hypo Chloride: \_\_\_\_\_ Polyelectrolyte: \_\_\_\_\_ Miscl.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location T.D.E. (17-sec)

SHIFT I Date: 26-04-2025 Operator Name Rupinder Singh / ANKUSH / Anand Operator Signature [Signature]



Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	ON	ON I	OFF	OFF	ON	416915	361953	380320	
07:00	OFF	ON I	OFF	OFF	OFF	416915	361953	380336	
08:00	OFF	ON I	OFF	OFF	OFF	416915	361953	380359	
09:00	ON	ON II	OFF	OFF	OFF	416930	361953	380394	
10:00	OFF	ON II	OFF	OFF	OFF	417057	362052	380467	
11:00	OFF	ON II	OFF	OFF	OFF	417057	362052	380507	
12:00	OFF	ON I	OFF	OFF	OFF	419057	362052	380528	
13:00	ON	ON I	OFF	OFF	OFF	417120	362052	380558	
14:00	OFF	ON I	OFF	OFF	ON	417286	362080	380587	

SHIFT II Date: 26-04-25 Operator Name Gurtej Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	ON	417286	362097	380587	
15:00	OFF	ON I	OFF	OFF	OFF	417286	362221	380637	
16:00	OFF	ON II	OFF	OFF	ON	417286	362221	380656	
17:00	ON	ON II	OFF	OFF	ON	417286	362407	380691	
18:00	ON	ON I	OFF	OFF	OFF	417413	362441	380744	
19:00	OFF	ON I	OFF	OFF	OFF	417487	362441	380771	
20:00	OFF	ON I	OFF	OFF	OFF	417487	362441	380808	
21:00	OFF	ON II	OFF	OFF	OFF	417487	362441	380831	
22:00	OFF	ON II	OFF	OFF	OFF	417487	362441	380868	

SHIFT III Date: 26-04-2025 Operator Name Gurpreet / Anam / Sahaj / Mahinder Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	ON	417487	362450	380868	
23:00	ON	ON II	OFF	OFF	ON	417498	362513	380887	
00:00	OFF	ON I	OFF	OFF	OFF	417638	362557	380896	
01:00	OFF	ON I	OFF	OFF	OFF	417638	362557	380910	
02:00	OFF	ON I	OFF	OFF	OFF	417638	362557	380922	
03:00	OFF	ON II	OFF	OFF	OFF	417638	362557	380938	
04:00	OFF	ON I	OFF	OFF	OFF	417638	362557	380963	
05:00	OFF	ON II	OFF	OFF	OFF	417638	362557	380988	
06:00	OFF	ON I	OFF	OFF	OFF	417638	362557	380022	

Total Inlet KLD: 723 KLD Total Outlet KLD: 604 KLD Total Energy Consumption KW / Day: 702 KW

Chemical Consumption Per Day: Sodium Hypo Chloride: \_\_\_\_\_ Polyelectrolyte \_\_\_\_\_ Misc.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDR (117.3e)



SHIFT I Date: 27-04-2025 Operator Name Rupinder Singh / Sehaj Operator Signature Rupinder Singh / Sehaj

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	417638	362557	381022	
07:00	ON	ON I	OFF	OFF	ON	417632	362581	381053	
08:00	OFF	ON I	OFF	OFF	ON	417721	362580	381075	
09:00	OFF	ON II	OFF	OFF	OFF	417721	362750	381111	
10:00	ON	ON II	OFF	OFF	OFF	417760	362750	381179	
11:00	ON	ON II	OFF	OFF	ON	417868	362783	381213	
12:00	OFF	ON I	OFF	OFF	OFF	417981	362857	381266	
13:00	ON	ON I	OFF	OFF	OFF	418000	362857	381295	
14:00	ON	ON I	OFF	OFF	OFF	418060	362857	381321	

SHIFT II Date: 27/04/2025 Operator Name ANKUSH / Gurtej Operator Signature ANKUSH / Gurtej

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	ON	ON I	OFF	OFF	OFF	418060	362857	381321	
15:00	OFF	ON II	OFF	OFF	OFF	418164	362857	381349	
16:00	OFF	ON II	OFF	OFF	ON	418164	362906	381390	
17:00	OFF	ON II	OFF	OFF	OFF	418164	363032	381412	
18:00	OFF	ON I	OFF	OFF	OFF	418171	363032	381454	
19:00	ON	ON I	OFF	OFF	OFF	418231	363032	381487	
20:00	OFF	ON I	OFF	OFF	ON	418296	363112	381531	
21:00	OFF	ON II	OFF	OFF	OFF	418296	363190	381567	
22:00	OFF	ON II	OFF	OFF	ON	418296	363192	381596	

SHIFT III Date: 27-04-2025 Operator Name Gurpreet / Harinder Operator Signature Gurpreet / Harinder

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	ON	418296	363281	381596	
23:00	OFF	ON II	OFF	OFF	OFF	418466	363331	381627	
00:00	OFF	ON I	OFF	OFF	OFF	418466	363331	381662	
01:00	OFF	ON I	OFF	OFF	ON	418466	363340	381691	
02:00	OFF	ON I	OFF	OFF	ON	418480	363403	381729	
03:00	OFF	ON II	OFF	OFF	OFF	418511	363434	381736	
04:00	OFF	ON II	OFF	OFF	OFF	418511	363434	381751	
05:00	OFF	ON II	OFF	OFF	OFF	418511	363434	381754	
06:00	OFF	ON I	OFF	OFF	OFF	418511	363434	381789	

Total Inlet KLD: 873 KLD Total Outlet KLD: 877 KLD Total Energy Consumption KW / Day: 767 KW

Chemical Consumption Per Day: Sodium Hypo Chloride: Poly electrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI 117 (Mohali)



SHIFT I Date: 28/04/2025 Operator Name Amanpreet Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	418511	363434	381789	
07:00	OFF	ON I	OFF	OFF	OFF	418511	363434	381810	
08:00	ON	ON I	OFF	OFF	ON	418540	363440	381836	BACKWASH
09:00	ON	ON II	OFF	OFF	ON	418597	363526	381870	
10:00	OFF	ON II	OFF	OFF	OFF	418638	363618	381911	
11:00	OFF	ON II	OFF	OFF	OFF	418638	363618	381936	
12:00	ON	ON I	OFF	OFF	OFF	418685	363618	381981	
13:00	OFF	ON I	OFF	OFF	ON	418801	363639	381989	
14:00	OFF	ON I	OFF	OFF	OFF	418801	363706	382010	

SHIFT II Date: 28/04/2025 Operator Name Abhishek / Sahaj Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	418801	363706	382010	
15:00	OFF	ON II	OFF	OFF	OFF	418801	363706	382029	
16:00	OFF	ON II	OFF	OFF	OFF	418801	363706	382049	
17:00	ON	ON II	OFF	OFF	OFF	418808	363706	382070	
18:00	OFF	ON I	OFF	OFF	ON	419154	363714	382090	
19:00	ON	ON I	OFF	OFF	ON	419154	363780	382167	
20:00	OFF	ON I	OFF	OFF	OFF	419154	363853	382221	
21:00	OFF	ON II	OFF	OFF	OFF	419154	363853	382243	
22:00	OFF	ON II	OFF	OFF	OFF	419154	363853	382264	

SHIFT III Date: 28-04-2025 Operator Name Gurpreet / Harinder / Ankush Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	OFF	419154	363853	382264	
23:00	OFF	ON II	OFF	OFF	OFF	419154	363853	382269	
00:00	ON	ON I	OFF	OFF	OFF	419280	363893	382289	
01:00	OFF	ON I	OFF	OFF	ON	419264	363898	382341	
02:00	OFF	ON I	OFF	OFF	ON	419264	363989	382382	
03:00	OFF	ON II	OFF	OFF	OFF	419264	364022	382397	
04:00	OFF	ON II	OFF	OFF	OFF	419264	364022	382410	
05:00	OFF	ON II	OFF	OFF	OFF	419264	364022	382428	
06:00	OFF	ON I	OFF	OFF	OFF	419264	364022	382443	

Total Inlet KLD: 783 KLD Total Outlet KLD: 588 KLD Total Energy Consumption KW / Day: 88654 KW

Chemical Consumption Per Day: Sodium Hypo Chloride: Poly electrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 MLD KLD Location TDI 117 (Mohali)



SHIFT I Date: 29/04/2025 Operator Name Gurdeep Aman Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	419264	364022	382443	
07:00	ON	ON I	OFF	OFF	ON	419264	364022	382464	Backwash
08:00	OFF	ON I	OFF	OFF	ON	419284	364022	382531	
09:00	OFF	ON II	OFF	OFF	OFF	419419	364137	382549	
10:00	OFF	ON II	OFF	OFF	OFF	419419	364137	382561	
11:00	ON	ON II	OFF	OFF	ON	419419	364137	382573	
12:00	ON	ON I	OFF	OFF	ON	419510	364212	382626	
13:00	OFF	ON I	OFF	OFF	OFF	419665	364247	382654	
14:00	OFF	ON I	OFF	OFF	OFF	419665	364247	382681	

SHIFT II Date: 29-04-2025 Operator Name Rupinder Arsh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	419665	364247	382681	
15:00	OFF	ON II	OFF	OFF	OFF	419665	364247	382702	
16:00	ON	ON II	OFF	OFF	OFF	419696	364247	382732	
17:00	ON	ON II	OFF	OFF	ON	419786	364289	382783	
18:00	OFF	ON I	OFF	OFF	OFF	419787	364226	382844	
19:00	OFF	ON I	OFF	OFF	OFF	419787	364326	382899	
20:00	ON	ON I	OFF	OFF	OFF	419988	364326	382900	
21:00	OFF	ON II	OFF	OFF	OFF	420121	364326	382998	
22:00	OFF	ON I	OFF	OFF	ON	420121	364328	382936	

SHIFT III Date: 29-04-2025 Operator Name Gurpreet Singh/Harinder/Ankur Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	ON	420121	364328	382936	
23:00	ON	ON II	OFF	OFF	ON	420135	364451	382961	
00:00	OFF	ON I	OFF	OFF	OFF	420207	364490	382974	
01:00	OFF	ON I	OFF	OFF	OFF	420207	364490	382989	
02:00	OFF	ON I	OFF	OFF	OFF	420207	364490	383013	
03:00	OFF	ON II	OFF	OFF	ON	420207	364495	383021	
04:00	OFF	ON I	OFF	OFF	ON	420207	364578	383088	
05:00	OFF	ON I	OFF	OFF	OFF	420207	364617	383141	
06:00	OFF	ON I	OFF	OFF	OFF	420207	364617	383178	

Total Inlet KLD: 943 KLD Total Outlet KLD: 595 KLD Total Energy Consumption KW/Day: 735 KW  
 Chemical Consumption Per Day: \_\_\_\_\_ Sodium Hypo Chloride: \_\_\_\_\_ Polyelectrolyte: \_\_\_\_\_ Miscll.: \_\_\_\_\_

(Plant In-Charge)

(Customer's Representative)

(HOD)

**LOG SHEET**

Operation & Maintenance of STP/ETP Capacity 2.5 mb KLD Location TDI 117 (Mohali)



SHIFT I Date: 30/04/2025 Operator Name Gurtej Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
06:00	OFF	ON I	OFF	OFF	OFF	420207	364617	383178	
07:00	ON	ON I	OFF	OFF	OFF	420207	364617	383201	
08:00	OFF	ON I	OFF	OFF	ON	420356	364617	383240	
09:00	OFF	ON I	OFF	OFF	ON	420356	364774	383267	
10:00	ON	ON II	OFF	OFF	OFF	420356	364810	383287	
11:00	OFF	ON II	OFF	OFF	OFF	420488	364810	383317	
12:00	OFF	ON I	OFF	OFF	ON	420488	364810	383353	
13:00	ON	ON I	OFF	OFF	OFF	420488	364960	383402	
14:00	OFF	ON I	OFF	OFF	OFF	420612	364960	383452	

SHIFT II Date: 30/4/2025 Operator Name Rupinder / Sehaj / Anshdeep Operator Signature [Signatures]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
14:00	OFF	ON I	OFF	OFF	OFF	420612	364960	383452	
15:00	OFF	ON I	OFF	OFF	OFF	420612	364960	383476	
16:00	ON	ON II	OFF	OFF	OFF	420621	364960	383500	
17:00	OFF	ON II	OFF	OFF	ON	420771	364965	383524	
18:00	OFF	ON I	OFF	OFF	ON	420771	365059	383548	
19:00	OFF	ON I	OFF	OFF	OFF	420771	365138	383572	
20:00	ON	ON I	OFF	OFF	OFF	420771	365138	383600	
21:00	OFF	ON II	OFF	OFF	OFF	420771	365138	383635	
22:00	OFF	ON II	OFF	OFF	ON	420771	365148	383672	

SHIFT III Date: 30-04-2025 Operator Name Gurpreet Singh Operator Signature [Signature]

Time Hrs.	Sewage Lift Pump	Air Blower	Sludge Recycling Pump	Dosing Pump	Filter Feed Pump	Inlet Flow Meter Reading	Outlet Flow Meter Reading	Energy Meter Reading	Remarks
22:00	OFF	ON II	OFF	OFF	ON	420771	365148	383672	
23:00	OFF	ON II	OFF	OFF	ON	420771	365241	383718	
00:00	ON	ON I	OFF	OFF	OFF	420785	365281	383752	
01:00	OFF	ON I	OFF	OFF	OFF	420888	365281	383781	
02:00	OFF	ON I	OFF	OFF	ON	420888	365290	383810	
03:00	OFF	ON II	OFF	OFF	ON	420888	365388	383828	
04:00	OFF	ON II	OFF	OFF	OFF	420888	365465	383841	
05:00	OFF	ON II	OFF	OFF	OFF	420888	365465	383853	
06:00	OFF	ON I	OFF	OFF	OFF	420888	365465	383876	

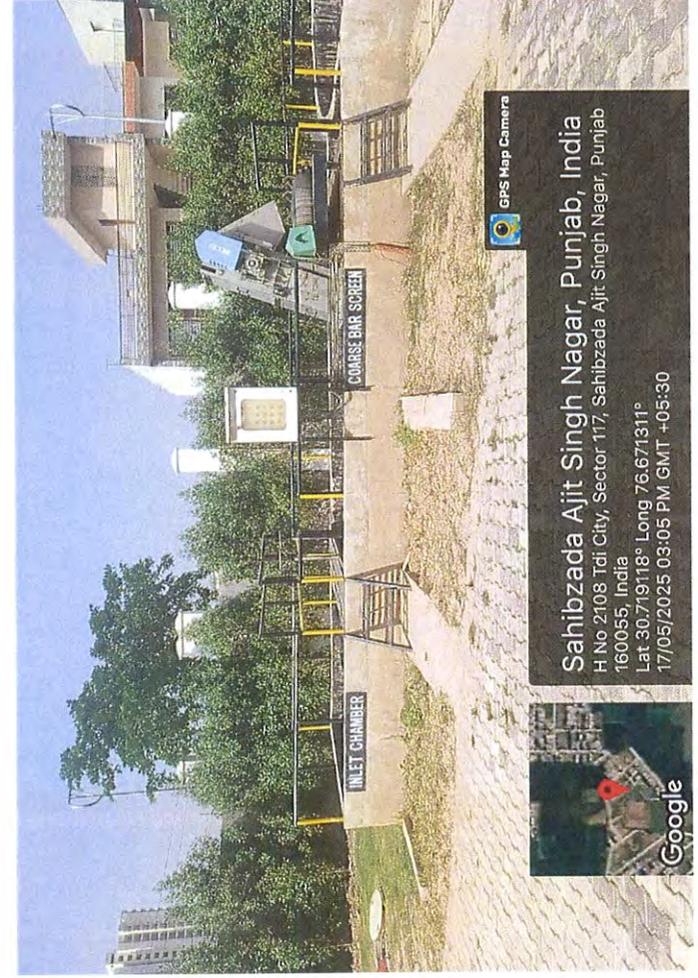
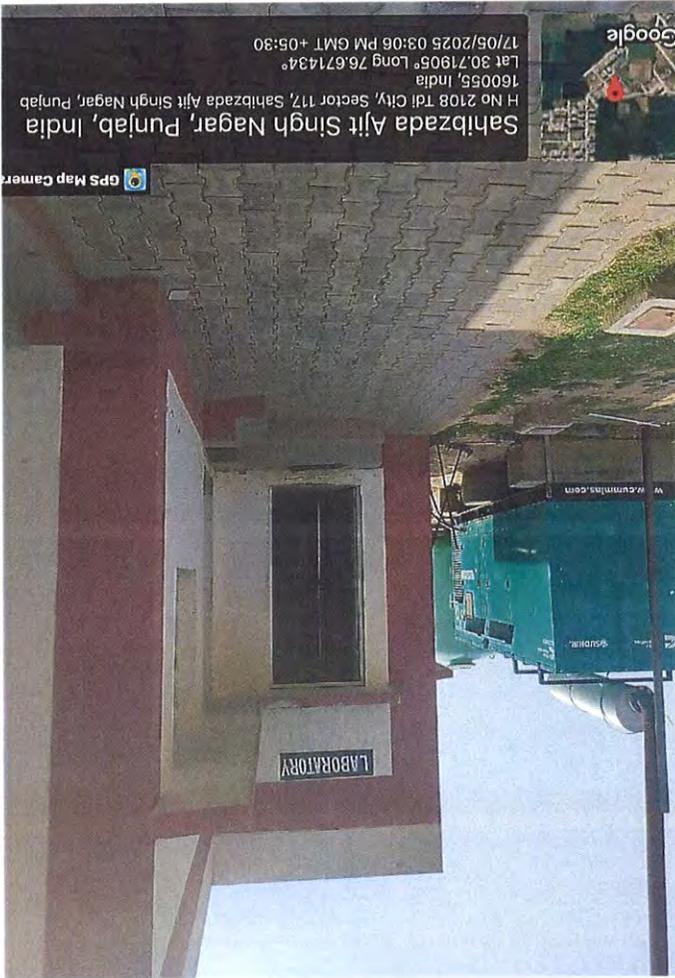
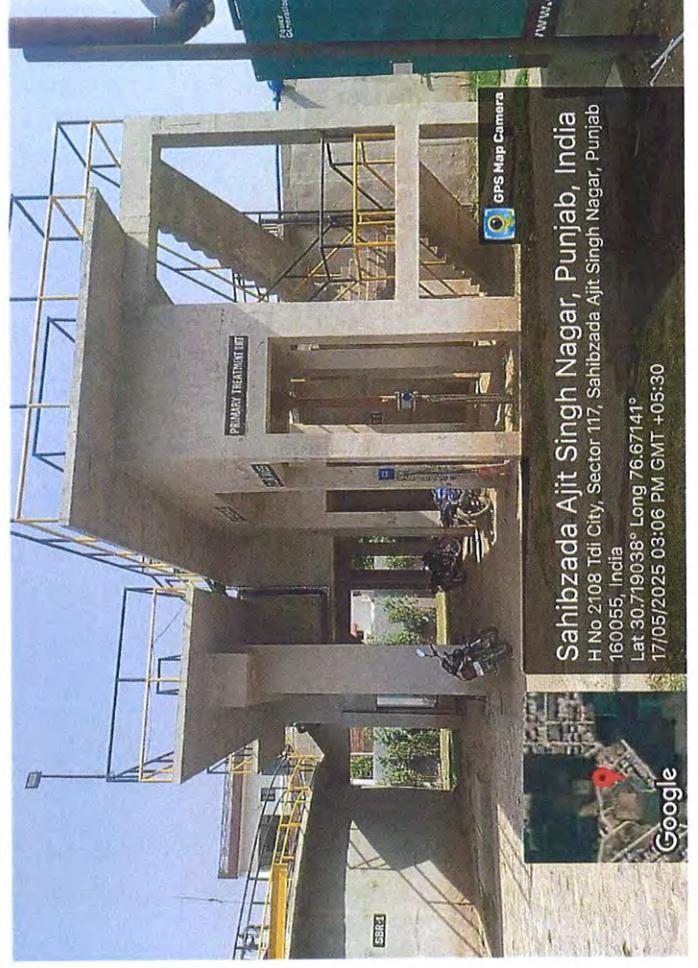
Total Inlet KLD : 681 KLD Total Outlet KLD : 848 KLD Total Energy Consumption KW / Day : 698 KW

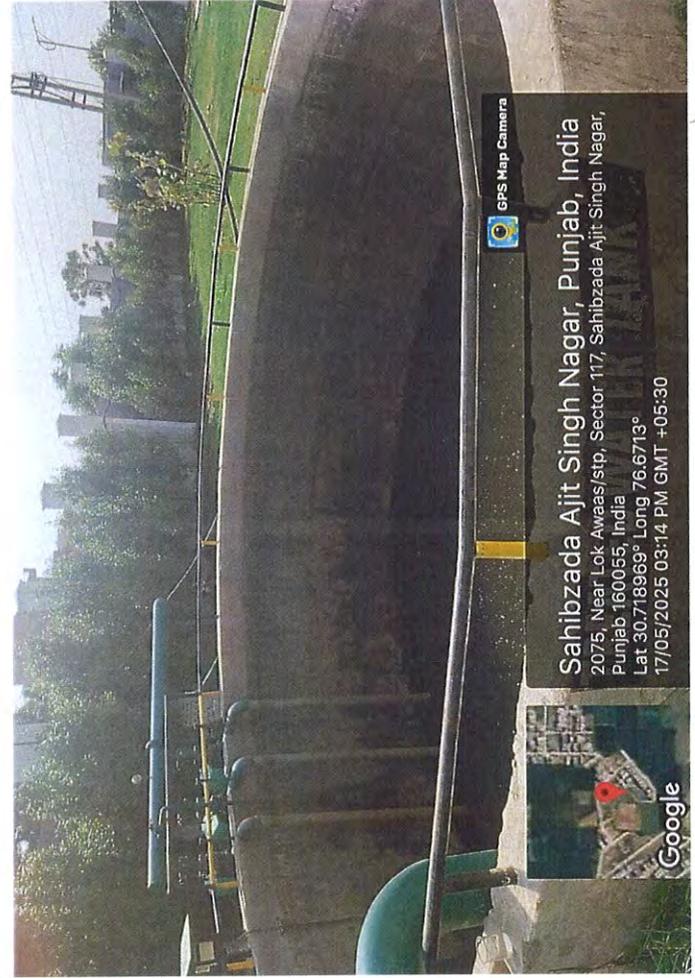
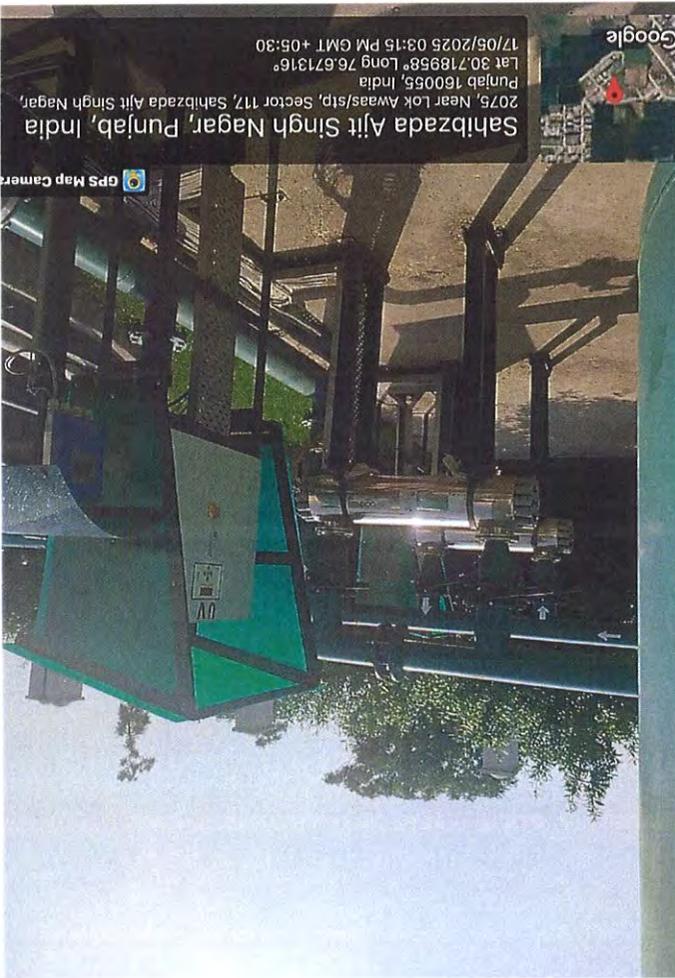
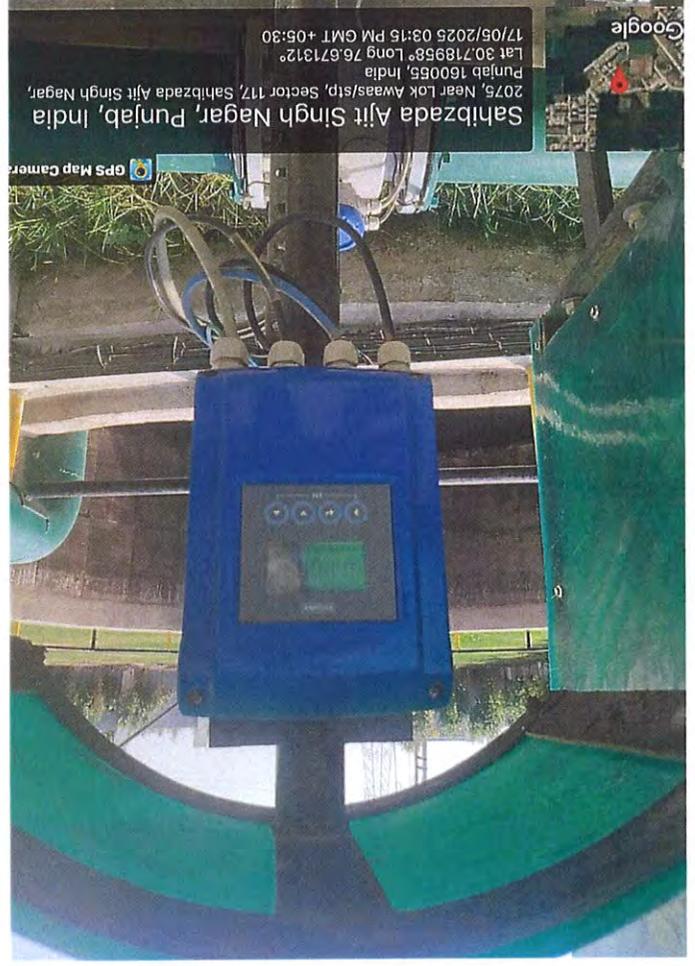
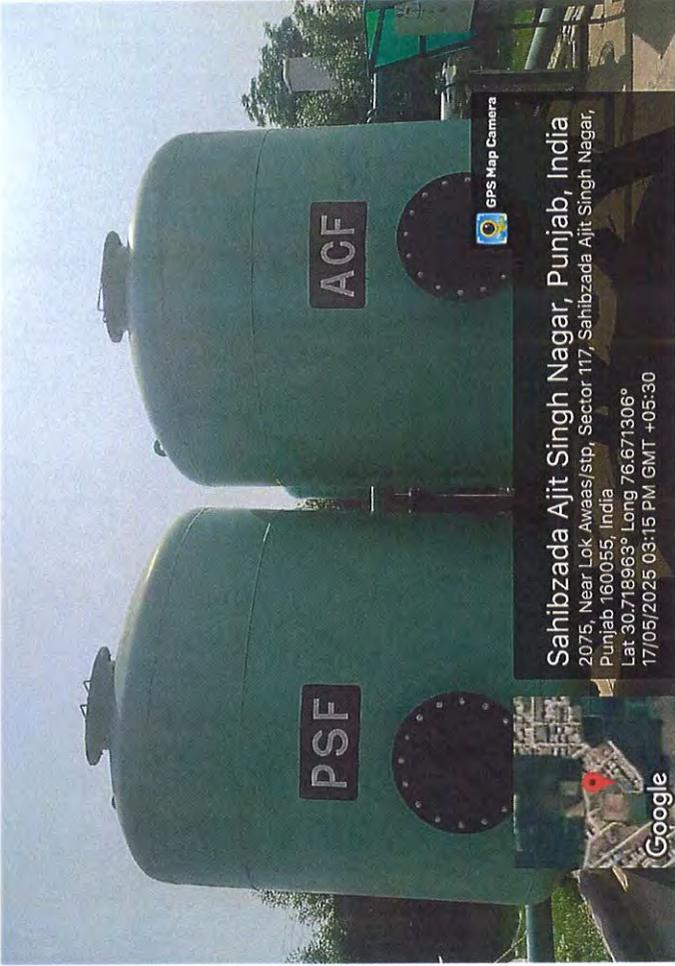
Chemical Consumption Per Day : Sodium Hypo Chloride : Polyelectrolyte Miscell.:

(Plant In-Charge)

(Customer's Representative)

(HOD)











Phone no. 0175-2301182

ਫੋਨ ਨੰਬਰ 2302

## ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਪਤਨਾ ਪ੍ਰਦੇਸ਼-1, ਆਪਰੇਟਰ ਬਲਡ, ਨਾਕਾ ਰੋਡ, ਪਟਿਆਲਾ-147001



**LIFE**  
Lifestyle for  
Environment

e-mail : ppcbsoy\_zp1@yahoo.com

ਮਿਤੀ 20/05/25

REGISTERED

To

M/s Tdi Infratech Ltd.,  
(Earlier known as M/s Taneja Developers & Infrastructure Ltd.),  
Project- TDI township development,  
Sector 74-A, 92, 116, 117, 118 & 119, SAS Nagar.

**Subject:** Proceedings of the personal hearing given before the Chairman of the Board on 07.05.2025 w.r.t. notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 - M/s Tdi Infratech Ltd., (Earlier known as M/s Taneja, Developers & Infrastructure Ltd.), Project- TDI township development, Sector 74-A, 92, 116, 117, 118 & 119, SAS Nagar.

The Following were present: -

On behalf of Punjab Pollution Control Board

1. Er. G.S Majithia, Member Secretary
2. Er. Lavneet Kumar, Chief Environmental Engineer (P)
3. Er. Gursharan Dass Garg, Senior Environmental Engineer (ZP-I)
4. Er. Rohit Singla, Environmental Engineer (ZP-1)

On behalf of the project proponent

1. Sh. Mandeep Sharma, S.V.P
2. Sh. Prince Chhabra, V.P.

At the outset, Environmental Engineer, (ZP-1) brought out that: -

The project proponent was earlier granted Consent to Operate (CTO) under the Water (Prevention & Control of Pollution) Act, 1974 vide no. CTOW/Varied/SAS/2021/13182303 dated 21/05/2021 and under the Air (Prevention & Control of Pollution) Act, 1981 vide no. CTOA/Varied/SAS/2021/14300630 dated 21/05/2021 (both expired on 28/02/2022) for operation of 598 flats, 390 dwelling units, 60 SCO and 28 booths and for discharge of domestic effluent @ 593 KLD, out of which 197 KLD to be used for Flushing purposes and remaining 396 KLD onto land for irrigation on 10 acres land with special conditions.

The project proponent was also granted consent to establish (NOC) under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 vide no. CTE/Exp/SAS/2021/15594418 dated 07/06/2021 (expired on 06/01/2022) for total area of 290.097 acres having group housing @ 8.57 acres, EWS @ 15.79 acres, 1763 plots, Commercial area @ 32.41 acres and Public facility area @ 14.78 acres, and for discharge of Domestic Effluent @ 3194 KLD - 1122 KLD to be used for flushing, 728 KLD to be used for horticulture/green belt and the remaining wastewater of 1278 KLD to be disposed of into the sewer with special conditions.

The project proponent had obtained Environmental Clearance vide no. SIEAA/2015/5194 dated 01.10.2015 for Construction of a housing project namely "TDI Township" at Sector 117-118 to be developed by M/s Taneja Developers & Infrastructure Ltd. in an area of 230.034 acres having built up area 226135 sq. m, which has valid upto 01.10.2026.

The project proponent was earlier served notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 as amended in 1988 vide Board's letter no. 1993-94 dated 24/3/2022 with an opportunity of personal hearing before the Chairman of the Board on 5/4/2022, wherein it was decided as under:

1. The project proponent shall immediately install and commission the STP of adequate capacity so as to achieve the prescribed standards.

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2. The project proponent shall make adequate arrangements for the disposal of treated wastewater as the present STP and sewerage system of the area is already overloaded.
3. The project proponent shall obtain consents to operate under the Water (Prevention & Control of Pollution) Act, 1974.
4. For the continuous violation of environmental laws, environmental compensation from the period of date of violation observed upto 31/3/2022 is imposed.
5. The Environmental Engineer, Regional Office, SAS Nagar shall calculate the environmental compensation to be imposed to the project proponent.
6. The Environmental Engineer, Regional Office, SAS Nagar shall process the consent application of the project proponent on merit.

The proceedings of the hearing were also conveyed to the project proponent vide Board's letter no. 2631-32 dated 28/4/2022 for compliance.

A telephonic complaint was again received from the residents of TDI Connaught place, Sector 74-A, Mohali regarding the connection of sewer line being done by the project proponent with the storm water line on 4/6/2022. Accordingly, the site was visited by officer of the Board on 04.06.2022 and contacted Sh. Niranjan Singh, Sh. Ohri and other residents of the TDI Connaught place, Sector 74-A, Mohali. The representative of the TDI Sh. Gurkiran, Sh. Ranjnish and Sh. Davinder was also called at the site. It was informed that the storm water line provided near plot no. 1566 is also receiving sewer water and now the storm water was being connected with the rain water harvesting pit and the work has been stopped after protest by TDI residents. The connection of storm water line was found plugged using cement plaster which the residents claimed that the same has been done only after they protested. A sample of water from the stagnant waste-water collected in the storm water was found collected and send to HO lab for analysis to check any contamination with sewer water. Sh. Davinder Singh informed that they have identified that the sewer water is coming in the storm water line from some houses and they are tracing the same and final connection with the rain water harvesting pit will only be done only after rectifying the problem. The residents also informed that due to problem of choking of sewer line, the waste-water from the commercial segment of Sector 74-A, Mohali also gets collected on the roads, no mechanism of rain water recharging & the rain water is disposed into open parks which became a breeding place of mosquitos, cleaning of the sewerage manholes in Connaught Place, Sector-74 using tankers regularly till 25/5/2022. It was observed that there is no system of rain water recharging laid for the houses of Connaught place falling in the line of series 1503-06. Thereafter the STP site was visited by the officer of the Board and it was observed that the STP was not in operation. No record of operation of STP could be shown during visit. Untreated water was being disposed of through bye-pass. Sample from inlet of STP and outlet bye-pass was collected and same was analysed by Board's Lab. As per the analysis report, the various parameters are found beyond the permissible limits of the Board, which is as under:

Sr. no.	Parameters	Inlet of STP	Outlet of STP	Bye-pass stagnation water
1.	pH	7.2	7.3	7.5
2.	TSS mg/l	158	137	119
3.	BOD mg/l	140	110	102

During the visit, the representative of the project proponent Sh. Gurkiran refused to sign the data sheet and Sh. Davinder Singh fled away from the spot and thereafter switched off his phone. The project proponent has failed to install/ start any work nor gave any proposal of construction of new STP of adequate capacity in this office. Water was found stagnant in the plantation area developed adjoining to STP. The project proponent has failed to get the validity of consent under Water (Prevention & Control of Pollution) Act, 1974 extended. The project proponent was failed to get the validity of consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 well as NOC expansion. The officer of the Regional Office has also reported that the construction of around 20-25 plots was under progress in the Chitrakoot project. TDI Chitrakoot is a part of the project for which revised environmental clearance has been applied by the project proponent in SEIAA and construction status has been sent vide letter no. 607 dated 20/1/2022 to SEIAA. Further, the project proponent has not obtained a revised environmental clearance. Hence, the project proponent has started construction without obtaining a revised environmental clearance from SEIAA. The project proponent does not comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 as well as conditions mentioned in the NOC earlier granted to it and conditions of environmental clearance granted under the EIA notification dated

14/9/2006. Moreover, the project proponent has not made the compliance with the hearing decisions. It has now been decided by the Competent Authority of the Board to give an opportunity of personal hearing to the project proponent before taking further action in the matter. The authority further directed that the project proponent shall immediately stop the further construction TDI Chitrakoot is a part of the project for which revised EC has been applied by the project proponent. Therefore, the project proponent was served notice regarding non-compliance of hearing decisions dated 5/4/2022 given by the Chairman of the Board vide Board's letter no. 5646-47 dated 21/9/2022 alongwith an opportunity of personal hearing before the Chairman of the Board on 3/10/2022 (postponed to 18/10/2022) due to administrative reasons.

A telephonic complaint was received from on 5/9/2022 regarding disposal of untreated waste-water into storm water drain of GMADA by the TDI Infratech Ltd at Sector-118, Mohali. Accordingly, the site was visited by officer of the Board on 05.09.2022 and it was observed that Modular STP installed by the project proponent of 100 KLD capacity near plot no. 156, sector-118, Mohali was not in operation during visit. The representative informed that the STP is not in operation since 5-6 months. No record of operation of STP could be shown during visit. No waste-water was found collected in component of STP such as MBBR tank, tube settler etc. Only plastic media was found in MBBR tanks. From physical condition it appeared that the STP is not in operation for long time. No sludge was found stored in sludge drying beds. The reading of water meter provided at outlet of STP was 4045 m3. The collection tank was having sewage. One flexible pipeline & motor was found connected from inlet collection tank before STP to the storm water drain laid by GMADA along road-side. Even along the road width the pp has laid underground fixed line till the storm water drain. Sample from inlet collection tank before STP was collected and same was analysed by Board's Lab. The other flexible line was found connected from collection tank of storm water. Sample from pipeline connected to the collection tank of storm water, was collected and sent to HO lab for analysis. GMADA official was telephonically contacted and asked to dismantle the illegal pipeline laid by the pp till storm water drain of GMADA. The representatives of the project proponent during the hearing informed that due to heavy rains, the water stagnated in the plantation area and site of STP was disposed off in the water drain laid by GMADA along the roadside. He further submitted in writing that the earlier vendor finalized by their company for installation of STP, has quit due to some unavoidable circumstances. Now, the project proponent has initiated the work for upgradation of the sewage treatment plant to enhance its capacity upto 2.5 MLD. The said work of upgradation of STP would be completed in one year. The meanwhile the upgradation works of existing STP are in progress, suitable provisions for the cleaning of STP area, removal of water stagnation and maintenance of green area/ Karnal Technology area is being carried out. He also requested to consider his reply w.r.t PPCB letter dated 21/9/2022. After hearing, the Chairman of the Board decided as under:

- 1) On the basis of best assessment and judgement, an environmental compensation of Rs. 10.0 Lakhs is imposed to the project proponent. The project proponent shall deposit Rs. 10.0 Lakhs as environmental compensation within one week in the O/o Environmental Engineer, Regional Office, SAS Nagar.
- 2) The project proponent shall operate its sewage treatment plant (STP) regularly and efficiently, so as to achieve the effluent standards prescribed by the Board, consistently.
- 3) The project proponent shall not discharge its untreated/ treated effluent into any River/ Drain/ Choe/ borewell/ rainwater harvesting etc. directly or indirectly, under any circumstances.
- 4) The Environmental Engineer, Regional Office, SAS Nagar visit the site of the project to verify the contentions of the representative of the project proponent, compliance of conditions of environmental clearance granted by MoEF and consent to establish (NOC) granted by the Board within 15-days and shall send his report/recommendations in the matter immediately thereafter.
- 5) Further action in the matter shall be taken after the receipt of the report of the Environmental Engineer, Regional Office, SAS Nagar.

The proceedings of hearing were also conveyed to the project proponent vide Board's letter no. 7284-85 dated 29/11/2022 for compliance. But the project proponent was not submitted any compliance in the matter.

The telephonic complaint was received on 18/11/2022 regarding disposal of untreated domestic effluent by TDI township developed by TDI Infratech ltd formely known as Taneja developers & infrastructure ltd, Sector 117, Mohali using mobile tankers.



The project site was visited by officer of the Board on 18/11/2022 and it was observed as

under:

1. The STP was not in operation and untreated effluent was being disposed off through motor and flexible pipe into adjoining field.
2. In the basement where mechanical components of the STP has been installed was found flooded with water. No record of operation of STP could be shown during visit.
3. The representative informed that the STP is not in operation since 1.5 month and the wastewater is disposed of through mobile tankers or in adjoining fields through flexible pipelines.
4. The mechanical composter installed in the project was also checked and the reading of electricity meter provided with it was 4.5 units indicating that the project proponent is not operating the composter regularly.
5. The project proponent was granted Consent to Operate under Air Act, 1981 & Water Act, 1971 which has expired on 28.02.2022 and the project proponent has failed to get the same extended. It is pertinent to mention here that the promoter company is not serious in ensuring compliance of the provisions of various Environmental norms and regular complaints are being received in the projects developed by the promoter company in sector 117-118, Mohali & sector 110-111, Mohali regarding disposal of untreated effluent by the project proponent. The project proponent has not deposited EC amount of Rs.10 Lacs as imposed during the hearing.

The project proponent failed to comply with the decisions of the personal hearing dated 18/10/2022 u/s 33-A of the Water Act, 1974 and continuously violating the provisions of the said Act and causing pollution intentionally & deliberately in the vicinity.

The project proponent was served notice for non-compliance of decisions of personal hearing dated 5/4/2022 and 18/10/2022 u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 vide Board's letter no. 7852-53 dated 30/12/2022 alongwith an opportunity of personal hearing before the Chairman of the Board on 12/1/2023, wherein it was decided as under:

- I. On the basis of best assessment and judgement, an interim environmental compensation of Rs.20.0 Lakh is imposed to the project proponent. The project proponent shall deposit the same within one week in the office of Environmental Engineer, Regional Office, SAS Nagar.
- II. As per the decision No.4 of the proceedings of the hearing taken by the Chairman, Punjab Pollution Control Board on 5.4.2022 ("for the continuous violation of environmental laws, environmental compensation from the period of date of violation observed upto 31.3.2022") issued vide Board's letter No.2631-32 dated 28.4.2022, the project proponent shall be bound to deposit the environmental compensation for the continuous violation of environmental laws.
- III. The project proponent shall regularly and efficiently operate the existing STP and shall not discharge the untreated/ treated wastewater into any drain/choe etc.
- IV. The project proponent shall upgrade and commission the STP of adequate capacity for the generation of effluent so as to be received at the time of completion of the project, treatment and for scientific disposal of the treated effluent from the premises of this project, within two months.
- V. The project proponent shall submit the layout plan of the project showing the 13 acres developed within the project alongwith the khasra nos. on Aksh Sajra Plan so that same be freezed in the record of Revenue Department, so that area not be used for expansion in future.
- VI. The project proponent shall remove/comply with all the shortcomings pointed out in Board's letter no. 7852-53 dated 30/12/2022, by 15.2.2023 failing which Board will consider to impose directions issued u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 vide Board's above said letter for stoppage of registration deeds/electric connection for the new buyers. If the project proponent complies with the shortcomings pointed in the above said letter and the environmental laws, the PP shall apply for consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- VII. The Environmental Engineer, Regional Office, SAS Nagar shall visit the project to verify the statements of the project proponent, verify the existing STP and mode of disposal and to check the progress of STP being upgraded by the project proponent, compliance of environmental laws and send his report/recommendations accordingly. Environmental Engineer, Regional Office, SAS Nagar shall take up the matter with the Committee constituted by the Board regarding the final

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calculation of environmental compensation to be imposed on the project proponent as per decision at Point No. II above.

The proceedings of the hearing were conveyed to the project proponent with copy to Regional Office, SAS Nagar vide Board's letter no. 893-94 dated 6/2/2023 for compliance.

To check the compliance made by the project proponent, the site of the project was visited by officer of the Board on 12/1/2023 and the pointwise compliance of the decisions of personal hearing is as under:

- 1) The project proponent was pursued by this office to submit the environmental compensation imposed by the Board, but he failed to submit the same till date.
- 2) The project proponent has installed STP adjoining the bank of lakhnour choe, which is passing within the project site and STP was found in operation. But the treated water quality was not good. There are two untreated sewage line coming into the collection tank, one from the left side of project of the choe and having diameter approx. 12" and the remaining line coming from the right side of lakhnour choe, the project proponent has now provided fresh sewer line in this area and the untreated effluent is collected in tank near the STP, where from the same is being lifted manually by pump, which is leading to the collection tank of the STP. The project proponent was suggested to provide permanent transfer pump in the 2nd untreated sewage line immediately.
- 3) The project proponent has not installed any STP in the project. Presently, the entire untreated effluent is being discharge in open area/ irrigation purpose of the adjoining farmer by flexible pipes and pumping through peter engine. The project proponent has developed karnal technology in approx. 3-4 acres' area, which is not adequate. The ridges and furrow are fully submerged with untreated effluent causing stagnation. No plant was observed. Further, the untreated effluent was also disposed of through mobile tankers in undisclosed location.
- 4) The project proponent has started installation of new STP of capacity 2.5 MLD. The project proponent has completed 80-90% structure work of collection tank, 02 SBR tank. The representative of the project informed that the same will be commissioned till end of June or July.
- 5) The project proponent has not developed any plantation area under karnal technology @ 13 acre. However, the project proponent has developed plantation area approx. 3-4 acres' land, which is fully submerged with untreated effluent.
- 6) The project proponent has failed to comply with the shortcoming observed earlier by officer of the Board.

The project proponent has also developed high rise building in the name of M/s Wellington Tower (Group housing project). The project proponent has shown the STP and same was found lying defunct. Therefore, the entire effluent is being discharge illegally.

From the above, it is clear that the project proponent has not setup any STP in the township of 230 acres till date and the entire effluent is being disposed of either by mobile tanker or other illegal way.

The project proponent neither upgraded its STP nor made the scientific adequate mode of disposal. Untreated waste was being discharged onto land for stagnation and was being disposed of through a mobile tanker, PP has not deposited environmental compensation amounting to Rs. 20 Lakhs.

As per decisions of the hearing dated 12/1/2023 as mentioned above the project proponent failed to comply with the decisions of hearing dated 12/1/2023 as well as provisions of the Water (Prevention and Control of Pollution) Act, 1974.

The Competent Authority of the Board after thoroughly examining the case of the project proponent, issued following directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 to the project proponent as well as GMADA/ Revenue authorities/ PSPCL authorities vide Board's letter nos. 2512-2517 dated 13.04.2023:

- 1) The project proponent shall stop the construction activities at the site with immediate effect and stop forthwith discharging any effluent/ wastewater into sewer/ inland surface water/ onto land or through any other mode.
- 2) The project proponent shall not allow any new occupancy and shall not allow any new possession on the premises of the project, with immediate effect.



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- 3) The Revenue Authorities shall not register any sale deed related to any plot/ flat/ house/ shop/ any other component of this project with immediate effect.
  - 4) The PSPCL authorities shall not release any electric connection for this project or any of its components, with immediate effect.
  - 5) The GMADA Authority shall not issue license to the project proponent for carrying out construction activity in any area development project.
  - 6) The GMADA authorities be directed to cancel the licence of the developer issued for the said project.
  - 7) The project proponent shall submit the sewer line network of the entire project within 15-days in the O/o Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar.
  - 8) The project proponent shall provide permanent lines network for the disposal of treated effluent into plantation area; provided colour coding of the pipe line leading to flushing area and also shall install separate water meter on the pipe line leading to flushing, gardening and any other, within 15-days and submit compliance report in the O/o Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar.

The project proponent submitted a request vide its letter dated 04.05.2023 to review/withdraw the above said directions issued by the Board as under:

- a) That the shortcomings of the STP are being attended as the up-gradation works new STP of capacity 2.5 MLD is also being carried out by the company on war footage. A photocopy of the relevant work orders /tenders is enclosed for kind reference. As stated in the above said letter no approximately 80-90% structure works are already complete. The machinery, equipment and other mechanical equipments has also been shipped to our store in the township and entire team is working their heart out to complete the commissioning works of the STP & make it operational. The latest photographs of the actual site are also enclosed as ready reference.
- b) That the presently the waste effluent so generated is being disposed in the green area and other area in which Plantation shall be done as per Karnal Technology.
- c) As stated above, we are in the process of the up-grading new STP of capacity 2.5 MLD (SBR type) on war footage. That approximately 80-90% structure works are already complete. The machinery, equipment and other mechanical equipments has also been shipped to our store in the township and entire team is working their heart out to make the STP operational.
- d) That we will surely increasing plantation area under Karnal Technology to a maximum of 13 Acres approximately in the township so as to accommodate the treated effluent scientifically.
- e) That all the other shortcomings of the previous order related to the maintenance & operations works had already been removed and Mechanical composter installed at the site is now completely operational and functional.

The Regional Office, SAS Nagar of the Board verified the representation/ request dated 04.05.2023 of the project proponent and point-wise compliance of the decisions of personal hearing is as under:

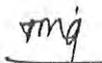
Sr. No.	Decisions of personal hearing	Remarks
1	On the basis of best assessment and judgment, an interim environmental compensation of Rs.20.0 Lakh is imposed to the project proponent. The project proponent shall deposit the same within one week in the office of Environmental Engineer, Regional Office, SAS Nagar.	The project proponent has deposited bank guarantee amounting to Rs. 20 Lacs in lieu of the EC imposed by the Board.
2	As per the decision No.4 of the proceedings of the hearing taken by the Chairman, Punjab Pollution Control Board on 5.4.2022 (for the continuous violation of environmental laws, environmental compensation from the period of dote of violation observed upto 31.3.2022") issued vide Board's letter No.2631-32 dated 28.4.2022, the project proponent shall be bound to deposit the environmental compensation for the continuous violation of environmental laws.	The project proponent has submitted environmental compensation of Rs. 10 lakh on 03/01/2023 vide DD no. 980986 dated 13/12/2022.

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3	The project proponent shall regularly and efficiently operate the existing STP and shall not discharge the untreated/treated wastewater into any drain/choe etc.	The project proponent has completed civil work of collection tank, bar screens, 2 no. SBR tanks and treated water tank. The foundation work of filters was in progress. The project proponent has also started digging for the construction work of boundary wall of STP area. The project proponent has also started construction work of 1 more STP of capacity 1.3 MLD, during visit it was observed that 30% structure work of collection tank and SBR tank has been completed. Photograph enclosed.  The project proponent has also completed 90% upgradation work of existing STP installed in the Wellington Tower which will be made in operation within a week.
4	The project proponent shall upgrade and commission the STP of adequate capacity for the Generation of effluent so as to be received at the time of completion of the project, treatment and for scientific disposal of the treated effluent from the premises of this project, within two months.	As per above
5	The project proponent shall submit the layout plan of the project showing the 13 acres developed within the project alongwith the khasra nos. on Aksh Sajra Plan so that same be freezed in the record of Revenue Department, so that area not be used for expansion in future.	The project proponent has started developing plantation area under karnal technology.
6	The project proponent shall remove/comply with all the shortcomings pointed out in Board's letter no. 7852-53 dated 30/12/2022, by 15.2.2023 failing which Board will consider to impose directions issued u/s 33-A of the Water Act, 1974 vide Board's above said letter for stoppage of registration deeds/electric connection for the new buyers. If the project proponent complies with the shortcomings pointed in the above said letter and the environmental laws, the PP shall apply for consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention &Control of Pollution) Act, 1981.	The project proponent is now doing best efforts to comply with the previous short-comings.

The project proponent was issued modified following directions u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 vide Board's letter no. 3081 dated 05.05.2023:

1. The project proponent shall install and commission two STPs of capacity 2.5 MLD and 1.3 MLD and make adequate arrangement for disposal of treated water within 3 months.
2. The project proponent shall make the STP installed in Wellington Tower group housing project operational within 7 days and shall ensure the utilization of treated effluent within the project and will not dispose of the same in unscientific manner.
3. The project proponent shall obtain Consent to Operate/ Consent to Establish of the Board under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 within 15-days.
4. The project proponent shall operate the STP regularly and ensure that untreated waste-water is not being disposed in unscientific manner.
5. Directions issued vide letter no. letter no. 2512-17 dated 13/4/2023 may be confirmed again in case the project proponent fails to ensure time bound compliance of the above directions, without giving any further notice/opportunity.



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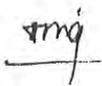
The above said modified directions were forwarded to the GMADA/ Revenue authorities/ PSPCL authorities with a request not to cancel the license of the developer issued for the said project/ to register the sale deed related to any plot/ flat/ house/ shop/ any other component of this project, with immediate effect/ to release the electric connection for this project or any of its components, with immediate effect respectively.

A petition dated 11.01.2024 bearing Original Application No. 1084/2024 titled as Vijay Kumar Pathania Vs. State of Punjab & Ors. has been filed by the applicant Sh. Vijay Kumar Pathania resident of resident of Gl. 200, TDI City, Sector 118, Mohali, wherein it has been alleged that Developer of TDI City Mohali, Sector 118 has not provided requisite infrastructure with regard to sewage from the said project and no STP has been constructed. The sewerage from nearby unauthorized colony is being diverted towards the said project which is collected there and has created a large dirty pond as a result whereof water and air pollution is causing damage to environment and also health hazards to local people.

The Hon'ble Tribunal was pleased to pass an order dated 08.11.2024 thereby constituting a Joint committee comprising of District Magistrate, Mohali; Punjab State Pollution Control Board; and Central Pollution Control Board. Central Pollution Control Board was designated Nodal Authority for coordination and compliance of the said order dated 08.11.2024. In compliance, the Joint Committee has filed report dated 10.01.2025 before this Hon'ble Tribunal.

The said Joint Committee comprising the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Mohali; Naib Tehsildar, Mohali and Scientist-D, Central Pollution Control Board, Regional Directorate, Mohali had visited the site of complaint on 03.12.2024 and 16.12.2024 when the complainant was associated for the verification of the issues raised by him. The issues raised by the complainant and the observations of the Joint Committee members to the said issues are summarized herein below.

- A) No requisite infrastructure provided with regard to sewage and no STP has been constructed. The project proponent has installed three Sewage Treatment Plants (STPs) based on biological process followed by tertiary treatment systems (Filtration, chlorination and UV system) for treatment of the domestic waste water, as per following details:
- i. One STP at Sector 119 with installed capacity of 100 KLD capacity based on MBBR Technology
  - ii. 02 STPs - 01 at sector 118 with installed capacity of 1.3 MLD and 01 at sector-117 with installed capacity 2.5 MLD. Both STPs are based on SBR Technology.
  - iii. STPs of capacities 1.3 MLD (Sector 118), 2.5 MLD (Sector 117) based on SBR Technology.
- During site visits on 03.12.2024, 02 Sewage treatment plants (STPs, namely 100 KLD STP located at Sector 119 and 2.5 MLD STP located at Sector 117, were found operational and the other 1.3 MLD STP located at Sector 118 was under maintenance. The Joint Committee collected samples from the 02 operational STPs and the collected samples were analyzed in CPCB Laboratory for parameters prescribed by Hon'ble NGT vide order dated. 30.04.2019 in the matter of OA No. 1069/2018 The analysis results of the collected samples indicated that:
- i. The STP of 100 KLD capacity was found non-complying with regard to Biochemical Oxygen Demand (13 mg/l > prescribed limit 10 mg/l), Total Nitrogen (24.86 mg/l > prescribed limit 10 mg/l) and Faecal coliform (22x10<sup>3</sup> MPN/100 ml > prescribed limit 100 MPN/100 ml). Treated Sewage is used for plantation and gardening.
  - ii. The STP of 2.5 MLD capacity was found non-complying with regard to Total Suspended Solid (35 mg/l > prescribed limit 20 mg/l), BOD (16 mg/l > prescribed limit 10 mg/l, Total Nitrogen (23.03 mg/l > prescribed limit 10 mg/l) and Fecal Coliform (54x10<sup>3</sup> MPN/100 ml against prescribed limit 100 MPN/100 ml). Treated Sewage is used for plantation and gardening.
  - iii. As per the Punjab Pollution Control Board (PPCB) notification dated 28.03.2019, the above Sewage Treatment Plant were meeting with the specified standards for pH, BOD, and TSS, but were failing to comply with the fecal coliform limit of less than 1000 MPN/100 ml.
- B) Sewerage of nearby unauthorized colony diverted towards the said project. The Joint Committee observed that water was accumulating on an undeveloped plot of land, owned by M/s EMAAR Group, situated behind TDI, Sector 118, Mohali. On 03.12.2024, the joint



committee, along with the applicant, Shri Vijay Kumar Pathania and TDI Developers' representatives, conducted a site visit to examine the surrounding area and trace the source of the accumulated water. It was reported that untreated wastewater from Green Enclave, a nearby colony located in the village Daun Majara. The committee revisited the Green Enclave area on 16.12.2024 and it was reported that untreated wastewater from Green Enclave is being discharged onto the said vacant land owned by M/s EMMAR Group which was the primary cause of the water stagnation behind the TDI City. It was observed that there is no drainage system in place, and the nearby agricultural landowners have constructed an embankment to stop the water from flowing onto their fields, resulting in water stagnation on the vacant plot of M/s EMAAR Group. M/s TDI group, the developer of TDI City, Mohali has also constructed a boundary wall around their premises to prevent water seepage from the vacant land of M/s EMMAR Group.

The Joint Committee in its report dated 10.01.2025 has given the following suggestions and recommendations.

- a) It is therefore recommended to upgrade/operate the STPs adequately including installation of a chlorination stage in the STPs, to ensure that faecal coliform and other parameters remain within prescribed limits before discharging the treated waste water for plantation and gardening purpose.
- b) It is suggested that the necessary action be taken by PPCB with regard to diversion of untreated waste water by Green Enclave in the vacant land of M/s EMMAR Group located behind TDI Project.
- c) The various non-compliances were found with regard to the compliance of the conditions of Environmental clearance and the consent to operate granted to the project proponent by SEIAA and PPCB respectively, as summarized in Table 2 to Table 5 (compliance of general and special conditions of Consent to Operate under Water Act, 1974, compliance of general and special conditions of conditions of Consent to Operate under the Air Act, 1981). PPCB to ensure compliance of the conditions of EC and CTO, by the project Proponent in a time bound manner.
- d) The Project proponent namely TDI, shall obtain NOC from the Punjab Water Resources Development Authority (PWRDA) for abstraction of ground water from tube wells, for groundwater extraction.
- e) The Project proponent shall provide water meters on the pipelines through which the treated wastewater is utilized for flushing purposes, irrigation of land area developed as per karnal Technology, lawns /landscaping and other activities etc. The Project proponent shall maintain the record of the treated water reuse for various activities.
- f) The Project Proponent shall install electromagnetic type flow meters on all tube wells and a record of the same has to be maintained.
- g) The project proponent shall provide adequate facilities for handling of solid waste generated in the township to ensure compliance with provisions of the Solid Waste Management Rules, 2016.
- h) The Project Proponent must stop construction activities and prevent occupancy in any part of the project for which Environmental Clearance has not yet been obtained.

The Joint Committee has also verified the compliance of the conditions imposed in the Environmental Clearance by SEIAA, Punjab and compliance of condition imposed by the Board in the Consents to Operate granted under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, as per which the project proponent is not complying with the conditions of Environmental Clearance granted by SEIAA, Punjab and Consents to Operate granted under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 granted by the Board.

Further, the project proponent had enhanced its total area from 230.034 acre to 293.454 acre (63.42 acre) with built up area increased from 2,86,135 sqm to 12,99,604.74 sqm without obtaining prior environmental clearance from the competent authority.

State Environment Impact Assessment Authority Punjab (SEIAA) had issued directions under section 5 of E(P)Act, 1986 separately to Member Secretary, Punjab Pollution Control Board to initiate action against the responsible persons of M/s TDI Infratech limited located at Sector 74A, 92, 116,117,118,119, District SAS Nagar (Punjab) vide letter No. SEIAA/2023/MS-140 dated 01.01.2024.

The Project proponent has applied for the Environmental Clearance as per SOP of MoEF&CC issued Office Memorandum vide F.No./22-21/2020-IA.III dated 7th July, 2021. The SEIAA has granted terms of reference (TORs) dated 08/01/2024 Under Violation Category for expansion of Mega

Tmj

Residential Project namely 'TDI Township' located at Sector 74A, 92, 116, 117, 118, 119 District SAS Nagar, Punjab in an area of 293.454 acres having built up area of 12,99,604.74 sqm to the project proponent including TOR of carrying out the assessment of ecological damage done and economic benefits due to violation and prepare remediation plan and natural & community resource augmentation plan. The copy of Terms of Reference (TOR) issued by the SEIAA dated 08/01/2024 under violation category. However, Hon'ble Supreme Court vide its Order 02/01/2024 in Writ Petition (Civil) No. 1394/2023 has put stay on the operation of MoEF&CC OM dated 7th July 2024.

Some Other Findings/Observations of the Joint Committee:

1. The Project Proponent has obtained a partial completion certificate for an area of 127.03 acres out of a total project area of 299.326 acres located at Sectors 74A, 116, 117, 118, and 199 in Mohali from the Greater Mohali Area Development Authority (GMADA). The completion certificate records show that about 41% area of the proposed scheme has been completed by the project proponent. At the time of the visit, the committee observed that construction of individual plots and group housing scheme in the area expanded without obtaining environmental clearance (EC) was under progress.
2. The joint committee also visited the project area expanded by the project proponent without obtaining Environmental Clearance and observed that the applicant's house is also located in this expanded area. The sewage from this area is conveyed to the existing STP of 1.3MLD capacity for its treatment.
3. TDI Township has provided four tube wells in their premise for meeting water requirements. However, the Project Proponent has not obtained NOC/permission from the Punjab Water Resources Development Authority (PWRDA) for abstraction of ground water from tube wells, as applicable for such projects.
4. The total installed capacity of existing 03 STPs, operating capacity and its utilization capacity in their premise treatment plants is presented in the following Table:

Name & addresses of STPs	Date of Visit	Treatment process	Installed capacity(KLD)	Operating capacity KLD (Avg of Nov,2024)	Capacity Utilization (%)	Status
100 KLD STP sector 119	Dec.03,2024	MBBR	100	43	43	Operational
1.3MLDSTP at sector 118	Dec.03,2024	SBR	1300	550	42	Nonoperational at the time of visit
STP 2.5 MLD capacity	Dec.03,2024	SBR	2500	699	28	Operational
Total combined capacity of STPs as on 03/12/2024			3900	1292	33	

After consideration of the case and in view of the averments made in the original application and observations made by the said Joint committee, the Hon'ble Tribunal was pleased to pass an order dated 18.02.2025 thereby impleading the Board as one of the respondents in the case requiring them to file their replies / responses alongwith project proponent.

The project proponent has failed to obtain renewal of consents to Operate (CTO) under the Water Act, 1974 and the Air Act, 1981 and is operating the project.

From the above, it is clear that the project proponent is not complying with the various provisions of the Water Act, 1974.

The matter has been considered by the Competent Authority of the Board and it has now been proposed to initiate action u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 for closure of the project, due to above mentioned violations.

Now, therefore, the Punjab Pollution Control Board, in exercise of the powers conferred upon it u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 proposes to direct you as under:



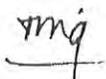
- 1) The project proponent shall stop all construction activities at the site with immediate effect and stop forthwith discharging any effluent/ wastewater into sewer/ inland surface water/ onto land or through any other mode.
- 2) The project proponent shall stop forthwith discharging any effluent from its project site or through any mode.
- 3) The project proponent shall not allow any new occupancy and shall not allow any new possession in the premises of the project, with immediate effects.
- 4) The Revenue Authorities shall not register any sale deed related to any plot/ flat/ house/ shop/ showroom/ any other component of this project, with immediate effect.
- 5) That environmental compensation shall be imposed on the project promoter for polluting the environment.
- 6) The PSPCL authorities shall not release any electric connection for this project or to any of its components, with immediate effect.

As such, notice to issue directions u/s 33-A of the Water Act, 1974 has been issued to the project promoter vide Board's letter no. 470 dated 21/04/2025 alongwith an opportunity to appear in person before the Chairman of the Board in his office at Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala on 07.05.2025 at 11:00 AM.

The representatives of the project proponent attended the hearing and submitted a written reply alongwith photographs which has been taken on record. They further submitted that the project proponent had applied for obtaining environmental clearance for the expansion project with the SEAC, Punjab and even Terms of Reference (ToR) were issued to the project proponent by SEIAA, Punjab on 08.01.2024. However, since the Hon'ble Supreme Court of India put the stay on the notification of MoEF&CC, GoI, EC could not be granted by SEIAA. However, the project proponent has again applied for obtaining Environmental Clearance with the SEAC, Punjab which is pending with the said authority. NOC have been applied to PWRDA for obtaining permission for ground water abstraction. All the plots in the expansion part have already been sold by the project proponent and the project proponent is under process to comply with the recommendations of the report dated 10.01.2025 of the Joint Committee constituted by Hon'ble NGT such as installation of chlorination stage in STPs, compliance of conditions of consent and already obtained EC. The project proponent has adequate plantation for discharge of treated effluent from STPs and water meters have been provided on various pipelines. The mechanical composter already provided by the project proponent shall be operated regularly.

After hearing the representatives of the project proponent and officers of the Board and considering the material aspects of the case, the Chairman of the Board decided as under: -

1. Following directions u/s 33-A of the Water Act, 1974 shall be issued to the project proponent: -  
*"The project proponent shall stop the construction activities and prevent occupancy in any part of the project for which environmental clearance has not yet been obtained by it."*
2. The project proponent shall provide complete record of the plots where construction have been completed and shall give undertaking regarding that after 07.05.2025, no occupancy is there in the project for which environmental clearance has not yet been obtained.
3. On the basis of best assessment and judgement, an environmental compensation of Rs. 20.0 lacs is imposed upon the project proponent for causing damage to the environment. The project proponent shall deposit the environmental compensation within one week in the O/o Environmental Engineer, Regional Office, SAS Nagar.
4. The project proponent shall upgrade its STPs adequately including installation of a chlorination stage in the STPs, so as to ensure that faecal coliform and other parameters remain within prescribed limits before discharging the treated waste water for plantation and gardening purpose, within two weeks.
5. The project proponent shall provide the mechanism of dual plumbing system in front of its every plot for utilization of treated effluent from the project and also ensure the imposition of this condition in the sale agreements being executed by the project proponent with the plot purchasers.



6. The project proponent shall obtain consent from the Punjab Water Resources Development Authority (PWRDA) for abstraction of ground water from tube wells, for groundwater extraction and submit a copy of the same in the O/o Environmental Engineer, Regional Office, SAS Nagar within two weeks.
7. The project proponent shall provide in-house arrangements for treatment of solid waste such as bio-methanization, microbial composting, vermi-composting, anaerobic digestion or any other appropriate processing for bio-stabilization of waste.
8. The project proponent shall provide chimneys/stacks of adequate height with the D.G. sets installed by it, within one week.
9. The project proponent shall apply for obtaining renewal of consents to operate under the Water Act, 1974 and the Air Act, 1981 for the existing project, within one week.
10. Notice may be issued to M/s Green Enclave along with GMADA authorities separately w.r.t. to diversion of untreated waste water by Green Enclave in the vacant land of M/s LMMAR Group located behind the project proponent.
11. A Committee of the officers of the Board comprising of Er. Gursharan Dass Garg, Senior Environmental Engineer, Zonal Office-1, Patiala, Er. Rantej Sharma, Environmental Engineer, Regional Office, SAS Nagar and concerned AEE shall visit the project again and check the adequacy of the STPs installed by the project proponent, collect effluent samples, disposal of treated waste water, adequacy of mechanical composter installed by the project proponent, quantity of solid waste generated, treated and its disposal along with compliance of conditions of environmental clearance obtained by the project proponent and send report along with concrete recommendations by 12.05.2025.
12. Environmental Engineer, Regional Office, SAS Nagar shall verify the submissions/reply of the project proponent made by it during the hearing, process the consent applications of the project proponent to be applied by it on merits, compliance of the above decisions by the project proponent and submit complete report immediately after 15 days.
13. The project proponent shall be reheard on 29.05.2025.

You are, therefore, requested to comply with the aforesaid decisions of the personal hearing.

Endst. no. 1203

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar for information and compliance.

*vmj*  
20/05/2025  
Environmental Engineer (ZP-1)  
for & on behalf of the  
Punjab Pollution Control Board  
Dated 20/05/25

*vmj*  
20/05/2025  
Environmental Engineer (ZP-1)  
for & on behalf of the  
Punjab Pollution Control Board

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(अदाकर्ता शाखा /DRAWEE BRANCH)  
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Punjab  
State Pollution Control Board

# Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change

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Welcome TDI TOWNSHIP DEVELOPED BY TDI INFRA TECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD

Date : 26-5-2025

## Consent Application Details

Application No : 28740009

### **Congratulations! Application submitted successfully.**

Please submit the required enclosures to concerned Office within 48Hrs with online submitted application.

Your Consent Application application has been received under the Application Number **28740009**. (Note this number for future communication and know the online status of the application submitted)

To view the submitted application form click onto "View Application Form" and To print the application form click onto "Print Application Form"

[View Application Form](#)

[Print Application Form](#)

**Head Office Address**  
**Member Secretary**  
**Punjab Pollution Control Board**  
**Vatavaran Bhawan, Nabha Road, Patiala, 147001,**  
**Punjab, India**  
**Phone: 91-175-2215793, 2215802**  
**Website: www.ppcb.gov.in**  
**Regional Office Address**

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# PUNJAB POLLUTION CONTROL BOARD

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Application form for obtaining 'Consent to establish' (NOC)/'Consent to Operate' u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air(Prevention & Control of Pollution) Act, 1981/Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

Industry ID :- R14SAS1248089

Application ID :- 28740009

From:

TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD  
SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
SAS NAGAR

To

The Member Secretary,  
Punjab Pollution Control Board,  
Patiala.

I/We hereby, apply for obtaining,

- (i) 'Consent to establish' (NOC) under the provisions of the Water(Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- (ii) 'Consent to operate' u/s 25/26 of the Water(Prevention & Control of Pollution) Act, 1974.
- ✓ (iii) 'Consent to operate' u/s 21 of the Air(Prevention & Control of Pollution)Act,1981.
- (iv) Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

1. The detailed information pertaining to my/our industry/project is given in the Annexure-I to this form attached herewith.

2. I/We undertake to furnish any further information sought by the Board from time to time in connection with this application.

3. I/We undertake to obtain revised/varied/fresh consent as the case may be, in case there is any change in the process/product/effluents/hazardous waste etc. before the aforesaid change is affected.
4. I/We that the information furnished herewith is correct to best of my/our knowledge and nothing has been concealed therein. The Board would be at liberty to take penal action against the industry/project and the person(s) responsible to comply with the provisions of the pollution control statues in case information/document is detected as incorrect/false/misleading at any point of time.
5. I/We hereby agree to apply for obtaining renewal of 'consent to operate' (NOC) under the Air(Prevention & Control of Pollution) Act, 1981 and authorization under the Hazardous Wastes(management, Handling and Trans-boundry Movement)Rules, 2008 three months before the expiry of the previous consent(s)/authorization granted to the industry/project.

**Date: 26/05/2025**

**Signature of Applicant:**

**Name: MANDEEP SHARMA**

**Designation: SENIOR MANGER**

**Address: MOHALI  
SCO 51-52, SECTOR 118, TDI CITY, MOHALI  
MOHALI  
PUNJAB**

**Enclosures:**

1. Forwarding Letter
2. CTE Grant Certificate
3. CTO Grant Certificate
4. Fee Calculation
5. EC Compliance Report
6. EC Letter
7. Analysis Report of effluent/emission from Board /Approved Lab
8. CA s certificate regarding un-depreciated value of the fixed assets of the industry at the end of last financial year
9. Compliance report of previous consent conditions in annotated form
10. OtherDocumentsAttachment
11. PhotoAttachment
12. ElectricityBillsAttachment
13. BankAccDetailsAttachment
14. GstNoAttachment
15. PanCardAttachment
16. EnvirImpactAttach
17. CompleteMachAttach

**\*\* This is Computer Generated filled Application Form \*\***

**PART-A: GENERAL INFORMATION:**

1. **Name & Address of the Industry** : TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD SECTOR 74A,92,116,117,118 & 119 MOHALI MOHALI,SAS NAGAR
2. **Name & Designation of the Applicant** : MANDEEP SHARMA/SENIOR MANGER
3. (i) **Name(s) and Designation of the Occupier** : PRINCE CHHABRA/VICE PRESIDENT
- (ii) **Name(s) and Designation of the Director(s)/ Partner(s)/ Proprietor** : PRINCE CHHABRA VICE PRESIDENT TDI INFRATECH LIMITED SCO NO. 678-679, MOHALI 1, SECTOR 119, TDI CITY, AIRPORT ROAD, MOHALI.
- (iii) **Name(s) of person(s) authorized to sign the application form. (Please attach self attested copy of resolution/certificate)** : PRINCE CHHABRA
- (iv) **Ownership of Industry** : Public Limited Company
4. **Communication Details(Telephone No./Fax No./e-mail etc.)** : 85588-07777  
-  
tdigroupcompliance@gmail.com
5. **Address of Correspondence** : SCO NO. 678-679, MOHALI 1, SECTOR 119, TDI CITY, AIRPORT ROAD, MOHALI, MOHALI, 160062
6. **Total investment of the industry/project**
- (i) **Total cost of the industry/project(in Lacs)** : 46518.0
- (ii) **Cost of Plant & Machinery(in Lacs)** : 46518.0
7. (i) **Scale of the Industry(Large/Medium/Small)** : Large
- (ii) **Category/Type of the Industry** : RED / Building, Const. projects, Township & Area development ..... covered under EIA notification dated 14/9/06
8. **Name and address of the City/Town/Village/Plot/Khasra/P atwari Halka No. with PIN code where the project site is located** : SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
Pin - 140306
9. (i) **Total Land area of the industry/project (in square meters)** : 931178

- (ii) Built up area of the project(to be mentioned in case of construction/area development projects only) (in square meters) : 286135
10. Whether the site of the industry/project is located within or outside the municipal limits (please attach a certificate from the M.C. in this regard) : Outside M.C. limit
11. Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other authorized by the Govt. (please attach a copy of allotment letter of plot/land) : No
12. (i) Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local planning Area) of any town/city and if yes, the classification of the area in which the site is located.(Please attach the certificate from the Deptt. of the Town & Country Planning, Punjab in this regard.) :  
(ii) In case the industry/project is not satisfied in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of land Use (CLU) from the competent authority of the State or not and if yes, please attach a copy of the same : No  
(iii) In case the industry/project is not covered under (i) and (ii) above ; please attach a certificate from the deptt. of Town & Country Planning, Punjab regarding the classification of the area in which the site is located and whether CLU is required or not : No
13. Whether the industry/project is located in Critically Polluted Area or not and if yes, please indicate the code assigned to the industry by the CPCB/MoEF : NO
14. Month and Year in which the industry was commissioned/is likely to be commissioned : Aug/2013
15. Undepreciated value of the fixed assets of the industry (Please indicate the date as on which the value of fixed assets has been considered) (Applicable in the cases of 'consent to operate' only) : Rs. 49718.0 (in Lakhs)  
Date:- 18-05-2014

## 16. Details of consent fee deposited:

Sr. No.	Fee For	Amount (In Rupees)
1	CTO Air	1715500.0

17. Total No. of average working days in a year and total no. of working shifts per day : days / shifts

18. (a) Total No. of Workers including officials working in industry :

(b) No. of Workers and officials residing in the industrial permises: :

(c) Total population to be served, (i) during construction phase : 100

(ii) during operation phase : 34184

(To be mentioned in case of construction/area development projects only)

## 19. Whether the industry/project:

(i) is covered under the Environment Impact Assessment (EIA) Notification dated 14.9.2006 as amended from time to time or not and if yes, the status of obtaining environment clearance from MoEF/State Level Environment Impact Assessment Authority : YES /

(ii) is covered under the 1st Schedule of Factories Act, 1948 or not if yes, the status of obtaining site clearance from SCA-cum-SAC : NO /

(iii) is covered under Press Note-17 (1984 series) or not and if yes, the status of obtaining the environmental from SCA-cum-SAC : NO /

20. Whether the industry has the complete machinery for which it had obtained 'consent to establish'(NOC) from the Board or not and if not, the details thereof. (To be filled up in case of 'consent to operate' cases only : YES /

21. Inspection Audit Type :

## Last Consent Details:

Sr. No.	Application Type	Application For	Consent No	Consent For	Date of Issue	Valid Upto
1	CTO	New	1248617	Water	04/07/2014	31/03/2016
2	CTO	New	1248677	Air	04/07/2014	31/03/2016

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3	CTO	Varied	4454455	Water	14/12/2016	28/02/2018
4	CTO	Varied	4454455	Water	14/12/2016	28/02/2018

**PART-B: TECHNICAL INFORMATION(GENERAL):****1. Raw Material & Chemicals Details:**

Sr. No.	Name of the Raw-material/Chemicals used/to be used	Quantity of the Raw-material/Chemicals used/being used	Unit
1	-	0	Metric Tonnes/Day

**2. Production Detail:**

Sr. No.	Name of the Product produced/to be produced		Quantity of Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	Residential Flats	Nmber/Year	598	598	598	598
2	Dwelling Units	Nmber/Year	390	390	390	390
3	Booth	Nmber/Year	28	28	28	28
4	SCO	Nmber/Year	60	60	60	60

Sr. No.	Name of the By-Products produced/to be produced		Quantity of By-Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	-	Metric Tonnes/Day	0	0		

**3.Details of Power Load/power consumption:**

- (i) Total power load available with the : 40462.0 industry(in KW)
- (ii) Power Load required by the industry(in : 40462.0 KW)
- (iii) Estimated power consumption for : 323696.0 intended production per day(in Units consumed per day)

**4. Manufacturing Proceses involved : / No**

(please attach separate sheet, in case the space provided herein with is insufficient)

## 5. Solid Waste Generation Details:

Sr. No.	Source of Generation of Solid Waste		Nature/Type of solid waste	Quantity of Solid Waste generated/to be generated per day	Mode of Disposal
1	Solid Waste	Kgs/day	Biodegradable and Non Biodegradable waste	2211	Biodegradable: Composting; Recyclable: recyclers; Inert waste: to authorized dumping site

**PART-D: TECHNICAL INFORMATION REQUIRED FOR CONSENT UNDER AIR ACT,1981 :**

**1. Sources of Air Pollution :**

**(a)Boilers/Furnaces :**

Sr. No.	Type & Capacity of Boiler/Furnace			Type & Quantity of fuel used/to be used (in TPH and TPD/lts/day)		Details of APCD provided/to be provided	Stack Attached	Height of Stack attached /to be attached (in mts.)	Diameter of Stack at Bottom level	Diameter of Stack at Top level	Whether emission sampling facilities provided or not
1	0	0	Metric Tonnes/Day	0	0	Cyclone Separator	NA	0	0	0	No

**(b) D.G Sets :**

Sr. No.	Capacity of D.G. set in(KVA)	Quantity of Fuel used/to be used (in Lts./day)	Ht. of Stack provided/to be provided above roof level(in mts.)	Whether canopy/acoustic enclosure provided/to be provided(please define clearly)
1	625	56	5	Yes
2	625	56	5	Yes
3	250	22.5	3.16	Yes
4	250	22.5	3.16	Yes
5	125	11.25	2.23	Yes

**(c) Process Emissions: :**

Sr. No.	Source of Generation of process Emissions	Name of the emissions(i.e SO2/NOx/Acid Mist/any other).	Details of APCD provided/to be provided to control process emissions.	Height of Stack provided/to be provided for discharge of process emissions(in mts)..		Whether emission sampling facilities provided or not
				Above Ground Level	Above Roof Level	
1	0	0	[Cyclone Separator]	0	0	No

**2. Characteristics of Emissions :**

## (i) Flue gas Emissions :

Sr. No.	Stack	Parameters	Conc. of pollutants		Units
			Untreated	Treated	
1	NA	SPM	0	0	mg/Nm <sup>3</sup>

## (ii) Process Emissions:

Sr. No.	Process	Parameters	Conc. of pollutants		Units
			Untreated	Treated	
1	0	Particulate Matter (PM)	0	0	mg/Nm <sup>3</sup>

## 3. Power consumption details of Air Pollution Control devices: :

(i) Total power load to Air Pollution Control : 0  
Devices(in KW)

(ii) Average daily power consumption on Air : 0  
Pollution Control Devices(i.e. no. of units  
consumed per hr.& per day)

Date: 26/05/2025

Signature of Applicant:

Name: MANDEEP SHARMA

Designation: SENIOR MANGER

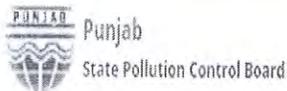
Address: MOHALI

\*\* This is Computer Generated filled Application Form \*\*

\*\* This is Computer Generated filled Application Form \*\*

## Additional Details

Photo(Occupier/ Owner)	 Applicant Photograph attached
Aadhar Card(Occupier/Owner)	*****
Industry Pan Card	AABCT3582A
Industry GST No.(Occupier/Owner)	G.S.T Applicable, 03AABCT3582A2ZU
Bank Account Details(Industry/Owner)(Name and Passbook)	Bank Cheque attached
Occupier Details(S/O, D/O)(Occupier/Owner)	Mr Ved Prakash Multani
Electricity Bills(Include the Electricity Bills no.,PSPCL Consumer ID, Sub-division name With latest bill attachment.)(Occupier/Owner)	Noc from PSPCL
Permanent Address(Occupier/ Owner)	SECTOR 118 ,110B MOHALI, MOHALI, SAS NAGAR, Punjab
Other Documents(Passport/ Driving Licence/)(Occupier/Owner)	Company PAN Card



# Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change  
Government of India

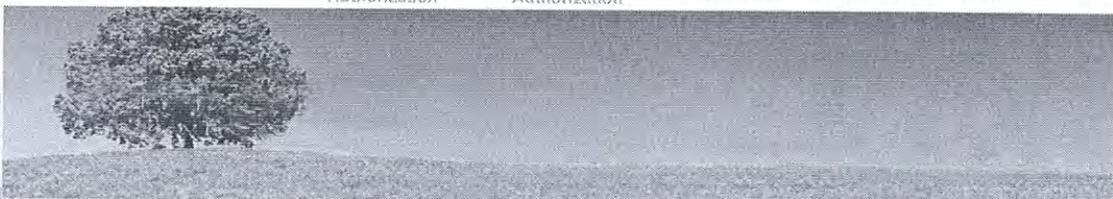


- Consent Management
- Laboratory Management
- Waste Management
- E-Waste Management
- Solid Waste Management Authorization
- Construction & Demolition Authorization
- Batteries Registration
- CESS Management
- Knowledge Base
- Logout

- Online Payment Verification
- View Notices

Send us your feedback and suggestions

click here for any kind complaints or query



Welcome TDI TOWNSHIP DEVELOPED BY TDI INFRA TECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD

Date : 26-5-2025

## Consent Application Details

Application No : 28740207

### **Congratulations! Application submitted successfully.**

Please submit the required enclosures to concerned Office within 48Hrs with online submitted application.

Your Consent Application application has been received under the Application Number **28740207**. (Note this number for future communication and know the online status of the application submitted)

To view the submitted application form click onto "View Application Form" and To print the application form click onto "Print Application Form"

[View Application Form](#)

[Print Application Form](#)

**Head Office Address**  
**Member Secretary**  
**Punjab Pollution Control Board**  
 Vatavaran Bhawan, Nabha Road, Patiala, 147001,  
 Punjab, India  
**Phone: 91-175-2215793, 2215802**  
**Website: www.ppcb.gov.in**  
 Regional Office Address

पंजाब प्रदूषण नियंत्रण बोर्ड  
 Information Centre  
 Consent Management, Operation and  
 Monitoring by Punjab State Pollution  
 Control Board

474  
**PUNJAB POLLUTION CONTROL BOARD**

**323**

**Application form for obtaining 'Consent to establish' (NOC)/'Consent to Operate' u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air(Prevention & Control of Pollution) Act, 1981/Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.**

**Industry ID :- R14SAS1248089**  
**Application ID :- 28740207**

**From:**

TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA  
DEVELOPERS & INFRASTRUCTURE LTD  
SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
SAS NAGAR

**To**

The Member Secretary,  
Punjab Pollution Control Board,  
Patiala.

I/We hereby, apply for obtaining,

- (i) **'Consent to establish' (NOC) under the provisions of the Water(Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**
- ✓ (ii) **'Consent to operate' u/s 25/26 of the Water(Prevention & Control of Pollution) Act, 1974.**
- (iii) **'Consent to operate' u/s 21 of the Air(Prevention & Control of Pollution)Act,1981.**
- (iv) **Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.**

1. The detailed information pertaining to my/our industry/project is given in the Annexure-I to this form attached herewith.

2. I/We undertake to furnish any further information sought by the Board from time to time in connection with this application.

3. I/We undertake to obtain revised/varied/fresh consent as the case may be, in case there is any change in the process/product/effluents/hazardous waste etc. before the aforesaid change is affected.
4. I/We that the information furnished herewith is correct to best of my/our knowledge and nothing has been concealed therein. The Board would be at liberty to take penal action against the industry/project and the person(s) responsible to comply with the provisions of the pollution control statues in case information/document is detected as incorrect/false/misleading at any point of time.
5. I/We hereby agree to apply for obtaining renewal of 'consent to operate' under the water (Prevention & Control of Pollution) Act, 1974 and authorization under the Hazardous Wastes (management, Handling and Trans-boundary Movement) Rules, 2008 three months before the expiry of the previous consent(s)/authorization granted to the industry/project.

**Date: 26/05/2025**

**Signature of Applicant:**

**Name: MANDEEP SHARMA**

**Designation: SENIOR MANGER**

**Address: MOHALI  
SCO 51-52, SECTOR 118, TDI CITY, MOHALI  
MOHALI  
PUNJAB**

**Enclosures:**

1. Forwarding Letter
2. CTO Grant Certificate
3. Fee Calculations
4. Six Montly compliance
5. EC letter
6. Analysis Report of effluent/emission from Board /Approved Lab
7. CA s certificate regarding un-depreciated value of the fixed assets of the industry at the end of last financial year
8. Compliance report of previous consent conditions in annotated form
9. OtherDocumentsAttachment
10. PhotoAttachment
11. ElectricityBillsAttachment
12. BankAccDetailsAttachment
13. GstNoAttachment
14. PanCardAttachment
15. EnvirImpactAttach
16. CompleteMachAttach

**\*\* This is Computer Generated filled Application Form \*\***

## PART-A: GENERAL INFORMATION:

1. **Name & Address of the Industry** : TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD SECTOR 74A,92,116,117,118 & 119 MOHALI MOHALI,SAS NAGAR
2. **Name & Designation of the Applicant** : MANDEEP SHARMA/SENIOR MANGER
3. **(i) Name(s) and Designation of the Occupier** : PRINCE CHHABRA/VICE PRESIDENT
- (ii) Name(s) and Designation of the Director(s)/ Partner(s)/ Proprietor** : PRINCE CHHABRA VICE PRESIDENT TDI INFRATECH LIMITED SCO NO. 678-679, MOHALI 1, SECTOR 119, TDI CITY, AIRPORT ROAD, MOHALI.
- (iii) Name(s) of person(s) authorized to sign the application form. (Please attach self attested copy of resolution/certificate)** : PRINCE CHHABRA
- (iv) Ownership of Industry** : Public Limited Company
4. **Communication Details(Telephone No./Fax No./e-mail etc.)** : 85588-07777  
-  
tdigroupcompliance@gmail.com
5. **Address of Correspondence** : SCO NO. 678-679, MOHALI 1, SECTOR 119, TDI CITY, AIRPORT ROAD, MOHALI, MOHALI, 160062
6. **Total investment of the industry/project**
- (i) Total cost of the industry/project(in Lacs)** : 46518.0
- (ii) Cost of Plant & Machinery(in Lacs)** : 46518.0
7. **(i) Scale of the Industry(Large/Medium/Small)** : Large
- (ii) Category/Type of the Industry** : RED / Building, Const. projects, Township & Area development ..... covered under EIA notification dated 14/9/06
8. **Name and address of the City/Town/Village/Plot/Khasra/P atwari Halka No. with PIN code where the project site is located** : SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
Pin - 140306
9. **(i) Total Land area of the industry/project (in square meters)** : 931178

- (ii) Built up area of the project(to be mentioned in case of construction/area development projects only) (in square meters) : 286135
10. Whether the site of the industry/project is located within or outside the municipal limits (please attach a certificate from the M.C. in this regard) : Outside M.C. limit
11. Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other authorized by the Govt. (please attach a copy of allotment letter of plot/land) : No
12. (i) Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local planning Area ) of any town/city and if yes, the classification of the area in which the site is located.(Please attach the certificate from the Deptt. of the Town & Country Planning, Punjab in this regard.) :
- (ii) In case the industry/project is not satisfied in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of land Use (CLU) from the competent authority of the State or not and if yes, please attach a copy of the same : No
- (iii) In case the industry/project is not covered under (i) and (ii) above ; please attach a certificate from the deptt. of Town & Country Planning, Punjab regarding the classification of the area in which the site is located and whether CLU is required or not : No
13. Whether the industry/project is located in Critically Polluted Area or not and if yes, please indicate the code assigned to the industry by the CPCB/MoEF : NO
14. Month and Year in which the industry was commissioned/is likely to be commissioned : Aug/2013
15. Undepreciated value of the fixed assets of the industry (Please indicate the date as on which the value of fixed assets has been considered) (Applicable in the cases of 'consent to operate' only) : Rs. 49718.0 (in Lakhs)  
Date:- 18-05-2014

## 16. Details of consent fee deposited:

Sr. No.	Fee For	Amount (In Rupees)
1	CTO Water	1715500.0

17. Total No. of average working days in a year and total no. of working shifts per day : days / shifts

18. (a) Total No. of Workers including officials working in industry :

(b) No. of Workers and officials residing in the industrial permises :

(c) Total population to be served, (i) during construction phase : 100

(ii) during operation phase : 34184

(To be mentioned in case of construction/area development projects only)

## 19. Whether the industry/project:

(i) is covered under the Environment Impact Assessment (EIA) Notification dated 14.9.2006 as amended from time to time or not and if yes, the status of obtaining environment clearance from MoEF/State Level Environment Impact Assessment Authority : YES /

(ii) is covered under the 1st Schedule of Factories Act, 1948 or not if yes, the status of obtaining site clearance from SCA-cum-SAC : NO /

(iii) is covered under Press Note-17 (1984 series) or not and if yes, the status of obtaining the environmental from SCA-cum-SAC : NO /

20. Whether the industry has the complete machinery for which it had obtained 'consent to establish'(NOC) from the Board or not and if not, the details thereof. (To be filled up in case of 'consent to operate' cases only) : YES /

21. Inspection Audit Type :

## Last Consent Details:

Sr. No.	Application Type	Application For	Consent No	Consent For	Date of Issue	Valid Upto
1	CTO	New	1248617	Water	04/07/2014	31/03/2016
2	CTO	New	1248677	Air	04/07/2014	31/03/2016

3	CTO	Varied	4454455	Water	14/12/2016	28/02/2018
4	CTO	Varied	4454455	Water	14/12/2016	28/02/2018

**PART-B: TECHNICAL INFORMATION(GENERAL):****1. Raw Material & Chemicals Details:**

Sr. No.	Name of the Raw-material/Chemicals used/to be used	Quantity of the Raw-material/Chemicals used/being used	Unit
1	NA	0	Nmber/Year

**2. Production Detail:**

Sr. No.	Name of the Product produced/to be produced		Quantity of Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	Residential Flats	Nmber/Year	598	598	598	598
2	Dwelling Units	Nmber/Year	390	390	390	390
3	SCO	Nmber/Year	60	60	60	60
4	Booth	Nmber/Year	28	28	28	28

Sr. No.	Name of the By-Products produced/to be produced		Quantity of By-Products produced/to be produced.			
			Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
1	NA	Metric Tonnes/Day	0	0	0	0

**3.Details of Power Load/power consumption:**

(i) Total power load available with the : 4300.0 industry(in KW)

(ii) Power Load required by the industry(in : 0.0 KW)

(iii) Estimated power consumption for : 0.0 intended production per day(in Units consumed per day)

**4. Manufacturing Proceses involved : / No**

(please attach separate sheet, in case the space provided herein with is insufficient)

## 5. Solid Waste Generation Details:

Sr. No.	Source of Generation of Solid Waste		Nature/Type of solid waste	Quantity of Solid Waste generated/to be generated per day	Mode of Disposal
1	RESIDENTIAL AND COMMERCIAL ETC	Kgs/day	MSW	2211	APPROVED SITE

## PART-C: TECHNICAL INFORMATION REQUIRED FOR CONSENT UNDER WATER ACT, 1974 :

### 1. Source of Water Supply :

(Own Tubewell/Municipal Supply/Surface Water)

Sr. No.	Source Type	Source Name	Quantity (KLD)
1	Ground Water (within premises)	Tubewell	742.0

### 2. Details of flow measuring devices provided by the industry/project

- (i) for measurement of water consumed : Water meter provided  
(ii) for measurement of,  
(a) Waste water generated : flow meter provided  
(b) Waste water recycled : flow meter provided  
(c) Waste water discharged : flow meter provided

### 3. Water Consumption Details:

Sr. No.	Water Consumed For	Quantity(KLD)
1	Domestic	742.0

### 4. Wastewater Generation Details:

Sr. No.	Wastewater Generated	Quantity(KLD)
1	Domestic	593.0

### 5. Wastewater Treatment Details:

Sr. No.	Use	Effluent Generation(KLD)	Treatment Arrangement Status	Treatment Details
1	Domestic Effluent	593.0	Yes	STP

### 6. Characteristics of Wastewater:

Sr. No.	Type of Effluent	Parameters	Conc. of Pollutant		Unit
			Untreated	Treated	
1	Domestic Effluent	BOD	0	0	mg/l

### 7. Treated Wastewater Disposal Details:

Sr. No.	Wastewater Disposal System	Quantity	Mode of Disposal(please indicate the land area in acres in case of disposal onto land for plantation/irrigation)
(i)	Wastewater being / to be recycled with or without treatment	134	
(ii)	Wastewater being/ to be discharged after treatment		
1	Domestic Effluent	459.0	134 KLD FOR FLUSHING AND 459 ON TO LAND FOR IRRIGATION (10 ACRES)

**8. Power consumption details of wastewater treatment facilities :**

(i) Total power load conected to Wastewater treatment facilities(in KW) : 25.0

(ii) Average daily power consumption on wastewater treatment facilities(i.e. no. of units consumed/day) : 0.0

Date: 26/05/2025

**Signature of Applicant:**

**Name: MANDEEP SHARMA**

**Designation: SENIOR MANGER**

**Address: MOHALI**

\*\* This is Computer Generated filled Application Form \*\*

\*\* This is Computer Generated filled Application Form \*\*

## Additional Details

Photo(Occupier/ Owner)	 Photo Attached
Aadhar Card(Occupier/Owner)	*****
Industry Pan Card	AABCT3582A
Industry GST No.(Occupier/Owner)	G.S.T Applicable, 03AABCT3582A2ZU
Bank Account Details(Industry/Owner)(Name and Passbook)	cancelled check attached
Occupier Details(S/O, D/O)(Occupier/Owner)	PRINCE CHHABRA
Electricity Bills(Include the Electricity Bills no.,PSPCL Consumer ID, Sub-division name With latest bill attachment.)(Occupier/Owner)	Electricity Bill attached
Permanent Address(Occupier/ Owner)	SCO NO. 678-679, MOHALI 1, SECTOR 119, TDI CITY, AIRPORT ROAD
Other Documents(Passport/ Driving Licence/)(Occupier/Owner)	Attached



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## Services

Consent To Establish - CTE (New)

1 Get 2 OI 3 Prod 4 Ai 5 Wate 6 Hazr 7 Dr

## 1. Applicant Details:

Application Type : Real\_estate

1.1 - Applicant Name : Ved Prakash Multani

1.2 - Designation : Director

1.3 - Applicant District : Central

1.4 - Applicant Tehsil : N/A

1.5 - City : DELHI

1.6 - Address : HOUSE NO. A-91, WEST PATEL NAGAR, CENTRAL DELHI, DELHI

1.7 - PIN Code : 110008

1.8 - Mobile No : 9988001198

1.9 - Email Id : tdimohali110@gmail.com

## 2. Industrial Details:

2.1 - Business Entity Name : TDI INFRATECH LIMITED

2.2 - Business Entity Type : Private Limited Company

2.3 - Project/Unit Name : TDI Township

2.4 - Industry Address : Located at Sector 74 92,116,117,118 &amp; 119

Projects Regulatory Incentives Startup



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<b>2.5 - District :</b>	S.A.S Naar	<b>2.6 - Tehsil :</b>	Mohali
<b>2.9 - Area:</b>	urban	<b>2.10 - Industry Type :</b>	Micro - <= Rs.1 Croi
<b>2.11 - Category :</b>	Red	<b>2.12 - Numbers of Beds</b>	N/A
<b>2.13 - Classification of industries for Consent Management :</b>	1063 - Building and Construction projects irrespective of built up area and having w water generation 100 KLD and above.		
<b>2.14 - Status :</b>	Operational	<b>2.15 - Commisioning Month and Year :</b>	Aug / 2013
<b>2.16 - Capital Investment of Plant &amp; Machinery without gross (in Lakhs):</b>	1	<b>2.17 - Total FCI Cost (in Lakhs):</b>	46518
<b>2.18 - Total Capital Investment without Depreciation/Project Cost (in Lakhs):</b>	46518	<b>2.19 - CTE for number of years :</b>	1
<b>2.20 - Registration/License No:</b>	N/A	<b>2.21 - Landline No. with code:</b>	N/A
<b>2.22 - Fax No. with code:</b>	N/A	<b>2.23 - Email Address:</b>	tdimohali110@gmail.
<b>2.24 - Wheather Cess Paying:</b>	N/A	<b>2.24.1 - Cess Paying Receipt:</b>	

Cancel

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Welcome Ved Prakash Multani



Welcome Ved Prakash Multani

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## Services

Consent To Establish - CTE (New)

1 Gen 2 OI 3 Prod 4 Ai 5 Wate 6 Haz 7 D

## Other Details:

<b>3.1 - Applicant Name :</b>	Mr. Ved Prakash Multani	<b>3.2 - Designation :</b>	Director
<b>3.3 - Inspection Audit Type :</b>	N/A	<b>3.4 - Correspondence Address :</b>	Tdi Township, Sector 74a,92,116,117,118 & 119 Mohali, Mohali, SAS Nagar-140306.
<b>3.5 - Address/City :</b>	Mohali	<b>3.6 - PIN Code :</b>	140306
<b>3.7 - State :</b>	Punjab	<b>3.8 - District :</b>	S.A.S Nagar
<b>3.9 - Tehsil :</b>	Mohali	<b>3.10 - Phone No. with code :</b>	N/A
<b>3.11 - Fax No. with code :</b>	N/A	<b>3.12 - Mobile No :</b>	9988001198
<b>3.13.1 - Total no. of average working days in a year:</b>	365	<b>3.13.2 - Total no. of working shifts per days:</b>	N/A
<b>3.14.1 - Total no. of workers including officials working in industry</b>	N/A	<b>3.14.2 - Total no of workers and officials residing in the industrial permises</b>	N/A
<b>3.14.3 - Total population to be</b>	N/A	<b>3.14.4 - Total population to be</b>	34184





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meters)

Industry Area (in square meters)

**3.17 - Whether the industry/project is located in Critically Polluted Area or not, if Yes, please indicate the area:** No

**3.18 - Whether the site of industry/project is located within or outside the municipal limits? (Please attach a certificate from the M.C. in this regard):** Outside M.C. limit

**3.19 - Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other agency authorized by the Govt. (Please attach a copy of allotment letter of Plot/Land):** No

**3.20 - Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local Planning Area) Of any** Yes

**3.18.1 - Whether the site of industry/project is located within or outside the municipal limits? (Please attach a certificate from the M.C. in this regard):**



**3.20.1 - If, Yes** Master Plan Attached





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attach a certificate from the Deptt. of Town & Country Planning, Punjab in this regard):

3.20.2 - Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local Planning Area) Of any town/city and if yes, the classification of the area in which the site is located. (Please attach a certificate from the Deptt. of Town & Country Planning, Punjab in this regard):



3.21 - In case the industry/project is not situated in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of Land Use (CLU) from the competent authority of the State or not and if yes, please attach a copy of the same:

Yes

3.21.1 - In case the industry/project is not situated in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of Land Use (CLU) from the competent authority of the State or not and if yes, please





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3.23 - Whether

involved.

3.24 - Whether the industry/Project is covered under the Enviromental Impact Assessment (EIA) Notificaton dated: 14-Sep-2006 as amended from time to time or not and if yes the status of obtaining environmental clearance from MOEF/State Level Environment Impact Assessment Authority:

Yes

3.24.1 - Whether the industry/Project is covered under the Enviromental Impact Assessment (EIA) Notificaton dated: 14-Sep-2006 as amended from time to time or not and if yes the status of obtaining environmental clearance from MOEF/State Level Environment Impact Assessment Authority:



3.25 - Whether the industry/Project is covered under the 1st Scedule of Factories Act, 1948 or not and if yes, the status of obtaining site clearance from SCA-cum-SAC:

No

Surrounding of Site:

Distance From for Stone Crushers, Rice Shellers, Saila Plants, Brick Kilns, Cement Plants, Grinding Units and Hot Mix Plants:



Projects Regulatory Incentives Startup



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<input checked="" type="checkbox"/>	N/A		
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<input checked="" type="checkbox"/>	N/A		

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Welcome Ved Prakash Multani

## Services

### Consent To Establish - CTE (New)

Get OI 3 Prod 4 Ai 5 Wate 6 Haz 7 D

#### 5. Raw Material Details:

S.No	Raw-Material Name	Raw-Material Quantity	Unit
1	NA	0	Number/Year

#### 6. Product Details:

S.No	Product Name	Unit	Installed Capacity	Licensed Capacity	Average Production	Av Pro (fo co so
1	Area development project having total area @ 230.034 acres	Number/Year	1	1	1	1

#### 7. By - Product Details:

S.No	Name of By Product	Unit of Product	Licensed Production Capacity	Installed Production Capacity	Average Actual Production	Av Ac Pro (fo co so
1	NA	Number/Year	0	0	0	0

Projects Regulatory Incentives Startup



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			industry(in KW)	Peroduction per day(in units consumed per day)	consumed per day)
1	Industry	40462	40462	323696	0

9. Solid Waste Generation:

S.No	Source of Generation	Quantity(to be generated per day)	Units	Nature/Type	Mode of Disposal
1	Domestic waste	14164	Kgs/Day	Solid Waste MSW	Biodegradable waste - Composting; Recyclable waste - to local kabaris/recyclers; Inert waste - Disposal to authorized solid waste dumping site.

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## Services

### Consent To Establish - CTE (New)

Get OI Prod 4 Ai 5 Wate 6 Haz 7 D

#### 10. Air Stack Deatils:

S.No	Stack Name	Stack Height Above Ground Level(meters)	Stack Height Above Factory Roof(meters)	Diameter of Stack at Bottom Level(meters)	Diameter of Stack at Top Level(meter)
1	NA	0	0	0	0

#### 11. Boiler/Furnace/Heater Details:

S.No	Attached to Stack	Plant Name (Boilers/Heaters/Furnaces/Materials Handling Section etc..)	Plant Capacity	Capac Units
1	NA	0	0	TPH

#### 12. Flue Gas Emission Quality Parameter Details:

S.No	Stack	Qualty Parameter	Untreated Value	Treated Value	Unit
1	NA	SPM	0	0	mg/Nm3

#### 13. Process Emission Details:

; Projects Regulatory Incentives Startup



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of Process Equipment Above Above Facilities

				(in meter)	(in meter)	
1	NA	0	Not Required	0	0	No

## 14. Process Emission Quality Parameters:

S.No	Process	Quality Parameter	Untreated Value	Treated Value	Unit
1	NA	SPM	0	0	mg/Nm <sup>3</sup>

## 15. D.G. Set Details:

S.No	Capacity of D.G. set(in KVA)	Quantity of Fuel Used/to be Used(in Lts./day)	Stack Height Above Grund Level(meters)	Canopy/Acoustic Enclosure Provided	Type of Fuel
1	625	56	5	Yes	HSD
2	625	56	5	Yes	HSD
3	250	22.5	3.16	Yes	HSD
4	250	22.5	3.16	Yes	HSD
5	125	11.25	2.23	Yes	HSD

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## Services

### Consent To Establish - CTE (New)

Get Oil Prod Air Water Hazardous Dis

#### 16. Water Source Details:

S.No	Source Type	Source Name	Quantity (KL/D)
1	Tubewell	Borewell	3992

#### 17. Water Consumption Details:

S.No	Source Consumption	Quantity (KL/D)
1	Domestic	3992

#### 18. Waste Water Generation Details:

S.No	Source Consumption	Quantity (KL/D)
1	Domestic	3194

#### 19. Waste Water Treatment System:

S.No	Uses	Effluent Generation(KL/D)	Treatment Arrangement Status	Treatment Details
1	Domestic Effluent	3194	Yes	STP

#### 20. Waste Water Quality Parameter:

S.No	Uses	Quality Parameter	Untreated Value	Treated Value	Unit
1	Domestic Effluent	BOD	0	6.2	mg/l





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1	Domestic	3194	1916	1278	or pl 11 FL GI TC
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22. Water Flow Measuring Device Details:

S.No	Details For Measurement of Water Consumed	Details For Measurement of Waste Water Generated	Details For Measurement of Waste Water Recycled	Details For Measurement of Waste Water Discharged
1	Water meter installed	flow meter installed	flow meter installed	flow meter installed

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## Services

### Consent To Establish - CTE (New)

Get Oil Prod Ai Water 6 Haz 7 D

#### 23. Hazardous Waste Generation Details

S.No	Name of Process	Name of Hazardous Waste	Quantity of Hazardous Waste generated / to be generated per day	Unit	Quantity of Hazardous Waste generated / to be generated per annum
1	5 - Industrial operations using mineral/synthetic oil as lubricant in hydraulic systems or other applications	5.1 - Used or spent oil	2.67	Liter/Day	0.975

#### 24. Storage/Disposal Details:



Projects Regulatory Incentives Startup

Waste



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Quantity of Hazardous Waste (shifted to common TSDF)	Quantity of Hazardous Waste (given to regd. Recycler)	Quantity of Hazardous Waste (given to in-house incineration)	Quantity of Hazardous Waste (being managed in the premises)	Storage Capacity (in months.)	Size of Room/Sl (in L*B*H)
5.1 - Used or spent oil		Recyclable		0.975	
Mode of Disposal			Storage Details		
0	0.975	0	0	3	100

25. Other Details:

S.No	Whether the Industry is recycling/reprocessing/reusing the hazardous wastes	Registered Recycler Sold	Whether the Industry is importing any kind of hazardous wastes
1	No NA	NA	No NA

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## Services

### Consent To Establish - CTE (New)

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[Prodi](#)
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[Di](#)

#### 26. LIST OF REQUIRED DOCUMENTS:

26.1 - Certificate of Revenue Authorities (DC/ADC/SDM) indicating the distance of proposed site of industry from the MC limits/Phirni / Lallakir of the nearest village, in case, the industry is to be established at a site other than the site in the industrial area / industrial estate / industrial zone of the draft master plan / industrial zone of the notified master plan:



26.2 - Brief Project Report with Manufacturing Process Flow sheet:



26.3 - For industry specific guidelines, certificates/ documents as mentioned in the said guidelines (In case of Rice Sheller/Saila Plant/Stone Crusher/Brick Kiln/Hot Mix plant/Cement Grinding units etc.):



26.4 - Allotment letter of the Designated Authority, if the site of the project is located in the designated Industrial Area/ Industrial Estate/ Focal Point:



26.5 - Land documents such as Registration deed/ Jamabandi/ Rent



Projects Regulatory Incentives Startup



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26.6 - Partnership Deed/Memorandum

Director/ partners regarding authorized signatory:

26.7 - Site Plan/Location Plan of the Industry:

26.8 - Feasibility Report:

26.9 - Payment Receipt:

26.10 - If Payment is already paid : 420500

27. Undertaking:

#### Annexure - C Undertaking

I Ved Prakash Multani residing at HOUSE NO. A-91, WEST PATEL NAGAR, CENTRAL DELHI, DELHI declare that I am Authorized Signatory for TDI Township and that I have applied for CTO - Air. Further, I hereby give the following declaration and undertake that:-

- i) I/We certify that the information furnished in the application form for the aforesaid approval, is complete to the best of my /our knowledge & belief and no material information has been concealed.
- ii) I/We shall inform the designated authority if any changes are brought forth in the details submitted in the application form.
- iii) I/We have previously not obtained the aforesaid approval for the land / building / premises / service / equipment / as mentioned in the application form.
- iv) I/We shall abide by acts / Laws / Rules in force from time to time and shall established and operate business only in accordance with provisions of acts, Laws, Rules & Government instructions.
- v) I/We shall be responsible to maintain all the safety / occupational standards in the operation of the enterprise to ensure the safety and health of the workers, employees, public etc.



### Application's Status

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- ⌚
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- ⌚
- 🔄

### Application's Status

Export

PIN	AppId	Project Name District	Service Name	Current Status	Last Update On	@Pending Mobile No	View
210392016	2505757989	TDI TOWNSHIP S.A.S Nagar	Consent To Establish - CTE (Fresh)	Form Submitted	27-May-2025	Krunesh Garg(HOD) 919878950503	☰

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Mandeep

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- Steps To Apply
- Groundwater Extraction
- Register New Unit
- Unit List
- Application List
- Transfer Unit
- Water Tanker
- Drilling Pig
- Payment History
- Credit History
- Monthly Payment
- Requested For Reading

### PERMISSIONS OF GROUNDWATER EXTRACTION

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[Returned](#)
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#	Unit Identification Number	Unit Name	Unit Type	Mobile No.	Action
1	2024040186	TDI Township by M/s TDI Infrastructure Limited	Housing Infrastructure	9601191602	Select Service
2	20230400471	Connaught Estate By M/s Pamosh Town Planners Private Limited	Housing Infrastructure	0901191670	Select Service

Showing 1 to 2 of 2 entries

Page 1 of 1



**STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, PUNJAB**  
**MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE, GOVERNMENT OF INDIA**

O/O Punjab Pollution Control Board,  
 Vatavaran Bhawan, Nabha Road,  
 Patiala - 147 001  
 Telefax:- 0175-2215802

No. SEIAA/2015/ 5194  
 To

Dated: 1.10.15

M/s Taneja Developers & Infrastructure Ltd.,  
 SCO 51-52, TDI City 118, Mohali

**Subject: Environmental Clearance under EIA notification dated 14.09.2006 for construction of a housing project namely 'TDI Township' at sector 117-118, Vill. Ballomajra, Distt. S.A.S. Nagar by M/s Taneja Developers & Infrastructure Ltd.**

This has reference to your application for obtaining Environmental Clearance under EIA notification dated 14.09.2006 for construction of a housing project namely 'TDI Township' at Sector 117-118, Vill. Ballomajra, Distt. S.A.S. Nagar and subsequent presentation given before the State Level Expert Appraisal Committee (SEAC) for seeking prior environmental clearance for subject cited project as required under the EIA Notification, 2006. The proposal has been appraised as per procedure prescribed under the provisions of EIA Notification dated 14.09.2006 on the basis of the mandatory documents enclosed with the application viz., Form-1, 1-A, conceptual plan & EIA report and the additional clarifications furnished in response to the observations of the SEAC.

It is inter-alia noted that the proposal involves construction of a housing project namely 'TDI Township' at Sector 117-118, Vill. Ballomajra, Distt. S.A.S. Nagar. The total plot area is 230.034 acres having total built up area 2,86,135 sqm. The permission for change of land use has been granted by Department of Town & Country Planning Punjab vide memo no. 18/117/2006-5HG2/12779 dated 22.12.2006 for an area measuring 131.618 acres, vide memo no. 8908/CTP (Pb)/SP-432(M) dated 12.11.2008 for an area measuring 53.4 acres, vide memo no. 6421/CTP (Pb)/SP-432(M) dated 12.08.2009 for an area measuring 24.868 acres, vide memo no. 4269/CTP (Pb)/SP-432(M) dated 01.06.2010 for an area measuring 45.56 acres, vide memo no. 172/CTP (Pb)/SP-432(M) dated 12.01.2011 for an area measuring 11.83 acres, vide memo no. 1825/CTP (Pb)/SP-432(M) dated 28.03.2013 for an area measuring 14.44 acres,

vide memo no. 1604/CTP (Pb)/SP-432(M) dated 13.03.2014 for an area measuring 38.05 acres, vide memo no. 1962/CTP (Pb)/SP-432(M) dated 31.03.2014 for an area measuring 4.2125 acres. The total population of the township will be 36859 persons. Total domestic water demand for the project will be 3992 KLD which will met through ground water. The total wastewater generation from the project is 3194 KLD, which will be treated in a STP of 3.2 MLD capacity within the project premises. In summer season, 1188 KLD will be used for flushing, 728 KLD will be used for horticulture demand and remaining 1278 KLD will be disposed off into the sewer. In winter season, 1188 KLD will be used for flushing, 88 KLD will be used for horticulture demand and remaining 1918 KLD will be disposed off into the sewer. In rainy season, 1188 KLD will be used for flushing and remaining 2006 KLD will be disposed off into the sewer. GMADA vide memo no. GMADA-D.E.(PH-1)-2014/349 dated 24.01.2014 has intimated that GMADA will account for the water supply demand and sewerage load for the project, while designing the trunk services, to be laid by GMADA on the peripheral grid roads of Mohali master plan and connection will allowed only after these services are commissioned in due course of time. Green area of 31.955 acres is available with the Township.

The total quantity of solid waste to be generated from the proposed project has been estimated as 14164 Kg/day, The solid waste will be segregated to biodegradable and non-biodegradable waste and will be managed as per MSW Rules, 2000. Biodegradable waste shall be disposed-off to the designated site of MC. The recyclable inorganic waste shall be sold to local resellers. The sludge from the sewage treatment plant will be used as manure in green area inside the township. GMADA vide memo no. GMADA-D.E.(PH-1)-2014/349 dated 24.01.2014 has intimated that the Department of Local Govt. (Pb) has also considered the quantity of garbage generated from this project while calculating the capacity of Common Solid Waste Management Facility for GMADA. The Ministry of Road Transport and Highways, Govt. of India vide letter no. NH-12017/926/2010/Pb/NH-1 dated 10.03.2011 has granted permission of access to Private property of M/s TDI at km 10.50 (LHS) of NH-21 at village Ballu Majra, Mohali. The e-waste is handled and managed as per the E-waste (Management & Handling) Rules, 2011. The total load of electricity required for proposed project is 16 MW which will be supplied by PSPCL. The project proponent has proposed to install D.G sets are proposed with inbuilt acoustic enclosure for backup power

②

supply. Solar mixed street lighting has been proposed for the conservation of energy and LED lights shall be used for lighting, about 475 KWHD will be saved.

The implementation of the Corporate Social Responsibility will be responsibility of Project incharge. Following activities will be undertaken under Corporate Social Responsibility activities.

- i) Repair of the roads in the near by villages -Rs. 10, 00,000.00
- ii) Toilets for girls in the nearby by schools - Rs. 10,00,000.00
- iii) The company has already paid Rs. 2042 Lac in Social Infrastructure fund & Social Security Fund

During construction phase, Rs. 13 lacs will be incurred for implementation of EMP as capital cost and Rs.22.50 Lacs will be incurred as recurring cost. During operation phase, Rs. 5.72 Croes will be incurred for implementation of EMP as capital cost and Rs.20 Lacs will be incurred as recurring cost. Cost of monitoring during construction phase will be Rs 5.90 lacs/annum and during operation phase, the cost of monitoring will 6.90 lacs/annum.

The case was considered by the SEAC in its 97<sup>th</sup> meeting held on 28.07.2014, wherein, the SEAC issued ToR to the project proponent vide letter no. 2488 dated 14.08.2014. Thereafter, the project proponent vide letter dated 05.05.2015 submitted the EIA report, which was considered by the SEAC in its 117<sup>th</sup> meeting held on 20.05.2015. Lastly, the case was considered by the SEAC in its 126<sup>th</sup> meeting held on 21.08.2015, wherein, the Committee awarded '**Silver Grading**' to the project proposal and decided to forward the case to the SEIAA with the recommendation to grant environmental clearance to the project proponent subject to certain conditions in addition to the proposed measures.

Thereafter, case was considered by the SEIAA in its 91<sup>st</sup> meeting held on 10.09.2015, wherein, the Authority noted that the case stands recommended by SEAC and the Committee awarded '**Silver Grading**' to the project proposal. Therefore, the Authority decided to grant environmental clearance to the project proponent for development of the project namely 'TDI Township' in an area of 230.034 acres having total built up area 2,86,135 sqm in the revenue estate of Village Ballomajra Majra, District S.A.S. Nagar, Punjab, subject to the conditions as proposed by the SEAC in addition to the proposed measures. Accordingly, SEIAA, Punjab hereby accords necessary environmental

clearance for the above project under the provisions of EIA Notification dated 14.09.2006 and its subsequent amendments, subject to strict compliance of terms and conditions as follows:

**PART A – Specific Conditions:**

**I. Pre-Construction Phase**

- (i) "Consent to establish" shall be obtained from Punjab Pollution Control Board under Air (Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 and a copy of the same shall be submitted to the Ministry of Environment & Forests / State Level Environment Impact Assessment Authority before the start of any construction work at site.
- (ii) All required sanitary and hygienic measures should be in place before starting construction activities and to be maintained throughout the construction phase.
- (iii) A first aid room will be provided in the project both during construction and operation phase of the project.
- (iv) The approval of competent authority shall be obtained for structural safety of the buildings due to earthquakes, adequacy of fire fighting equipments etc. as per National Building Code including protection measures from lightning.
- (v) Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, disposal of waste water & solid waste in an environmentally sound manner, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

**II. Construction Phase:**

- (i) All the topsoil excavated during construction activities should be stored for use in horticulture / landscape development within the project site.
- (ii) Disposal of muck during construction phase should not create any adverse effect on the neighbouring communities and be disposed off after taking the necessary precautions for general safety and health aspects of people with the approval of competent authority.
- (iii) Construction spoils, including bituminous material and other hazardous material, must not be allowed to contaminate watercourses and the dump sites for such material must be secured, so that they should not leach into the groundwater.
- (iv) Construction/provision of the STP, tubewell, DG Sets, Utilities etc, earmarked by the project proponent on the layout plan, should be made in the earmarked area only. In any case the position/location of these utilities should not be changed later-on

- (v) Vehicles hired for bringing construction material to the site and other machinery to be used during construction should be in good condition and should conform to applicable air and noise emission standards.
- (vi) Ambient noise levels should conform to prescribed standards both during day and night. Incremental pollution loads on the ambient air and noise quality should be closely monitored during construction phase.
- (vii) Fly ash should be used as construction material in the construction as per the provisions of Fly Ash Notification of September, 1999 and as amended on August, 2003 and notification No. S.O. 2804 (E) dated 03.11.2009 (This condition is applicable only if the project is within 100 Km of Thermal Power Station).
- (viii) Ready mixed concrete should be used in building construction as far as possible.
- (ix) Water demand during construction should be reduced by use of premixed concrete, curing agents and other best practices.
- (x) The project proponent shall adopt dual plumbing system for reuse of treated wastewater for flushing system & HVAC etc
- (xi) Fixtures for showers, toilet flushing and drinking should be of low flow either by use of aerators or pressure reducing devices or sensor based control.
- (xii) Adequate steps shall be taken to conserve energy by limiting the use of glass, provision of proper thermal insulation and taking measures as prescribed under the Energy Conservation Building Code.
- (xiii) The approval of competent authority shall be obtained for structural safety of the buildings due to earthquakes, adequacy of fire fighting equipments etc. as per National Building Code including protection measures from lightning.
- (xiv) The diesel generator sets to be used during construction phase should be of low sulphur diesel type and should conform to the provisions of Environment (Protection) Act, 1986 prescribed for air and noise emission standards.
- (xv) The project proponent will provide dual plumbing system for reuse of treated wastewater for flushing/ HVAC purposes etc. and colour coding of different pipe lines carrying water/wastewater/ treated wastewater as follows:
- |    |  |        |
|----|--|--------|
| a. | Fresh water:                           | Blue   |
| b. | Untreated wastewater:                  | Black  |
| c. | Treated wastewater:<br>(for reuse)     | Green  |
| d. | Treated wastewater:<br>(for discharge) | Yellow |
| e. | Storm water:                           | Orange |
- (xvi) The installation of sewage treatment plant (STP) and adequacy of disposal system should be certified by Punjab Pollution Control Board and a report

in this regard should be submitted to the Ministry of Environment & Forests/State Level Environment Impact Assessment Authority before the project is commissioned for operation.

- (xvii) Chute system shall be provided for collection of domestic solid waste as proposed by the project proponent. The solid waste generated should be properly collected.

### III. Operation Phase and Entire Life

- i) "Consent to operate" shall be obtained from Punjab Pollution Control Board under Air (Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 and a copy of the same shall be submitted to the Ministry of Environment & Forests / State Level Environment Impact Assessment Authority at the time of start of operation.
- ii) The project proponent shall discharge not more than 1278 KLD wastewater into sewer during summer season, 1918 KLD wastewater into sewer during winter season and 2006 KLD wastewater into sewer during rainy season.
- iii) The project proponent shall provide electromagnetic flow meter at the outlet of the water supply, outlet of the STP and any pipeline to be used for re-using the treated wastewater back into the system for flushing and for horticulture purpose/green etc. and shall maintain a record of readings of each such meter on daily basis.
- iv) The position / location of the STP, tubewell, DG Sets, Utilities etc, installed by the project proponent as per the provisions made in the layout plan, should not be changed later-on under any circumstances.
- v) Rainwater harvesting for rooftop run-off should be implemented. Before recharging the rooftop run-off, pretreatment must be done to remove suspended matter, oil and grease. However, run off from gardens/green area/roads/pavements may also be connected with the ground water recharging system after adequate treatment as per the CGWA guidelines.
- vi) The collected solid waste should be segregated at site. The recyclable solid waste shall be sold out to the authorized vendors and inert waste shall be sent to disposal facility. The Bio-degradable solid waste shall be adequately treated as per the scheme submitted by the project proponent. Prior approval of competent authority should be obtained, if required.
- vii) Adequate & appropriate pollution control measures should be provided to control fugitive emissions to be emitted within the complex.
- viii) Hazardous waste/E-waste should be disposed off as per Rules applicable and with the necessary approval of the Punjab Pollution Control Board.
- ix) Incremental pollution loads on the ambient air quality, noise and water quality should be periodically monitored.
- x) Traffic congestion near the entry and exit points from the roads adjoining the proposed project site must be avoided. Parking should be fully internalized and no public space should be utilized.
- xi) The approval of competent authority shall be obtained for structural safety of the buildings due to earthquakes, adequacy of fire fighting equipments

- etc. as per National Building Code including protection measures from lightning.
- xii) Adequate treatment facility for drinking water shall be provided, if required.
  - xiii) The green belt along the periphery of the plot shall achieve attenuation factor conforming to the day and night noise standards prescribed for residential land use. The open spaces inside the plot should be suitably landscaped and covered with vegetation of indigenous species/variety.
  - xiv) The project proponent should take adequate and appropriate measures to contain the ambient air quality within the prescribed standards. The proposal regarding mitigation measures to be taken at site should be submitted to the Ministry of Environment & Forests/ State Level Environment Impact Assessment Authority within three months.
  - xv) Application of solar energy should be incorporated for illumination of common areas, lighting for gardens and street lighting in addition to provision for solar water heating.
  - xvi) A report on the energy conservation measures conforming to energy conservation norms finalized by Bureau of Energy Efficiency should be prepared incorporating details about machinery of air conditioning, lifts, lighting, building materials, R & U Factors etc. and submitted to the respective Regional office of MoEF, the Zonal Office of CPCB and the SPCB/SEIAA in three months time.
  - xvii) Environmental Management Cell shall be formed during operation phase which will supervise and monitor the environment related aspects of the project.
  - xviii) Ambient noise levels should conform to prescribed standards both during day and night. Incremental pollution loads on the ambient air and noise quality should be closely monitored during construction phase.
  - xix) Separation of drinking water supply and treated sewage supply should be done by the use of different colors.
  - xx) Fixtures for showers, toilet flushing and drinking should be of low flow either by use of aerators or pressure reducing devices or sensor based control.

### **PART B – General Conditions :**

#### **I. Pre-Construction Phase**

- i) This environmental clearance will be valid for a period of five years from the date of its issue or till the completion of the project, whichever is earlier.
- ii) The environmental safeguards contained in the application of the promoter / mentioned during the presentation before State Level Environment Impact Assessment Authority/State Expert Appraisal Committee should be implemented in letter and spirit.
- iii) All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation Department, Forest (Conservation) Act, 1980 and Wildlife (Protection) Act,

1972 etc. shall be obtained, by project proponents from the competent authorities including Punjab Pollution Control Board and from other statutory bodies as applicable. The project proponent shall also obtain permission from the NBWL, if applicable.

- iv) The project proponent should advertise in at least two local newspapers widely circulated in the region, one of which shall be in the vernacular language informing that the project has been accorded environmental clearance and copies of clearance letters are available with the Punjab Pollution Control Board. The advertisement should be made within seven days from the day of issue of the clearance letter and a copy of the same should be forwarded to the Regional Office, Ministry of Environment & Forests, Chandigarh and SEIAA, Punjab.
- v) These stipulations would be enforced among others under the provisions of Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981, Environmental (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification, 2006.
- vi) The project proponent shall obtain permission from the CGWA for abstraction of groundwater & digging of borewell(s) and shall not abstract any groundwater without prior written permission of the CGWA, even if any borewell(s) exist at site
- vii) The project proponent shall comply with the conditions imposed by the Competent Authority while granting CLU vide letter no. 13157 dated 16.09.2013.
- viii) A copy of the clearance letter shall be sent by the proponent to concerned Panchayat, Zilla Parishad/ Municipal Corporation, Urban local body and the local NGO, if any, from whom suggestions / representations, if any, were received while processing the proposal. The clearance letter shall also be put on the website of the Company by the proponent.
- ix) The State Environment Impact Assessment Authority, Punjab reserves the right to add additional safeguards/ measures subsequently, if found necessary, and to take action including revoking of the environmental clearance under the provisions of the Environmental (Protection) Act, 1986, to ensure effective implementation of the suggested safeguards/ measures in a time bound and satisfactory manner.
- x) Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

## II. Construction Phase

- i) The environmental safeguards contained in the application of the promoter / mentioned during the presentation before State Level Environment Impact Assessment Authority/State Expert Appraisal Committee should be implemented in letter and spirit.
- ii) The entire cost of the environmental management plan (i.e. capital cost as well as recurring cost) will continue to be borne by the project proponent until the responsibility of environmental management plan is transferred to the occupier/residents society under proper MOU after obtaining prior permission of the Punjab Pollution Control Board.

- iii) The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored data (both in hard copies as well as by mail) to the respective Regional office of MoEF, the Zonal Office of CPCB, the SPCB and SEIAA, Punjab.
  - iv) Officials from the Regional Office of Ministry of Environment & Forests, Chandigarh / State Level Environment Impact Assessment Authority / State Level Expert Appraisal Committee / Punjab Pollution Control Board who would be monitoring the implementation of environmental safeguards should be given full cooperation, facilities and documents / data by the project proponents during their inspection. A complete set of all the documents submitted to State Environment Impact Assessment Authority should be forwarded to the CCF, Regional Office of Ministry of Environment & Forests, Chandigarh and State Level Environment Impact Assessment Authority, Punjab.
  - v) In the case of any change(s) in the scope of the project, the project would require a fresh appraisal by State Environment Impact Assessment Authority, Punjab.
  - vi) Separate distribution pipelines be laid down for use of treated effluent / raw water for horticultural/gardening purposes with different colour coding.
  - vii) The project proponent shall adhere to the commitments made in the Environment Management Plan and Corporate Social Responsibility and shall spend the amount as proposed or atleast minimum required to be spent under the provisions of the Companies Act 1956, whichever is higher.
  - viii) The State Environment Impact Assessment Authority, Punjab reserves the right to add additional safeguards/ measures subsequently, if found necessary, and to take action including revoking of the environmental clearance under the provisions of the Environmental (Protection) Act, 1986, to ensure effective implementation of the suggested safeguards/ measures in a time bound and satisfactory manner.
  - ix) Separation of drinking water supply and treated sewage supply should be done by the use of dual plumbing line.
  - x) Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.
- III. **Operation Phase and Entire Life**
- i) Environmental clearance is subject to final order of the Hon'ble Supreme Court of India in the matter of Goa Foundation Vs. Union of India in Writ Petition (Civil) No. 460 of 2004 as may be applicable to this project and decisions of any Competent Court, to the extent applicable.
  - ii) The entire cost of the environmental management plan (i.e. capital cost as well as recurring cost) will continue to be borne by the project proponent until the responsibility of environmental management plan is transferred to the occupier/residents society under proper MOU after obtaining prior permission of the Punjab Pollution Control Board.
  - iii) The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored

data (both in hard copies as well as by mail) to the respective Regional office of MoEF, the Zonal Office of CPCB, the SPCB and SEIAA, Punjab.

- iv) Officials from the Regional Office of Ministry of Environment & Forests, Chandigarh / State Level Environment Impact Assessment Authority / State Level Expert Appraisal Committee / Punjab Pollution Control Board who would be monitoring the implementation of environmental safeguards should be given full cooperation, facilities and documents / data by the project proponents during their inspection. A complete set of all the documents submitted to State Environment Impact Assessment Authority should be forwarded to the CCF, Regional Office of Ministry of Environment & Forests, Chandigarh and State Level Environment Impact Assessment Authority, Punjab.
- v) The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; PM<sub>2.5</sub>, PM<sub>10</sub>, SO<sub>2</sub>, NO<sub>x</sub>, CO, Pb, Ozone (ambient air as well as stack emissions) shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.
- vi) The project proponent shall adhere to the commitments made in the Environment Management Plan and Corporate Social Responsibility and shall spend the amount as proposed or atleast minimum required to be spent under the provisions of the Companies Act 1956, whichever is higher.
- vii) The State Environment Impact Assessment Authority, Punjab reserves the right to add additional safeguards/ measures subsequently, if found necessary, and to take action including revoking of the environmental clearance under the provisions of the Environmental (Protection) Act, 1986, to ensure effective implementation of the suggested safeguards/ measures in a time bound and satisfactory manner.
- viii) Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

  
Member Secretary (SEIAA)

**REGISTERED**

Endst. No. \_\_\_\_\_

Dated \_\_\_\_\_

A copy of the above is forwarded to the following for information & further necessary action please.

1. The Secretary to Govt. of India, Ministry of Environment and Forest, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
2. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-office Complex, East Arjun Nagar, New Delhi.
3. The Chairman, Punjab State Power Corporation Ltd, the Mall, Patiala.

sioner, SAS Nagar.

ab Pollution Control Board, Vatavaran Bhawan, Nabha

inment), Ministry of Environment and Forest, Northern  
s No.24-25, Sector-31-A, Chandigarh. The detail of the  
the project proponent is as under:

the applicant : Sh. Ved Parkash  
o. : 858807771

inner, Department of Town & Country Planning, 6<sup>th</sup>  
, Phase-8, Mohali  
stry of Environment and Forest, Paryavaran Bhawan,  
Road, New Delhi.  
ngineer (Computers), Punjab Pollution Control Board,  
for displaying this document on the web site of the  
ent Impact Assessment Authority.

  
Member Secretary (SEIAA)



परिवेश  
PARIYESH  
(EPC GREEN)

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय  
Ministry of Environment, Forest and Climate Change



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Six Monthly Compliance Report

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### Proposal Details

**Proposal No.:** SIA/PB/INFRA2/448341/2023  
**Single Window No.:** SW/147447/2023  
**CAF No.:** CAF/143609/2023  
**Project Name:** Expansion of Mega Residential project namely "TDI Township" By M/s TDI Infratech Ltd.  
**State:** PUNJAB  
**Proposal For:** Fresh ToR  
**Activity:** B(b) Townships/ Area Development Projects / Rehabilitation Centres  
**Sector:** INFRA2  
**Application For:** Application for ToR (Category A, B1, and B2 Violation)/EC (Category B2) - Form 1  
**Date of Submission:** 08/11/2023  
**MoEFCC File No.:** SEIAA/PB/MIS/2023/TOR/38  
**State File No.:** SEIAA/PB/MIS/2023/TOR/38

### Proposal History/Timeline

Preview

Activity

Start Date - End Date

Activate Windows

Go to Settings to activate Windows.

**TimeLine Detai**

Proposal received date at each st

Proposal No.\* : SIA/PB/INFRA2/448341/2023

Project Name\* : Expansion of Mega Residential project namely "TDI Tow

Project Sector\* : INFRA-2

Date of submission\* : 30 Oct 2023

Submitted by Proponent	Query for Shortcoming(if any) by SEIAA	Resubmission of Proposal by Proponent	Accepted by SEIAA and forwarded to SEAC	Query for Shortcoming(if any) by SEAC	Res of by I
12/10/2023	06/11/2023 16/10/2023	30/10/2023	29/11/2023	N/A	

**List of Proposals**

To view details click on Proposal Number

S. No.	Proposal No.	Clearance Details	Project Name	Location	Project Proponent	Other Details	Issuing Authority	Proposal Status
1	SIA/PB/INFRA2/ 448341/2023	Clearance Type: Application for ToR (Category A, B1, and B2 Violation)/EC (Category B2) - Form 1 S/W No.: SW/147447/2023	Expansion of Mega Residential project namely "TDI Township" By M/s TDI Infratech Ltd.	PUNJAB	TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD	Category: B1 Sector: INFRA-2 Date of Submission : 08/11/2023	SEIAA	TOR Granted

 सत्यमेव जयते	<b>STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY PUNJAB</b>
	Ministry of Environment, Forest & Climate Change, Government of India PBTI Complex, Knowledge City, Sector-81, Mohali-140306 seiaapb2017@gmail.com

No. SEIAA/MS/2023/ MS-131 (Through Parivesh)

Date: 08/01/2024

To

M/s TDI Infratech Ltd.,  
 (Project Name: TDI Township),  
 Sector-74 A, 92, 116, 117, 118, 119,  
 District SAS Nagar, Punjab.

**Subject** Terms of References (TORs) under EIA Notification 14.09.2006 for expansion of mega residential project namely "TDI Township" located at Sector-74 A, 92, 116, 117, 118, 119, District SAS Nagar, Punjab (SIA/PB/INFRA2/448341/2023).

This is in reference to your online application bearing proposal no. SIA/PB/INFRA2/448341/2023 submitted on 10.10.2023 for carrying out EIA study for expansion of mega residential project namely "TDI Township" located at Sector-74 A, 92, 116, 117, 118, 119, District SAS Nagar, Punjab.

2) State Environment Impact Assessment Authority, Punjab has examined the proposal for expansion of mega residential project namely "TDI Township" located at Sector-74 A, 92, 116, 117, 118, 119, District SAS Nagar, Punjab. The project is covered under the category Township & Area Development Project- 8 (b) of the Schedule appended to the EIA Notification, 2006 & its subsequent amendments and requires appraisal at the State level.

3) The proposal has been appraised under the violation category as per the procedure prescribed under the provisions of EIA Notification 14.09.2006 as amended from time to time on the basis of mandatory documents enclosed with the online application viz PFR, Draft Proposed ToRs, and other additional documents and subsequent presentations/clarifications made by the project proponent and his consultant to the observations of SEIAA and SEAC. The details of the project, as per the application, documents submitted by the project proponent, and as informed during the meeting of SEAC/SEIAA are as under:

Sr. No.	Description	Details			
		Description	As per Existing EC	Proposed	After Expansion
1.	Name of Project & address	TDI Township by M/s TDI Infratech Ltd. located at Sector-74 A, 92, 116, 117, 118, 119, District SAS Nagar, Punjab			
2.	Details of Land area & Built-up area	Total Plot area	230.034 acre	63.42 acre	293.454 acre

		Built up area	2,86,135 sqm	10,13,469.74 sqm	12,99,604.74 sqm
3.	Category under EIA notification dated 14.09.2006	8(b) 'Township & Area Development Project'			
4.	Cost of the project	<b>Description</b>	<b>As per Existing EC</b>	<b>Proposed</b>	<b>After Expansion</b>
		Cost of Project	329.16 Cr.	168.02 Cr.	497.18 Cr.
5.	Green Area	81,152 sqm			
6.	Population details	<b>Description</b>	<b>As per Existing EC</b>	<b>Proposed</b>	<b>After Expansion</b>
		Population	36859 persons	5344 persons	42203 persons
7.	Total water requirement	<b>Description</b>	<b>As per Existing EC</b>	<b>Proposed</b>	<b>After Expansion</b>
		Water Requirement	3992 KLD	1330 KLD	5322 KLD
8.	Source	Borewell			
9.	Total wastewater generation:	<b>Description</b>	<b>As per Existing EC</b>	<b>Proposed</b>	<b>After Expansion</b>
		Wastewater generation	3194 KLD	1063 KLD	4257 KLD
10.	Treatment methodology: (STP capacity, technology & components)	4257 KLD of sewage will be treated in the STP of 5 MLD (in modules) capacity based on SBR technology and treated wastewater @ 1795 KLD will be utilized for flushing, @ 446 KLD will be utilized for plantation (area @ 81,152 sqm) in summer season, @ 146 KLD for plantation in winter season, @ 41 KLD for plantation in monsoon season and excess to Karnal Technology in summer season @ 1930 KLD, in winter season @ 2230 KLD and in monsoon season @ 2335 KLD.			
11.	Rainwater harvesting proposal:	70 no. Rain Water Recharging pit proposed			
12.	Total quantity of solid waste generation	<b>Description</b>	<b>As per Existing EC</b>	<b>Proposed</b>	<b>After Expansion</b>
		Solid Waste Generation	14,164 Kg/day	1883 Kg/day	16,047 Kg/day
13.	Power Consumption:	40462 KWA			

4) The SEAC conducted appraisal of the proposal in its 269<sup>th</sup> meeting held on 12.12.2023 and deliberated upon the information provided by the project proponent. After detailed deliberations, SEAC decided to recommend the case to SEIAA for grant of Terms of References (TORs) under violation category for expansion of mega residential Project namely "TDI Township" located at Sector-74 A, 92, 116, 117, 118, 119, District SAS Nagar, Punjab in an area of 293.454 acre having built up area of 12,99,604.74 sqm, to the project proponent

including TOR of carrying out the assessment of ecological damage done and economic benefits derived due to violation and prepare remediation plan and natural & community resource augmentation plan.

5) The case was considered by the SEIAA in its 273<sup>rd</sup> meeting held on 26.12.2023 and decided to accept the recommendations of SEAC and to issue additional specific TOR in line with the OM dated 07.07.2021 issued by the MoEF&CC for preparation of the EIA report and EMP to the project proponent, as proposed by the SEAC and certain additional ToRs.

6) Accordingly, SEIAA, Punjab hereby accords Terms of References (ToRs) for the preparation of the Environment Impact Assessment (EIA) Report and Environment Management Plan (EMP) for the aforesaid project under the provisions of EIA Notification dated 14.09.2006 and its subsequent amendments as per the details given as under:

#### Terms of Reference

- 1) The project proponent shall prepare the EIA Report as per the Standard Operating Procedure (SOP) laid down by Ministry of Environment Forest & Climate Change vide Office Memorandum F.No.22-21/2020-IA.III dated 7.07.2021 for identification and handling of violation cases under EIA Notification 2006.
- 2) The Project Proponent shall immediately stop the construction activity and no further construction activity shall be carried out before obtaining the Environmental Clearance.
- 3) The Project Proponent shall submit the details of the construction activity carried out in the project along with month/year of construction required for evaluating the extent of violation at the time of submission of final EIA report.
- 4) Examine details of land use as per Master Plan and land use around 10 km radius of the project site. Analysis should be made based on latest satellite imagery for land use with raw images. Check on flood plain of any river.
- 5) Submit details of environmentally sensitive places, land acquisition status, rehabilitation of communities/villages and present status of such activities.
- 6) Examine baseline environmental quality along with projected incremental load due to the project.
- 7) Environmental data to be considered in relation to the project development would be (a) land, (b) groundwater, (c) surface water, (d) air, (e) bio-diversity, (f) noise and vibrations, (g) socio economic and health.
- 8) Submit a copy of the contour plan with slopes, drainage pattern of the site and surrounding area. Any obstruction of the same by the project
- 9) Submit the details of the trees to be felled for the project.
- 10) Submit the present land use and permission required for any conversion such as forest, agriculture etc.

- 11) Submit Roles and responsibility of the developer etc for compliance of environmental regulations under the provisions of EP Act.
- 12) Ground water classification as per the Central Ground Water Authority.
- 13) Examine the details of Source of water, water requirement, use of treated waste water and prepare a water balance chart.
- 14) Rain water harvesting proposals should be made with due safeguards for ground water quality. Maximize recycling of water and utilization of rain water. Examine details.
- 15) Examine soil characteristics and depth of ground water table for rainwater harvesting.
- 16) Examine details of solid waste generation treatment and its disposal.
- 17) Examine and submit details of use of solar energy and alternative source of energy to reduce the fossil energy consumption. Energy conservation and energy efficiency.
- 18) DG sets are likely to be used during construction and operational phase of the project. Emissions from DG sets must be taken into consideration while estimating the impacts on air environment. Examine and submit details.
- 19) Examine road/rail connectivity to the project site and impact on the traffic due to the proposed project. Present and future traffic and transport facilities for the region should be analysed with measures for preventing traffic congestion and providing faster trouble-free system to reach different destinations in the city.
- 20) A detailed traffic and transportation study should be made for existing and projected passenger and cargo traffic.
- 21) Examine the details of transport of materials for construction which should include source and availability.
- 22) Examine separately the details of construction and operation phases both for Environmental Management Plan & Environmental Monitoring Plan with cost and parameters.
- 23) Baseline data should not be older than 3 years.
- 24) Submit details of a comprehensive Disaster Management Plan including emergency evacuation during natural and man-made disaster.
- 25) Details of litigation pending against the project, if any, with direction /order passed by any Court of Law against the Project should be given
- 26) The cost of the Project, Capital cost and recurring cost towards implementation of EMP for the Construction Phase and Operation Phase of the project should be clearly spelt out.
- 27) The Project Proponent shall prepare Damage Assessment, Remedial Plan and Natural & Community Resource Augmentation Plan, in compliance of Ministry of Environment, Forest & Climate Change, Govt. of India Office Memorandum No. 22-

21/2020-IA.III dated 7.07.2021 regarding Standard Operating Procedure (SOP) for identification and handling of violation cases under EIA Notification, 2006. The collection and analysis of data for assessment of ecological damage, preparation of Remediation Plan and Natural & Community Resource Augmentation Plan shall be done by an environmental laboratory duly notified under Environment (Protection) Act, 1986, or an environmental laboratory accredited by National Accreditation Board for Testing and Calibration Laboratories, or a laboratory of a Council of Scientific and Industrial Research institution working in the field of environment.

#### Additional TORs proposed by SEIAA

- 1) The project proponent shall propose Additional Environment Activities amounting to Rs 4.94 Crore minus the amount already spent on CER / AEA activities (along with proof of expenditure already incurred ) while applying for Environmental Clearance. from the list of AEA activities suggested by SEIAA:
  - a. Developing mini forests (Nanak Bagichi), urban forests, green belts, biodiversity parks etc., raising of avenue plantations and plantations in public/community areas/ educational institutions/Govt. buildings/banks of rivers/cantonment areas or any other land made available by the Govt. agencies and other institutions either by the Project Proponent itself or through the State Forest Department.
  - b. Cleaning and rejuvenating village ponds, water bodies, wetlands, storm drains etc. (treatment of village sewer pond using PPCB and other approved scientific models), such as:
    - (i) Action Plan for Rejuvenation of Ponds (<https://ppcb.punjab.gov.in/sites/default/files/documents/Action-Plan-forRejuvenation-of-Ponds-31.03.20.pdf>)
    - (ii) Guidelines for restoration of Water Bodies (<https://ppcb.punjab.gov.in/sites/default/files/documents/Indicative%20Guidelines%20for%20Restoration%20of%20Water%20Bodies%20by%20CPCB.pdf>), and
    - (iii) Technical Committee Report on wastewater treatment (<https://ppcb.punjab.gov.in/sites/default/files/documents/Report%20of%20Technical%20Committee%20For%20Treatment%20of%20wastewater%20of%20Village%20Pond.pdf>)
  - c. Developing infrastructure for
    - i) Utilizing treated effluent of STPs (double plumbing, construction work roadside sprinkling
    - ii) Reusing STP/ETP sludge as farmyard manure (FYM) or 'other activities approved by CPCB/PPCB/MoEF&CC, and
    - iii) Replacing soakage pits and/or providing septic tanks in government education institutions and other government buildings/projects.
  - d. Provisioning solar panels/lights and other energy saving electric devices/equipment's including LED bulbs etc. in the government/municipal/other public schools, hospitals and dispensaries etc. or in other public buildings.

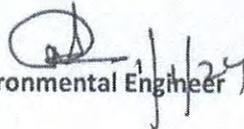
- e. Provisioning Roof top rainwater harvesting (RWH) and other water/groundwater conservations activities in the government/ municipal/ other public schools, hospitals and dispensaries etc. or in other public buildings.
- f. Provisioning Solid waste management including composting/vermi-composting, authorized approaches of reuse & recycle, Material Recovery Facility (MRF) to reach zero waste condition, etc.
- g. Developing and establishing alternatives to the single use plastic (SUP) and plastic carry bags.
- h. Ameliorating air, water, soil & noise pollution as prescribed in the applicable District Environment Plan (DEP) <https://decc.punjab.gov.in/> where gaps exist and which are not the statutory responsibility of government departments / agencies, including need based environmental activities as proposed by the project proponent/their accredited consultants based on site-specific field surveys of the project and nearby areas and approved by SEIAA/SEAC/PPCB.
- i. Preparing Peoples Biodiversity Register (PBR) at all levels (District, block & village) and conserving state's biodiversity heritage sites (BHS), Eco zones, Hotspots, Wildlife & bird sanctuaries, etc.
- j. Organizing environmental awareness activities/celebrations/programmes, preparing and distributing resource material for abatement and control of pollution and restoration of environment of Punjab and approved by SEIAA/SEAC/PPCB/academic experts.
- k. Suppressing dust by using vacuum cleaners, sprinklers, fountains, misting machines/vehicles/artificial rain etc.
- l. Managing waste in scientific and environmentally sound manner including establishment of recovery facilities of e-waste, construction and demolition waste, plastic waste, toxic/hazardous waste, bio-medical waste, industrial wastes, dairy/Gaushala waste etc.
- m. Promoting and developing eco-tourism areas/activities, green buildings, agriculture diversity, organic/natural farming/herbal/medicinal/botanical gardens, electric vehicles, cleaner fuels, biodegradable materials, etc.
- n. Controlling and managing (In-situ/Ex-situ) stubble burning (Parali) in Punjab.
- o. Developing clean and innovative technologies for reducing water, air and solid waste pollutants including reuse and recycling of resource materials.
- p. Restoration of damage to link road/village road due to mining activity.
- 2) The project proponent shall submit a separate chapter defining the role and responsibilities of all stakeholders in the implementation of the proposed Environmental Management Plan as well as for assuring proper compliance of the conditions of Environmental Clearance in case it is granted.
- 3) Environmental Consultant shall prepare EIA report in accordance with Office Memorandum dated 07.07.2021 issued by the MoEF&CC, New Delhi.
- 4) The project proponent shall make necessary arrangement for treatment and disposal of wastewater generated from the project in an environmentally sound manner.
- 5) The project proponent shall install STP in modules instead of installation of single STP of 5 MLD capacity.

7) If any part of the data/information submitted by the project proponent is found to be false or misleading at any stage, then SEIAA & SEAC will not be responsible for the expenditure incurred on the project due to the issuance of this ToRs or subsequent work carried out by the project proponent for conducting EIA study or for any other activity related to the project.

8) As stipulated in amendment notification No. S.O.751 (E) dated 17<sup>th</sup> February, 2020, the above ToRs would be valid for a period of four years from the date of issue. The project proponent shall submit a detailed final EIA Report and EMP prepared as per above ToR within the stipulated period of four years.

9) As per amendment notification No. 648(E) dated 3<sup>rd</sup> March, 2016, the Environmental consultant organizations which are accredited for a particular sector and the category of the project for that sector with the Quality Council of India (QCI) or National Accreditation Board for Education and Training (NABET) or any other agency as may be notified by the Ministry of Environment, Forest and Climate Change from time to time shall be allowed to prepare the EIA Report and EMP of a project and appear before the concerned EAC. The consultants involved in the preparation of EIA Report would need to include a certificate in this regard in the EIA report and EMP prepared by them and details for data provided by other Organization(s)/ Laboratories including their status of approvals etc.

10) This issues as per the decision of SEIAA recorded in the proceedings of item no 273.03 of its 273<sup>rd</sup> meeting held on 26.12.2023.

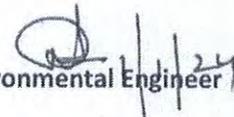
  
Environmental Engineer

Through Parivesh Portal

Copy to: MS-132 to 135

1. The Secretary to Govt. of India, Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi-110003
2. The Joint Director, Northern Regional Office, Ministry of Environment & Forests, Bays No. 24-24, Sector 31-A, Dakshin Marg, Chandigarh. The name and contact details of the applicant is as under:
 

a) Name of the applicant	Sh. Prince Chhabra (Authorised Signatory)
b) Phone Number	9888883250
c) Email id	tdiprince@gmail.com
d) Email ID of consultants	<a href="mailto:md@ecoparyavaran.org">md@ecoparyavaran.org</a>
3. The Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala, 147001 (Punjab).
4. Parivesh Portal/Record File.

  
Environmental Engineer

## PUNJAB POLLUTION CONTROL BOARD

(Colly)

Application form for obtaining 'Consent to establish' (NOC)/'Consent to Operate' u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air(Prevention & Control of Pollution) Act, 1981/Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

Industry ID :- R14SAS1248089

Application ID :- 13182303

From:

TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD  
SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
SAS NAGAR

To

The Member Secretary,  
Punjab Pollution Control Board,  
Patiala.

I/We hereby, apply for obtaining,

- (i) 'Consent to establish' (NOC) under the provisions of the Water(Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- ✓ (ii) 'Consent to operate' u/s 25/26 of the Water(Prevention & Control of Pollution) Act, 1974.
- (iii) 'Consent to operate' u/s 21 of the Air(Prevention & Control of Pollution)Act,1981.
- (iv) Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

1. The detailed information pertaining to my/our industry/project is given in the Annexure-I to this form attached herewith.

2. I/We undertake to furnish any further information sought by the Board from time to time in connection with this application.

3. I/We undertake to obtain revised/varied/fresh consent as the case may be, in case there is any change in the process/product/effluents/hazardous waste etc. before the aforesaid change is affected.

4. I/We that the information furnished herewith is correct to best of my/our knowledge and nothing has been concealed therein. The Board would be at liberty to take penal action against the industry/project and the person(s) responsible to comply with the provisions of the pollution control statues in case information/document is detected as incorrect/false/misleading at any point of time.

5. I/We hereby agree to apply for obtaining renewal of 'consent to operate' under the water (Prevention & Control of Pollution) Act, 1974 and authorization under the Hazardous Wastes (management, Handling and Trans-boundry Movement) Rules, 2008 three months before the expiry of the previous consent(s)/authorization granted to the industry/project.

**Date: 06/04/2021**

**Signature of Applicant:**

**Name: MANDEEP SHARMA**

**Designation: SENIOR MANGER**

**Address: MOHALI  
SCO 51-52, SECTOR 118, TDI CITY, MOHALI  
MOHALI  
PUNJAB**

**Enclosures:**

1. OCCUPANCY STATUS
2. Certificate of Revenue Authorities (DC/ADC/SDM) indicating the distance of proposed site of industry from the MC limits/Phirni / Lallakir of the nearest village, in case, the industry is to be established at a site other than the site in the industrial area / industrial estate / industrial zone of the draft master plan / industrial zone of the notified master plan
3. Allotment letter of the Designated Authority, if the site of the project is located in the designated Industrial Area/ Industrial Estate/ Focal Point
4. Plan showing the location of ETP/APCD and all outlets and various channels/pipes/sewers with requisite colours as detailed below: a) Fresh Water : Blue Colour b) Effluent Channel : Red Colour c) Recirculation Water Channel : Green Colour d) Storm Water : Orange Colour e) Domestic Sewer : Dotted Black ink
5. CA s certificate regarding un-depreciated value of the fixed assets of the industry at the end of last financial year
6. Completion certificate of ETP/APCD alongwith Dimensional Drawing
7. Certificate from the Designated Authority to the effect that the site of the project / industry is located in the designated Industrial zone/ area of the notified/ draft Master Plan in which the establishment of such industry/ project is permissible. The undertaking shall clearly indicate the revenue entries I.e. Hadbast Number, khewat /khatauni number and Khasra numbers
8. Analysis report of treated waste effluent / emission from Board / Approved Lab
9. Latest granted CTE/CTO, if obtained offline, then copy of CTE/CTO granted to be uploaded

10. Manufacturing process details along with the process flow chart
11. Proof of date commissioning of the Industry ( Registration of the industry/ Electricity bill /Sales Tax no )
12. Site Plan/Location Plan of the industry
13. Compliance report of NOC / Consent Conditions in annotated form
14. EnvirImpactAttach
15. CompleteMachAttach

\*\* This is Computer Generated filled Application Form \*\*

**PART-A: GENERAL INFORMATION:**

1. **Name & Address of the Industry** : TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD SECTOR 74A,92,116,117,118 & 119 MOHALI MOHALI,SAS NAGAR
2. **Name & Designation of the Applicant** : MANDEEP SHARMA/SENIOR MANGER
3. (i) **Name(s) and Designation of the Occupier** : MANDEEP SHARMA / SR MANAGER
- (ii) **Name(s) and Designation of the Director(s)/ Partner(s)/ Proprietor** : MANDEEP SHARMA SR MANAGER
- (iii) **Name(s) of person(s) authorized to sign the application form. (Please attach self attested copy of resolution/certificate)** : MANDEEP SHARMA
- (iv) **Ownership of Industry** : Public Limited Company
4. **Communication Details(Telephone No./Fax No./e-mail etc.)** : 85588-07777  
-  
deepak3020@yahoo.co.in
5. **Address of Correspondence** : S.C.O 51-52, TDI CITY , SECTOR 118, MOHALI, MOHALI, MOHALI, 160062
6. **Total investment of the industry/project**
- (i) **Total cost of the industry/project(in Lacs)** : 46518.0
- (ii) **Cost of Plant & Machinery(in Lacs)** : 46518.0
7. (i) **Scale of the Industry(Large/Medium/Small)** : Large
- (ii) **Category/Type of the Industry** : RED / Building, Const. projects, Township & Area development ..... covered under EIA notification dated 14/9/06
8. **Name and address of the City/Town/Village/Plot/Khasra/Patwari Halka No. with PIN code where the project site is located** : SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
Pin - 140306
9. (i) **Total Land area of the industry/project (in square meters)** : 931178
- (ii) **Built up area of the project(to be mentioned in case of construction/area development projects only) (in square meters)** : 286135

10. Whether the site of the industry/project is located within or outside the municipal limits (please attach a certificate from the M.C. in this regard) : Outside M.C. limit
11. Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other authorized by the Govt. (please attach a copy of allotment letter of plot/land) : No
12. (i) Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local planning Area) of any town/city and if yes, the classification of the area in which the site is located. (Please attach the certificate from the Deptt. of the Town & Country Planning, Punjab in this regard.) :
- (ii) In case the industry/project is not satisfied in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of land Use (CLU) from the competent authority of the State or not and if yes, please attach a copy of the same : No
- (iii) In case the industry/project is not covered under (i) and (ii) above ; please attach a certificate from the deptt. of Town & Country Planning, Punjab regarding the classification of the area in which the site is located and whether CLU is required or not : No
13. Whether the industry/project is located in Critically Polluted Area or not and if yes, please indicate the code assigned to the industry by the CPCB/MoEF : NO
14. Month and Year in which the industry was commissioned/is likely to be commissioned : Aug/2013
15. Undepreciated value of the fixed assets of the industry (Please indicate the date as on which the value of fixed assets has been considered) (Applicable in the cases of 'consent to operate' only) : Rs. 46516.0 (in Lakhs)  
Date:- 01-05-2014
16. Details of consent fee deposited:

Sr. No.	Fee For	Amount (In Rupees)
1	CTO Water	2100000.0

17. Total No. of average working days in a year and total no. of working shifts per day : days / shifts

18. (a) Total No. of Workers including officials working in industry :

(b) No. of Workers and officials residing in the industrial premises:

(c) Total population to be served, (i) during construction phase : 100

(ii) during operation phase : 5116

(To be mentioned in case of construction/area development projects only)

19. Whether the industry/project:

(i) is covered under the Environment Impact Assessment (EIA) Notification dated 14.9.2006 as amended from time to time or not and if yes, the status of obtaining environment clearance from MoEF/State Level Environment Impact Assessment Authority : YES /

(ii) is covered under the 1st Schedule of Factories Act, 1948 or not if yes, the status of obtaining site clearance from SCA-cum-SAC : NO /

(iii) is covered under Press Note-17 (1984 series) or not and if yes, the status of obtaining the environmental from SCA-cum-SAC : NO /

20. Whether the industry has the complete machinery for which it had obtained 'consent to establish'(NOC) from the Board or not and if not, the details thereof. (To be filled up in case of 'consent to operate' cases only) : YES /

**Last Consent Details:**

Sr. No.	Application Type	Application For	Consent No	Consent For	Date of Issue	Valid Upto
1	CTO	New	1248617	Water	04/07/2014	31/03/2016
2	CTO	New	1248677	Air	04/07/2014	31/03/2016
3	CTO	Varied	4454455	Water	14/12/2016	28/02/2018
4	CTO	Varied	4454455	Water	14/12/2016	28/02/2018

**PART-B: TECHNICAL INFORMATION(GENERAL):****1. Raw Material & Chemicals Details:**

Sr. No.	Name of the Raw-material/Chemicals used/to be used	Quantity of the Raw-material/Chemicals used/being used	Unit
1	598 FLATS , 390 DU , 60 SCO AND 28 BOOTH		Metric Tonnes/Day

**2. Production Detail:**

Sr. No.	Name of the Product produced/to be produced	Quantity of Products produced/to be produced.			
		Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
-----NIL-----					

Sr. No.	Name of the By-Products produced/to be produced	Quantity of By-Products produced/to be produced.			
		Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
-----NIL-----					

**3.Details of Power Load/power consumption:**

(i) Total power load available with the :4300.0 industry(in KW)

(ii) Power Load required by the industry(in :0.0 KW)

(iii) Estimated power consumption for :0.0 intended production per day(in Units consumed per day)

**4. Manufacturing Proseses involved : / No**

(please attach separate sheet, in case the space provided herein with is insufficient)

**5. Solid Waste Generation Details:**

Sr. No.	Source of Generation of Solid Waste	Nature/Type of solid waste	Quantity of Solid Waste generated/to be generated per day	Mode of Disposal
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1	RESIDENTIAL LAND COMMERCIAL ETC	Kgs/day	MSW	2211	APPROVED SITE
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**PART-C: TECHNICAL INFORMATION REQUIRED FOR CONSENT UNDER WATER ACT, 1974 :**

**1. Source of Water Supply :**

(Own Tubewell/Municipal Supply/Surface Water)

Sr. No.	Source Type	Source Name	Quantity (KLD)
1	Ground Water (within premises)	TUBEWELL	742.0

**2. Details of flow measuring devices provided by the industry/project**

(i) for measurement of water consumed : PROVIDED

(ii) for measurement of,

(a) Waste water generated : NO

(b) Waste water recycled : NO

(c) Waste water discharged : PROVIDED

**3. Water Consumption Details:**

Sr. No.	Water Consumed For	Quantity(KLD)
1	Domestic	742.0

**4. Wastewater Generation Details:**

Sr. No.	Wastewater Generated	Quantity(KLD)
1	Domestic	593.0

**5. Wastewater Treatment Details:**

Sr. No.	Use	Effluent Generation(KLD)	Treatment Arrangement Status	Treatment Details
1	Domestic Effluent	593.0	Yes	STP

**6. Characteristics of Wastewater:**

Sr. No.	Type of Effluent	Parameters	Conc. of Pollutant		Unit
			Untreated	Treated	
-----NIL-----					

**7. Treated Wastewater Disposal Details:**

Sr. No.	Wastewater Disposal System	Quantity	Mode of Disposal (please indicate the land area in acres in case of disposal onto land for plantation/irrigation)
(i)	Wastewater being / to be recycled with or without treatment	134	
(ii)	Wastewater being/ to be discharged after treatment		
1	Domestic Effluent	459.0	134 KLD FOR FLUSHING AND 459 ON TO LAND FOR IRRIGATION (10 ACRES)

**8. Power consumption details of wastewater treatment facilities :**

- (i) Total power load connected to Wastewater treatment facilities (in KW) : 25.0
- (ii) Average daily power consumption on wastewater treatment facilities (i.e. no. of units consumed/day) : 0.0

Date: 06/04/2021

Signature of Applicant:

Name: MANDEEP SHARMA

Designation: SENIOR MANGER

Address: MOHALI

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## PUNJAB POLLUTION CONTROL BOARD

Zonal Office-I, Vatavaran Bhawan, Nabha Road, Patiala

Website:- www.ppcb.gov.in

Office Dispatch No :

Registered/Speed Post

Date:

Industry Registration ID: R14SAS1248089

Application No : 13182303

To,  
**Mandeep Sharma**  
 S.c.o 51-52, Tdi City , Sector 118, Mohali  
 Mohali, Mohali-160062

Subject: Grant Varied 'Consent to Operate' an outlet u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 for discharge of effluent.

With reference to your application for obtaining Varied Consent to Operate an outlet for discharge of the effluent u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974, you are, hereby, authorized to operate an industrial unit for discharge of the effluent(s) arising out of your premises subject to the Terms and Conditions as mentioned in this Certificate

### 1. Particulars of Consent to Operate under Water Act, 1974 granted to the industry

Consent to Operate Certificate No.	CTOW/Varied/SAS/2021/13182303
Date of issue :	21/05/2021
Date of expiry :	28/02/2022
Certificate Type :	Varied
Previous CTO No. & Validity :	CTOW/Varied/SAS/2016/4454455 From: 14/12/2016 To: 28/02/2018

### 2. Particulars of the Industry

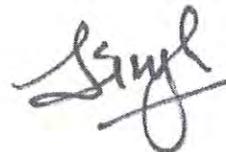
Name & Designation of the Applicant	Mandeep Sharma, (Senior Manger )
Address of Industrial premises	Tdi Township Developed By Tdi Infratech Ltd Formely Known As Taneja Developers & Infrastructure Ltd, Sector 74a, 92, 116, 117, 118 & 119 Mohali, Mohali, Sas Nagar-140306
Capital Investment of the Industry	46518.0 lakhs
Category of Industry	Red
Type of Industry	Building, Const. projects, Township & Area development ..... covered under EIA notification dated 14/9/06
Scale of the Industry	Large
Office District	Sas Nagar
Consent Fee Details	Rs. 7,00,000/- vide UTR No. YESBR52018102658509288 dated 26.10.2018 and Rs. 1,40,000/- vide UTR No. N338180174183462 dated 04.12.2018 under both acts and Rs. 21,00,000/- vide UTR No. YESBR52020070973625526 dated 09.07.2020
Raw Materials(Name with quantity per day)	N.A. being construction project

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Tdi Township Developed By Tdi Infratech Ltd Formely Known As Taneja Developers & Infrastructure Ltd, Sector 74a, 92, 116, 117, 118 & 119 Mohali, Mohali, Sas Nagar, 140306

Page1

Products (Name with quantity per day)	598 flats, 390 dwelling units, 60 SCO and 28 booth
By-Products, if any,(Name with quantity per day)	As per application no. 13182303
Details of the machinery and processes	--
Details of the Effluent Treatment Plant	3 no. STPs having capacity 500 KLD, 340 KLD and 100 KLD.
Mode of Disposal	Domestic Effluent @ 593 KLD - After STP 197 KLD for Flushing purposes and 396 onto land for irrigation on 10 acres land
Standards to be achieved under Water(Prevention & Control of Pollution) Act, 1974	As per effluent standards prescribed by the PPCB/ MoEF&CC from time to time.



21/05/2021

( Kuldeep Singh )  
Environmental Engineer

For &amp; on behalf

of

(Punjab Pollution Control Board)

Endst. No.:

Dated:

A copy of the above is forwarded to the following for information and necessary action please:  
The Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar. He is requested to send his recommendations separately for the violations of the EIA notification, 2006, being made by the project proponent.



21/05/2021

( Kuldeep Singh )  
Environmental Engineer

For &amp; on behalf

of

(Punjab Pollution Control Board)

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Tdi Township Developed By Tdi Infratech Ltd Formely Known As Taneja Developers & Infrastructure Ltd, Sector 74a, 92, 116, 117, 118 & 119 Mohali, Mohali, SAS Nagar, 140306

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## TERMS AND CONDITIONS

### A. GENERAL CONDITIONS

1. This consent is not valid for getting power load from the Punjab State Power Corporation Limited or for getting loan from the financial institutions.
2. The industry shall apply for renewal/further extension in validity of consent atleast two months before expiry of the consent.
3. The industry shall ensure that the effluent discharging through the authorized outlet shall conform to the prescribed standards as applicable from time to time.
4. The industry shall plant minimum of three suitable varieties of trees at the density of not less than 1000 trees per hectare all along the boundary of the industrial premises.
5. The achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the industry.
6. The industry shall ensure that the Hazardous Wastes generated from the premises are handled as per the provisions of the Hazardous Wastes(Management, Handling and Trans boundary Movement) Rules, 2008 as amended time to time , without any adverse effect on the environment, in any manner
7. The responsibility to monitor the effluent discharged from the authorized outlet and to maintain a record of the same rests with the industry. The Board shall only test check the accuracy of these reports for which the industry shall deposit the samples collection and testing fee with the Board as and when required.
8. The industry shall submit balance sheet of every financial year to the concerned Regional Office by 30th June of every year.
9. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/ modification/modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
10. During the period beginning from the date of issuance and the date of expiration of this consent, the applicant shall not discharge floating solids or visible foam.
11. Any amendments/revisions made by the Board in the tolerance limits for discharges shall be applicable to the industry from the date of such amendments/revisions.
12. The industry shall not change or alter the manufacturing process(es) so as to change the quality and/or quantity of the effluents generated without the written permission of the Board.
13. Any upset conditions in the plant/plants of the factory, which is likely to result in increased effluent and/or result in violation of the standards lay down by the Board shall be reported to the Environmental Engineer, Punjab Pollution Control Board of concerned Regional Office immediately failing which any stoppage and upset conditions that come to the notice of the Board/its officers, will be deemed to be intentional violation of the conditions of consent.
14. The industry shall provide terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.
15. The industry shall for the purpose of measuring and recording the quantity of water consumed and effluent discharged, affix meters of such standards and at such places as approved by the Environmental Engineer, Punjab Pollution Control Board of the concerned Regional Office.
16. The industry shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
17. The industry shall provide online monitoring equipment 1/2s for the parameters as decided by concerned Regional Office with the effluent treatment plant/air pollution control devices installed, if applicable.
18. The pollution control devices shall be interlocked with the manufacturing process of the industry.
19. The authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board.
20. The industry shall comply with the conditions imposed by the SEIAA / MOEF in the environmental clearance granted to it as required under EIA notification dated 14/9/06, if applicable.
21. The industry shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.

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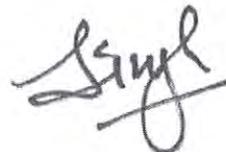
22. The industry shall not use any unauthorized out-let(s) for discharging effluents from its premises. All unauthorized outlets, if any, shall be connected to the authorized outlet within one month from the date of issue of this consent.
23. The industry shall make necessary arrangements for the monitoring of effluent being discharged by the industry and shall monitor its effluents:-
  - (i) Once in Year for Small Scale Industries.
  - (ii) Four in a Year for Large/Medium Scale Industries.
  - (iii) The industry will submit monthly reading/ data of the separate energy meter installed for running of effluent treatment plant/re-circulation system to the concerned Regional Office of the Board by the 5th of the following month.
24. The industry shall provide electromagnetic flow meters at the source of water supply, at inlet/outlet of effluent treatment plant within one month and shall maintain the record of the daily reading and submit the same to the concerned Regional Office by the 5th of the following month.
25. The Board reserves the right to revoke this consent at any time in case the industry is found violating any of the conditions of this consent and/or the provisions of Water (Prevention & Control of Pollution) Act, 1974 as amended from time to time.
26. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
27. The consent does not authorize or approve the construction of any physical structures or facilities for undertaking of any work in any natural watercourse.
28. Nothing in this consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected under this or any other Act.
29. The industry shall make necessary and adequate arrangements to hold back the effluent in case of failure of septic tank.
30. The diversion or bye pass of any discharge from facilities utilized by the applicant to maintain compliance with the terms and conditions of this consent is prohibited except.
  - (i) Where unavoidable to prevent loss of life or some property damage or
  - (ii) Where excessive storm drainage or run off would damage facilities necessary for compliance with terms and conditions of this consent. The applicant shall immediately notify the consent issuing authority in writing of each such diversion or bye-pass.
31. The industry shall ensure that no water pollution problem is created in the area due to discharge of effluents from its industrial premises.
32. The industry shall comply with the code of practice as notified by the Government/ Board for the type of industries where the siting guidelines/ code of practice have been notified.
33. Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed off in such a manner to prevent any pollutants from such materials from entering into natural water.
34. The industry shall re-circulate the entire cooling water and shall also re-circulate/reuse to the maximum extent the treated effluent in processes
35. The industry shall make necessary and adequate arrangements to hold back the effluent in case of failure of re-circulation system/ effluent treatment plant.
36. The industry shall make proper disposal of the effluent so as to ensure that no stagnation occurs inside and outside the industrial premises during rainy season and no demand period.
37. Where excessive storm water drainage or run off, would damage facilities necessary for compliance with terms and conditions of this consent, the applicant shall immediately notify the consent issuing authority in writing of each such diversion or bye-pass.
38. The industry shall submit a detailed plan showing therein the distribution system for conveying waste-water for application on land for irrigation along with the crop pattern for the year.
39. The industry shall ensure that the effluent discharged by it is toxicity free.
40. The industry shall not irrigate the vegetable crops with the treated effluents which are used/ consumed as raw.

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41. Drains causing oil & grease contamination shall will be segregated. Oil & grease trap shall be provided to recover oil & grease from the effluent.
42. The industry shall establish sufficient number of piezometer wells in consultation with the concerned Regional Office, of the Board to monitor the impact on the Ground Water Quantity due to the industrial operations, and the monitoring shall be submitted to the Environmental Engineer of the concerned Regional Office by the 5th of every month.
43. The industry shall ensure that its production capacity & quantity of trade effluent do not exceed the quantity mentioned in the consent and shall not carry out any expansion without the prior permission/NOC of the Board.

**B. SPECIAL CONDITIONS**

1. The 'Consent to Operate' granted under Water(Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for 598 flats, 390 dwelling units, 60 SCO and 28 booth is only valid for the part of the project for which Environmental Clearance has already been granted to the project proponent.
2. The promoter company shall obtain revised Environmental Clearance from the competent authority due to increase in the total area of the project from 230.09 acres to 290.097 acres and submit same to the Board within 6 months.
3. The promoter company shall not carry out any further construction activities in the area for which Environmental Clearance has not been obtained, till the promoter company obtains revised environmental clearance for the complete project.
4. The promoter company shall not allow any occupancy in the part of the project for which Environmental Clearance has not been obtained.
5. The promoter company shall use its treated wastewater for only dual plumbing, gardening and construction activities and shall not dispose the treated domestic effluent by any other mode of disposal.
6. If GMADA does not lay down sewer in the area in the near future, the promoter company shall develop adequate land as per Karnal technology, for scientific disposal of treated wastewater.
7. The promoter company shall complete all work as per its letter dated 22.04.2021 submitted to Regional office, Mohali, well before 15.06.2021 and submit compliance of the same to the Board.
8. The promoter company shall comply with provisions of Solid Waste Management Rules, 2016.



21/05/2021

**( Kuldeep Singh )  
Environmental Engineer**

*For & on behalf*

*of*

**(Punjab Pollution Control Board)**

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*Tdi Township Developed By Tdi Infratech Ltd Formely Known As Taneja Developers & Infrastructure Ltd, Sector 74a, 92, 116, 117, 118 & 119 Mohali, Mohali, Sas Nagar, 140306*

*Page 5*

**PUNJAB POLLUTION CONTROL BOARD**

**Application form for obtaining 'Consent to establish' (NOC)/'Consent to Operate' u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air(Prevention & Control of Pollution) Act, 1981/Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.**

**Industry ID :- R14SAS1248089**

**Application ID :- 14300630**

**From:**

TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA  
DEVELOPERS & INFRASTRUCTURE LTD  
SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
SAS NAGAR

**To**

The Member Secretary,  
Punjab Pollution Control Board,  
Patiala.

I/We hereby, apply for obtaining,

- (i) **'Consent to establish' (NOC) under the provisions of the Water(Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.**
- (ii) **'Consent to operate' u/s 25/26 of the Water(Prevention & Control of Pollution) Act, 1974.**
- ✓ (iii) **'Consent to operate' u/s 21 of the Air(Prevention & Control of Pollution)Act,1981.**
- (iv) **Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.**

1. The detailed information pertaining to my/our industry/project is given in the Annexure-I to this form attached herewith.

2. I/We undertake to furnish any further information sought by the Board from time to time in connection with this application.

3. I/We undertake to obtain revised/varied/fresh consent as the case may be, in case there is any change in the process/product/effluents/hazardous waste etc. before the aforesaid change is affected.

4. I/We that the information furnished herewith is correct to best of my/our knowledge and nothing has been concealed therein. The Board would be at liberty to take penal action against the industry/project and the person(s) responsible to comply with the provisions of the pollution control statutes in case information/document is detected as incorrect/false/misleading at any point of time.

5. I/We hereby agree to apply for obtaining renewal of 'consent to operate' (NOC) under the Air(Prevention & Control of Pollution) Act, 1981 and authorization under the Hazardous Wastes(management, Handling and Trans-boundry Movement)Rules, 2008 three months before the expiry of the previous consent(s)/authorization granted to the industry/project.

**Date: 06/04/2021**

**Signature of Applicant:**

**Name: MANDEEP SHARMA**

**Designation: SENIOR MANGER**

**Address: MOHALI  
SCO 51-52, SECTOR 118, TDI CITY, MOHALI  
MOHALI  
PUNJAB**

**Enclosures:**

1. Certificate of Revenue Authorities (DC/ADC/SDM) indicating the distance of proposed site of industry from the MC limits/Phirni / Lallakir of the nearest village, in case, the industry is to be established at a site other than the site in the industrial area / industrial estate /industrial zone of the draft master plan / industrial zone of the notified master plan
2. For industry specific guidelines, certificates/ documents as mentioned in the said guidelines (In case of Rice Sheller/Saila Plant/Stone Crusher/Brick Kiln/Hot Mix plant/Cement Grinding units etc
3. Allotment letter of the Designated Authority, if the site of the project is located in the designated Industrial Area/ Industrial Estate/ Focal Point
4. Plan showing the location of ETP/APCD and all outlets and various channels/pipes/sewers with requisite colours as detailed below: a) Fresh Water : Blue Colour b) Effluent Channel : Red Colour c) Recirculation Water Channel : Green Colour d) Storm Water : Orange Colour e) Domestic Sewer : Dotted Black ink
5. CA s certificate regarding un-depreciated value of the fixed assets of the industry at the end of last financial year
6. Completion certificate of ETP/APCD alongwith Dimensional Drawing
7. Certificate from the Designated Authority to the effect that the site of the project / industry is located in the designated Industrial zone/ area of the notified/ draft Master Plan in which the establishment of such industry/ project is permissible. The undertaking shall clearly indicate the revenue entries I.e. Hadbast Number, khewat /khatauni number and Khasra numbers
8. Analysis report of treated waste effluent / emission from Board / Approved Lab

9. Latest granted CTE/CTO, if obtained offline, then copy of CTE/CTO granted to be uploaded
10. Manufacturing process details along with the process flow chart
11. Proof of date commissioning of the Industry ( Registration of the industry/ Electricity bill /Sales Tax no )
12. Site Plan/Location Plan of the industry
13. Compliance report of NOC / Consent Conditions in annotated form
14. EnvirImpactAttach
15. CompleteMachAttach

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**PART-A: GENERAL INFORMATION:**

1. **Name & Address of the Industry** : TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD SECTOR 74A,92,116,117,118 & 119 MOHALI MOHALI,SAS NAGAR
2. **Name & Designation of the Applicant** : MANDEEP SHARMA/SENIOR MANGER
3. (i) **Name(s) and Designation of the Occupier** : MANDEEP SHARMA/SR MANAGER
- (ii) **Name(s) and Designation of the Director(s)/ Partner(s)/ Proprietor** : MANDEEP SHARMA SR MANAGER
- (iii) **Name(s) of person(s) authorized to sign the application form. (Please attach self attested copy of resolution/certificate)** : MANDEEP SHARMA
- (iv) **Ownership of Industry** : Public Limited Company
4. **Communication Details(Telephone No./Fax No./e-mail etc.)** : 85588-07777  
-  
deepak3020@yahoo.co.in
5. **Address of Correspondence** : S.C.O 51-52, TDI CITY , SECTOR 118, MOHALI, MOHALI, MOHALI, 160062
6. **Total investment of the industry/project**
- (i) **Total cost of the industry/project(in Lacs)** : 46518.0
- (ii) **Cost of Plant & Machinery(in Lacs)** : 46518.0
7. (i) **Scale of the Industry(Large/Medium/Small)** : Large
- (ii) **Category/Type of the Industry** : RED / Building, Const. projects, Township & Area development ..... covered under EIA notification dated 14/9/06
8. **Name and address of the City/Town/Village/Plot/Khasra/P atwari Halka No. with PIN code where the project site is located** : SECTOR 74A,92,116,117,118 & 119 MOHALI  
  
MOHALI  
Pin - 140306
9. (i) **Total Land area of the industry/project (in square meters)** : 931178
- (ii) **Built up area of the project(to be mentioned in case of construction/area development projects only) (in square meters)** : 286135

10. Whether the site of the industry/project is located within or outside the municipal limits (please attach a certificate from the M.C. in this regard) : Outside M.C. limit
11. Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other authorized by the Govt. (please attach a copy of allotment letter of plot/land) : No
12. (i) Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local planning Area) of any town/city and if yes, the classification of the area in which the site is located. (Please attach the certificate from the Deptt. of the Town & Country Planning, Punjab in this regard.) :
- (ii) In case the industry/project is not satisfied in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of land Use (CLU) from the competent authority of the State or not and if yes, please attach a copy of the same : No
- (iii) In case the industry/project is not covered under (i) and (ii) above ; please attach a certificate from the deptt. of Town & Country Planning, Punjab regarding the classification of the area in which the site is located and whether CLU is required or not : No
13. Whether the industry/project is located in Critically Polluted Area or not and if yes, please indicate the code assigned to the industry by the CPCB/MoEF : NO
14. Month and Year in which the industry was commissioned/is likely to be commissioned : Aug/2013
15. Undepreciated value of the fixed assets of the industry (Please indicate the date as on which the value of fixed assets has been considered) (Applicable in the cases of 'consent to operate' only) : Rs. 46516.0 (in Lakhs)  
Date:- 01-05-2014
16. Details of consent fee deposited:

Sr. No.	Fee For	Amount (In Rupees)
1	CTO Air	2100000.0

17. Total No. of average working days in a year and total no. of working shifts per day : days / shifts

18. (a) Total No. of Workers including officials working in industry :

(b) No. of Workers and officials residing in the industrial permises: :

(c) Total population to be served, (i) during construction phase : 100

(ii) during operation phase : 5116

*(To be mentioned in case of construction/area development projects only)*

19. Whether the industry/project:

(i) is covered under the Environment Impact Assessment (EIA) Notification dated 14.9.2006 as amended from time to time or not and if yes, the status of obtaining environment clearance from MoEF/State Level Environment Impact Assessment Authority : YES /

(ii) is covered under the 1st Schedule of Factories Act, 1948 or not if yes, the status of obtaining site clearance from SCA-cum-SAC : NO /

(iii) is covered under Press Note-17 (1984 series) or not and if yes, the status of obtaining the environmental from SCA-cum-SAC : NO /

20. Whether the industry has the complete machinery for which it had obtained 'consent to establish'(NOC) from the Board or not and if not, the details thereof. (To be filled up in case of 'consent to operate' cases only : YES /

**Last Consent Details:**

Sr. No.	Application Type	Application For	Consent No	Consent For	Date of Issue	Valid Upto
1	CTO	New	1248617	Water	04/07/2014	31/03/2016
2	CTO	New	1248677	Air	04/07/2014	31/03/2016
3	CTO	Varied	4454455	Water	14/12/2016	28/02/2018
4	CTO	Varied	4454455	Water	14/12/2016	28/02/2018

**PART-B: TECHNICAL INFORMATION(GENERAL):****1. Raw Material & Chemicals Details:**

Sr. No.	Name of the Raw-material/Chemicals used/to be used	Quantity of the Raw-material/Chemicals used/being used	Unit
1	PARTIAL CTO FOR 598 FALTS, 390 DU , 60 SHOWROOMS AND 28 BOOTH		Metric Tonnes/Day

**2. Production Detail:**

Sr. No.	Name of the Product produced/to be produced	Quantity of Products produced/to be produced.			
		Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
-----NIL-----					

Sr. No.	Name of the By-Products produced/to be produced	Quantity of By-Products produced/to be produced.			
		Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
-----NIL-----					

**3.Details of Power Load/power consumption:**

(i) Total power load available with the : 0 industry(in KW)

(ii) Power Load required by the industry(in : 0 KW)

(iii) Estimated power consumption for : 0 intended production per day(in Units consumed per day)

**4. Manufacturing Processes involved : / No**

(please attach separate sheet, in case the space provided herein with is insufficient)

**5. Solid Waste Generation Details:**

Sr. No.	Source of Generation of Solid Waste		Nature/Type of solid waste	Quantity of Solid Waste generated/to be generated per day	Mode of Disposal
1	RESIDENTIAL AND COMMERCIAL ETC	Kgs/day	MSW	2211	APPROVED SITE

**PART-D: TECHNICAL INFORMATION REQUIRED FOR CONSENT UNDER AIR ACT,1981 :**

**1. Sources of Air Pollution :**

**(a)Boilers/Furnaces :**

Sr. No.	Type & Capacity of Boiler/Furnace	Type & Quantity of fuel used/to be used (in TPH and TPD/lts/day)	Details of APCD provided/to be provided	Stack Attached	Height of Stack attached /to be attached (in mts.)	Diameter of Stack at Bottom level	Diameter of Stack at Top level	Whether emission sampling facilities provided or not
-----NIL-----								

**(b) D.G Sets :**

Sr. No.	Capacity of D.G. set in(KVA)	Quantity of Fuel used/to be used (in Lts./day)	Ht. of Stack provided/to be provided above roof level(in mts.)	Whether canopy/acoustic enclosure provided/ to be provided(please define clearly)
1	82.5	14	4	Yes
2	200	20	4	Yes

**(c) Process Emissions: :**

Sr. No.	Source of Generation of process Emissions	Name of the emissions(i.e SO2/NOx/Acid Mist/any other).	Details of APCD provided/to be provided to control process emissions.	Height of Stack provided/to be provided for discharge of process emissions(in mts)..		Whether emission sampling facilities provided or not
				Above Ground Level	Above Roof Level	
-----NIL-----						

**2. Characteristics of Emissions :**

**(i) Flue gas Emissions :**

Sr. No.	Stack	Parameters	Conc. of pollutants		Units
			Untreated	Treated	
-----NIL-----					

**(ii) Process Emissions:**

Sr. No.	Process	Parameters	Conc. of pollutants		Units
			Untreated	Treated	
-----NIL-----					

**3. Power consumption details of Air Pollution Control devices: :**

(i) Total power load to Air Pollution Control : 0  
Devices(in KW)

(ii) Average daily power consumption on Air : 0  
Pollution Control Devices(i.e. no. of units  
consumed per hr.& per day)

Date: 06/04/2021

Signature of Applicant:

Name: MANDEEP SHARMA

Designation: SENIOR MANGER

Address: MOHALI

\*\* This is Computer Generated filled Application Form \*\*



## PUNJAB POLLUTION CONTROL BOARD

Zonal Office-I, Vatavaran Bhawan, Nabha Road, Patiala

Website:- www.ppcb.gov.in

Office Dispatch No :

Registered/Speed Post

Date:

Industry Registration ID: R14SAS1248089

Application No : 14300630

To,

Mandeep Sharma  
S.c.o 51-52, Tdi City , Sector 118, Mohali  
Mohali, Mohali-160062

**Subject:** Grant Varied 'Consent to Operate' u/s 21 of Air (Prevention & Control of Pollution) Act, 1981 for discharge of emissions arising out of premises.

With reference to your application for obtaining Varied 'Consent to Operate' u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit for discharge of the emission(s) arising out of your premises subject to the Terms and Conditions as mentioned in this Certificate.

### 1. Particulars of Consent to Operate under Air Act, 1981 granted to the industry

Consent to Operate Certificate No.	CTOA/Varied/SAS/2021/14300630
Date of issue :	21/05/2021
Date of expiry :	28/02/2022
Certificate Type :	Varied
Previous CTO No. & Validity :	CTOA/Varied/SAS/2016/4455369 From: 14/12/2016 To: 28/02/2018

### 2. Particulars of the Industry

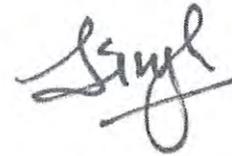
Name & Designation of the Applicant	Mandeep Sharma, (Senior Manger )
Address of Industrial premises	Tdi Township Developed By Tdi Infratech Ltd Formely Known As Taneja Developers & Infrastructure Ltd, Sector 74a, 92, 116, 117, 118 & 119 Mohali, Mohali, Sas Nagar-140306
Capital Investment of the Industry	46518.0 lakhs
Category of Industry	Red
Type of Industry	Building, Const. projects, Township & Area development ..... covered under EIA notification dated 14/9/06
Scale of the Industry	Large
Office District	Sas Nagar

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Tdi Township Developed By Tdi Infratech Ltd Formely Known As Taneja Developers & Infrastructure Ltd, Sector 74a, 92, 116, 117, 118 & 119 Mohali, Mohali, Sas Nagar, 140306

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Consent Fee Details	Rs. 7,00,000/- vide UTR No. YESBR52018102658509288 dated 26.10.2018 and Rs. 1,40,000/- vide UTR No. N338180174183462 dated 04.12.2018 under both acts and Rs. 21,00,000/- vide UTR No. YESBR52020070973625526 dated 09.07.2020
Raw Materials (Name with Quantity per day)	N.A. being construction project
Products (Name with Quantity per day)	598 flats, 390 dwelling units, 60 SCO and 28 booth
By-products, if any, (Name with Quantity per day)	--
Details of the machinery and process	As per application no. 14300630
Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.	1. One DG Set of capacity 200 KVA- Fuel HSD @ 20 Lit/day 2. One DG Set of capacity 82 KVA- Fuel HSD @ 14 Lit/day
Type of Air Pollution Control Devices to be installed	1. One DG Set of capacity 200 KVA- Canopy and stack of 4 mt. above roof provided. 2. One DG Set of capacity 82 KVA- Canopy and stack of 4 mt. above roof provided.
Stack height provided with each boiler/thermo heater/Furnace etc.	1. One DG Set of capacity 200 KVA- Canopy and stack of 4 mt. above roof provided. 2. One DG Set of capacity 82 KVA- Canopy and stack of 4 mt. above roof provided.
Sources of emissions and type of pollutants	DG Sets - SPM, SOx and NOx
Standards to be achieved under Air(Prevention & Control of Pollution) Act, 1981	As per emission standards prescribed by the PPCB/ MoEF&CC from time to time.



21/05/2021

( Kuldeep Singh )  
Environmental Engineer

For & on behalf  
of

(Punjab Pollution Control Board)

Endst. No.:

Dated:

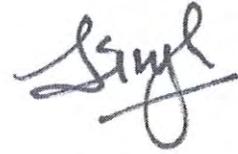
A copy of the above is forwarded to the following for information and necessary action please:

The Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar. He is requested to send his recommendations separately for the violations of the EIA notification, 2006, being made by the project proponent.

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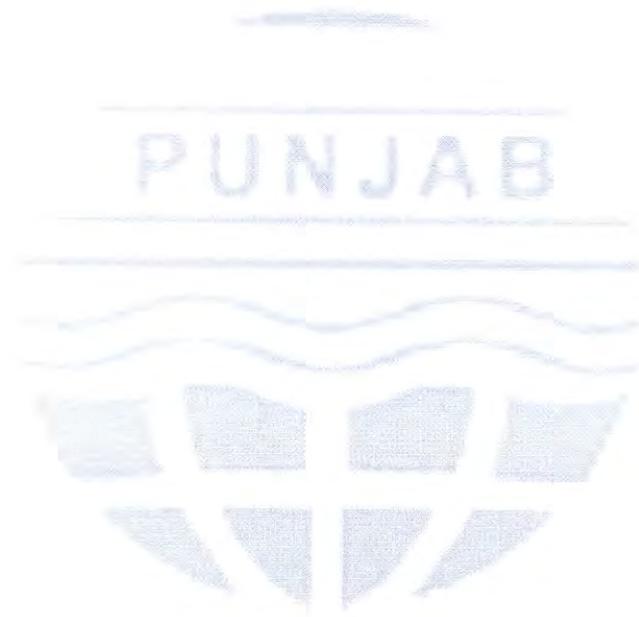
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21/05/2021

**( Kuldeep Singh )  
Environmental Engineer**

*For & on behalf**of***(Punjab Pollution Control Board)**

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*Nagar, 140306*

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## TERMS AND CONDITIONS

## A. GENERAL CONDITIONS

1. This consent is not valid for getting power load from the Punjab State Power Corporation Ltd. or for getting loan from the financial institutions.
2. The industry shall apply for renewal /extension of consent at least two months before expiry of the consent.
3. The industry shall not violate any of the norms prescribed under the Air (Prevention & Control of Pollution) Act, 1981, failing which, the consent shall be cancelled / revoked.
4. The achievement of adequacy and efficiency of the air pollution control devices installed shall be the entire responsibility of the industry
5. The authorized fuel being used shall not be changed without the prior written permission of the Board.
6. The industry shall not discharge any fugitive emissions. All gases shall be emitted through a stack of suitable height, as per the norms fixed by the Board from time to time.
7. The industry shall provide port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets.

**Specifications of the port-holes shall be as under:-**

- i) The sampling ports shall be provided atleast 8 times chimney diameter downstream and 2 times upstream from the flow disturbance. For a rectangular cross section the equivalent diameter ( $D_e$ ) shall be calculated from the following equation to determine upstream, downstream distance:-  

$$D_e = 2 LW / (L+W)$$
 Where L= length in mts. W= Width in mts.
  - ii) The sampling port shall be 7 to 10 cm in diameter
8. The industry shall put display Board indicating environmental data in the prescribed format at the main entrance gate.
  9. The industry shall discharge all gases through a stack of minimum height as specified in the following standards laid down by the Board.

**(i) Stack height for boiler plants**

S.NO.	Boiler with Steam Generating Capacity	Stack heights
1.	Less than 2 ton/hr.	9 meters or 2.5 times the height of neighboring building which ever is more
2.	More than 2 ton/hr. to 5 ton/hr.	12 meters
3.	More than 5 ton/hr. to 10 ton/hr	15 meters
4.	More than 10 ton/hr. to 15 ton/hr	18 meters
5.	More than 15 ton/hr. to 20 ton/hr	21 meters
6.	More than 20 ton/hr. to 25 ton/hr.	24 meters
7.	More than 25 ton/hr. to 30 ton/hr.	27 meters
8.	More than 30 ton/hr.	30 meters or using the formula $H = 14 Q_g^{0.3}$ $H = 74 (Q_p)^{0.24}$ Where $Q_g$ = Quantity of SO <sub>2</sub> in Kg/hr. $Q_p$ = Quantity of particulate matter in Ton/day.

**Note : Minimum Stack height in all cases shall be 9.0 mtr. or as calculated from relevant formula whichever is more.**

**(ii) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation.**

**(iii) Stack height for diesel generating sets:**

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Capacity of diesel generating set	Height of the building	Height of the Stack
0-50 KVA	Height of the building	+ 1.5 mt
50-100 KVA	-do-	+ 2.0 mt.
100-150 KVA	-do-	+ 2.5 mt.
150-200 KVA	-do-	+ 3.0 mt.
200-250 KVA	-do-	+ 3.5 mt.
250-300 KVA	-do-	+ 3.5 mt.

**For higher KVA rating stack height H (in meter) shall be worked out according to the formula:**

$$H = h + 0.2 (KVA)^{0.5}$$

where h = height of the building in meters where the generator set is installed.

10. The pollution control devices shall be interlocked with the manufacturing process of the industry to ensure its regular operation.
11. The existing pollution control equipment shall be altered or replaced in accordance with the directions of the Board, and no pollution control equipment or chimney shall be altered or as the case may be erected or re-erected except with the prior approval of the Board.
12. The industry will provide canopy and adequate stack with the D.G sets so as to comply with the provision of notification No GSR-371 E dated 17-5-2002(amended from time to time) issued by MOEF under Environment (Protection) Act, 1986.
13. The Govt. of Punjab, Department of Science, Technology & Environment vide its notification no.4/46/92-3ST/2839 dt. 29/12/1993 has put prohibition on the use of rice husk as fuel after 1.4.1995 except the following:-  
**In the form of briquettes and use of rice husk in fluidized bed combustion. So the industry shall make the necessary arrangement to comply with the above notification.**
14. The industry shall submit balance sheet of every financial year to the concerned Regional Office by 30th June of every year
15. That the industry shall submit a yearly certificate to the effect that no addition / up-gradation/ modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
16.
  - a) The industry shall ensure that at any time the emission do not exceed the prescribed emissions standards laid down by the Board from time to time for such type of industry /emissions.
  - b) The industry shall ensure that the emissions from each stack shall conform to the following emission standards laid down by the Board in respect of the Industrial Boilers.

Steam Generating capacity A.	Required particulate matter B.	
<i>Area upto 5 Km from Other than 'A' class Other than the periphery of I and Class-II town</i>		
Less than 2 ton/hr.	800 mg/NM3	1200 mg/NM3
2 ton to 10 ton/hr.	500 mg/NM3	1000 mg/NM3
Above 10 ton to 15 ton/hr	350 mg/NM3	500 mg/NM3
Above 15 ton/hr	150 mg/NM3	150 mg/NM3

All emissions normalized to 12% carbon dioxide.

17. The industry shall ensure that the Hazardous Wastes generated from the premises are handled as per the provisions of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008, without any adverse effect on the environment, in any manner.
18. The air pollution control equipments shall be kept at all time in good running condition and;

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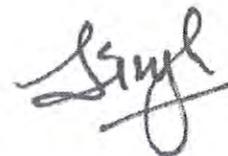
- (i) All failures of control equipments.
  - (ii) The emissions of any air pollutant into the atmosphere in excess of the standards lay down by the Board occurring or being apprehended to occur due to accident or other unforeseen act or event. 'Shall be intimated through fax to the concerned Regional Office as well as to the Director of Factories, Punjab, Chandigarh as required under rule 10 of the Punjab State Board for the Prevention and Control of Air Pollution Rules, 1983'.
19. The industry shall plant minimum of three suitable varieties of trees at the density of not less than 1000 trees per hectare all along the boundary of the industrial premises.
  20. The industry shall submit a site emergency plan approved by the Chief Inspector of Factories, Punjab as applicable.
  21. The industry shall comply with the conditions imposed by the SEIAA/MOEF in the Environmental Clearance granted to it as required under EIA notification dated 14/9/06, if applicable.
  22. The industry shall make necessary arrangements for the monitoring of stack emissions and shall get its emissions analyzed from lab approved / authorized by the Board:-
    - (i) Once in Year for Small Scale Industries.
    - (ii) Twice/thrice/four time in a Year for Large/Medium Scale Industries.
  23. The industry shall maintain the following record to the satisfaction of the Board :-
    - (i) Log books for running of air pollution control devices or pumps/motors used for it.
    - (ii) Register showing the result of various tests conducted by the industry for monitoring of stack emissions and ambient air.
    - (iii) Register showing the stock of absorbents and other chemicals to be used for scrubbers.
  24. The industry will install the separate energy meter for running pollution control devices and shall maintain record with respect to operation of air pollution control device so as to satisfy the Board regarding the regular operation of air pollution control device and monthly reading / record may be sent to the Board by the fifth of the following month.
  25. The industry shall provide online monitoring system as applicable, for in stack emission and shall maintain the record of the same for inspection of the Board Officers.
  26. The Board reserves the right to revoke the consent granted to the industry at any time, in case the industry is found violating the provisions of Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
  27. The industry shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Air (Prevention & Control of Pollution) Act, 1981.
  28. Nothing in this consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
  29. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.
  30. The industry shall dispose off its solid waste generated by the burning of fuel in an Environmentally Sound Manner within the premises/outside as approved by the Board, to avoid public nuisance and air pollution problem in the area.
  31. The industry shall ensure that no air pollution problem or public nuisance is created in the area due to the discharge of emissions from the industry.
  32. The industry shall provide adequate arrangement for fighting the accidental leakage/discharge of any air pollutant/gas/ liquids from the vessels, mechanical equipment's etc, which are likely to cause environmental pollution.
  33. The industry shall not change or alter the manufacturing process(es) and fuel so as to change the quality/quantity of emissions generated without the prior permission of the Board.
  34. The industry shall earmark a land within their premises for disposal of boiler ash in an environmentally sound manner, and / or the industry shall make necessary arrangements for proper disposal of fuel ash in a scientific manner and shall maintain proper record for the same, if applicable.
  35. The industry shall obtain and submit Insurance cover under the Public Liability Insurance Act, 1991.
  36. The industry shall provide proper and adequate air pollution control arrangements for control emission from its fuel handling area, if applicable.

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37. The industry shall comply with the code of practice as notified by the Government/Board for the type of industries where the siting guidelines / Code of Practice have been notified.
38. The industry shall not cause any nuisance/traffic hazard in vicinity of the area
39. The industry shall ensure that the noise & air emission from D.G. sets do not exceed the standards prescribed for D.G. sets by the Ministry of Environment & Forests, New Delhi.
40. The industry shall ensure that there will not be significant visible dust emissions beyond the property line
41. The industry shall provide adequate and appropriate air pollution control devices to contain emissions from handling, transportation and processing of raw material & product of the industry.
42. The Industry shall ensure that its production capacity does not exceed the capacity mentioned in the consent and shall not carry out any expansion without the prior permission / NOC of the Board.

**B. SPECIAL CONDITIONS**

1. The 'Consent to Operate' granted under Water(Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for 598 flats, 390 dwelling units, 60 SCO and 28 booth is only valid for the part of the project for which Environmental Clearance has already been granted to the project proponent.
2. The promoter company shall obtain revised Environmental Clearance from the competent authority due to increase in the total area of the project from 230.09 acres to 290.097 acres and submit same to the Board within 6 months.
3. The promoter company shall not carry out any further construction activities in the area for which Environmental Clearance has not been obtained, till the promoter company obtains revised environmental clearance for the complete project.
4. The promoter company shall not allow any occupancy in the part of the project for which Environmental Clearance has not been obtained.
5. The promoter company shall use its treated wastewater for only dual plumbing, gardening and construction activities and shall not dispose the treated domestic effluent by any other mode of disposal.
6. If GMADA does not lay down sewer in the area in the near future, the promoter company shall develop adequate land as per Karnal technology, for scientific disposal of treated wastewater.
7. The promoter company shall complete all work as per its letter dated 22.04.2021 submitted to Regional office, Mohali, well before 15.06.2021 and submit compliance of the same to the Board.
8. The promoter company shall comply with provisions of Solid Waste Management Rules, 2016.



21/05/2021

**( Kuldeep Singh )  
Environmental Engineer**

*For & on behalf*

*of*

**(Punjab Pollution Control Board)**

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### Services

Welcome Ved Prakash Multani

### Consent To Operate - Air (Varied)

- 1 Appli...
- 2 Other..
- 3 Product ...
- 4 Air E...
- 5 Docu..

#### 1 Applicant Details:

**Application Type :**

<b>1.1 - Applicant Name :</b>	Ved Prakash Multani	<b>1.2 - Designation :</b>	Director
<b>1.3 - Applicant District :</b>	S.A.S Nagar	<b>1.4 - Applicant Tehsil :</b>	Mohali
<b>1.5 - City :</b>	DELHI	<b>1.6 - Address :</b>	HOUSE NO. A-91, WEST PATEL NAGAR, CENTRAL DELHI, DELHI
<b>1.7 - PIN Code :</b>	110008	<b>1.8 - Mobile No :</b>	9988001198
<b>1.9 - Email Id :</b>	tdimohali110@gmail.com		

#### 2 Industrial Details:

<b>2.1 - Business Entity Name :</b>	TDI INFRATECH LIMITED	<b>2.2 - Business Entity Type :</b>	Private Limited Company
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Projects Regulatory Incentives Startup



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Name :	W/S ID :	Address :	7A, 9A, 110, 117, 118
2.5 - District :	S.A.S Nagar	2.6 - Tehsil :	Mohali
2.7 - City/Town/Village :	Mohali	2.8 - PIN Code :	140306
2.9 - Area:	urban	2.10 - Industry Type :	Micro - < = Rs.1 Crore
2.11 - Category :	Red	2.12 - Numbers of Beds	N/A
2.13 - Classification of industries for Consent Management :		1087 - Area/Infrastructure development projects covered under EIA	
2.14 - Status :	Operational	2.15 - Commisioning Month and Year :	Aug / 2013

Investments Details from CAF (In Lakhs)	Investment Details Entered (in Lakhs)
2.16 - Capital Investment of Plant & Machinery without Gross	1
2.17 - Total FCI Cost	49718
2.18 - Total Project Cost	49718
2.19 - CTO for number of years :	132
2.20 - Registration/License No:	N/A
2.21 - Landline No. with code:	N/A
2.22 - Fax No. with code:	N/A
2.23 - Email Address:	tdimohali110@gmail.com
2.24 - Wheather Cess Paying:	N/A
2.24.1 - Cess	N/A

Projects Regulatory Incentives Startup



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## Services

Consent To Operate - Air (Varied)

Other Details

1 Appli... 2 Other... 3 Product ... 4 Air E... 5 Docu..

## 3. Other Details:

<b>3.1 - Applicant Name :</b>	MANDEEP SHARMA	<b>3.2 - Designation :</b>	Authorised Signatory
<b>3.3 - Inspection Audit Type :</b>	N/A	<b>3.4 - Correspondence Address :</b>	SCO 51-52, SECTOR 118, TDI CITY, MOHALI
<b>3.5 - Address/City :</b>	SCO 51-52, SECTOR 118, TDI CITY, MOHALI	<b>3.6 - PIN Code :</b>	140603
<b>3.7 - State :</b>	Punjab	<b>3.8 - District :</b>	S.A.S Nagar
<b>3.10 - Phone No. with code :</b>	N/A		
<b>3.11 - Fax No. with code :</b>	N/A	<b>3.12 - Mobile No :</b>	N/A
<b>3.13.1 - Total no. of average working days in a year:</b>	365	<b>3.13.2 - Total no. of working shifts per days:</b>	N/A
<b>3.14.1 - Total no. of workers including officials working in industry</b>	N/A	<b>3.14.2 - Total no of workers and officials residing in the industrial permises</b>	N/A
<b>3.14.3 - Total population to be served during</b>	50	<b>3.14.4 - Total population to be</b>	12499





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3.16 - Built up

Square meters,

3.17 - Whether the industry/project is located in Critically Polluted Area or not, if Yes, please indicate the area: No

Other Details

3.18 - Whether the site of industry/project is located within or outside the municipal limits? (Please attach a certificate from the M.C. in this regard): Outside M.C. limit

3.18.1 - Whether the site of industry/project is located within or outside the municipal limits? (Please attach a certificate from the M.C. in this regard):



3.19 - Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other agency authorized by the Govt.(Please attach a copy of allotment letter of Plot/Land): No

3.20 - Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local Planning Area) Of any town/city and if Yes

3.20.1 - If, Yes Master Plan showing project location is attached along





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certificate from the Deptt. of Town & Country Planning, Punjab in this regard):

3.20.2 - Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local Planning Area) Of any town/city and if yes, the classification of the area in which the site is located. (Please attach a certificate from the Deptt. of Town & Country Planning, Punjab in this regard):

N/A

3.21 - Ir Other Details the industry/project is not situated in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of Land Use (CLU) from the competent authority of the State or not and if yes,please attach a copy of the same:

Yes

3.21.1 - In case the industry/project is not situated in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of Land Use (CLU) from the competent authority of the State or not and if yes,please





3.23 - Whether

involved.

3.24 - Whether the industry/Project is covered under the Enviromental Impact Assessment (EIA) Notificaton dated: 14-Sep-2006 as amended from time to time or not and if yes the status of obtaining environmental clearance from MOEF/State Level Environment Impact Assessment Authority:

Yes

3.24.1 - Whether the industry/Project is covered under the Enviromental Impact Assessment (EIA) Notificaton dated: 14-Sep-2006 as amended from time to time or not and if yes the status of obtaining environmental clearance from MOEF/State Level Environment Impact Assessment Authority:

Other Details



3.25 - Whether the industry/Project is covered under the Ist Scedule of Factories Act, 1948 or not and if yes, the status of obtaining site clearance from SCA-cum-SAC:

No

N/A

4. Surrounding of Site:

Distance From for Stone Crushers, Rice Shellers, Saila Plants, Brick Kilns, Cement Plants, Grinding Units and Hot Mix Plants



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Projects Regulatory Incentives Startup



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<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A	Other Details	
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		

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## Services

### Consent To Operate - Air (Varied)

Appli... Other.. 3 Product ... 4 Air E... 5 Docu..

#### 5. Raw Material & Chemicals Details:

S.No	Raw-Material Name	Raw-Material Quantity	Unit
1	NA	0	Number/Year

#### 6. Production Details:

S.No	Product Name	Unit	Installed Capacity	Licensed Capacity	Average Production	Ave Pro (for con sou
1	Residential Flats in acres	Number/Year	8.62	8.62	8.62	8.62
2	Dwelling Units	Number/Year	550	550	550	550
3	Commercial in acres	Number/Year	2.8	2.8	2.8	2.8
4	Booths in acres	Number/Year	0.38	0.38	0.38	0.38
5	Club in acres	Number/Year	1.19	1.19	1.19	1.19
6	Religious Building in acres	Number/Year	1.64	1.64	1.64	1.64

(for



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7	School Building in acres	Number/Year	2	2	2	2
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7. By - Product Details:

S.No	Name of By Product	Unit of Product	Licensed Production Capacity	Installed Production Capacity	Average Actual Production	Av Ac Pr (fo co so
1	NA	Number/Year	0	0	0	0

8. Power Load/Power Consumption Details:

S.No	Power load For	Total Power Load(in KW)	Power Load available with the industry(in KW)	Eastimated Power Consumption for Intended Peroduction per day(in units consumed per day)	Average Daily Power Consumption(in units consumed per day)
1	Industry	40462	40462	323696	0

9. Solid Waste Generation:

Projects Regulatory Incentives Startup

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Waste

MSW

Composting;  
Recyclable-  
Recyclers;  
Inert-  
Authorized  
dumping site

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## Services

Consent To Operate - Air (Varied)

Appli... Other... Product ... 4 Air E... 5 Docu.

## 10. Air Stack Deatils:

S.No	Stack Name	Stack Height Above Ground Level(meters)	Stack Height Above Factory Roof(meters)	Diameter of Stack at Bottom Level(meters)	Diameter of Stack at Top Level(meter)
1	NA	0	0	0	0

## ii. Boiler/Furnace/Heater Details:

S.No	Attached to Stack	Plant Name (Boilers/Heaters/Furnaces/Materials Handling Section etc..)	Plant Capacity	Capa Units
1	NA	NA	0	Numb

## 12. Flue Gas Emission Quality Parameter Details:

S.No	Stack	Qualy Parameter	Untreated Value	Treated Value	Unit
1	NA	SPM	0	0	Other

## 13. Process Emission Details:



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of Process Equipment Above Above Facilities

				(in meter)	(in meter)	
1	NA	NA	Not Required	0	0	No

14. Process Emission Quality Parameters:

S.No	Process	Quality Parameter	Untreated Value	Treated Value	Unit
1	NA	SPM	0	0	mg/Nm3

15. D.G. Set Details:

S.No	Capacity of D.G. set(in KVA)	Quantity of Fuel Used/to be Used(in Lts./day)	Stack Height Above Grund Level(meters)	Canopy/Acoustic Enclosure Provided	Type of Fuel
1	625	56	5	Yes	HSD
2	625	56	5	Yes	HSD
3	250	23	2	Yes	HSD
4	250	23	2	Yes	HSD
5	125	11	2	Yes	HSD

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## Services

Consent To Operate - Water (Varied)

Applicant Details

1 Appli... 2 Other 3 Produ... 4 Water ... 5 Docu

## 1. Applicant Details:

## Application

Type :

1.1 - Applicant Name :	Ved Prakash Multani	1.2 - Designation :	Director
1.3 - Applicant District :	S.A.S Nagar	1.4 - Applicant Tehsil :	Mohali
1.5 - City :	DELHI	1.6 - Address :	HOUSE NO. A-91, WEST PATEL NAGAR, CENTRAL DELHI, DELHI
1.7 - PIN Code :	110008	1.8 - Mobile No :	9988001198
1.9 - Email Id :	tdimohali110@gmail.com		

## 2. Industrial Details:

2.1 - Business Entity Name :	TDI INFRATECH LIMITED	2.2 - Business Entity Type :	Private Limited Company
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<b>2.5 - District :</b>	S.A.S Nagar	<b>2.6 - Tehsil :</b>	Mohali
<b>2.7 - City/Town/Village :</b>	Mohali	<b>2.8 - PIN Code :</b>	140306
<b>2.9 - Area:</b> <small>Applicant Details</small>	urban	<b>2.10 - Industry Type :</b>	Micro - <= Rs.1 Crore
<b>2.11 - Category :</b>	Red	<b>2.12 - Numbers of Beds</b>	N/A
<b>2.13 - Classification of industries for Consent Management :</b>	1087 - Area/Infrastructure development projects covered under EIA		
<b>2.14 - Status :</b>	Operational	<b>2.15 - Commisioning Month and Year :</b>	Aug / 2013

Investments Details from CAF (In Lakhs)	Investment Details Entered (in Lakhs)
<b>2.16 - Capital Investment of Plant &amp; Machinery without Gross</b>	1
<b>2.17 - Total FCI Cost</b>	49718
<b>2.18 - Total Project Cost</b>	49718
<b>2.19 - CTO for number of years :</b>	113
<b>2.20 - Registration/License No:</b>	N/A
<b>2.21 - Landline No. with code:</b>	N/A
<b>2.22 - Fax No. with code:</b>	N/A
<b>2.23 - Email Address:</b>	tdimohali110@gmail.com
<b>2.24 - Wheather Cess Paying:</b>	N/A
<b>2.24.1 - Cess</b>	N/A

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Applicant Details



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## Services

Consent To Operate - Water (Varied)

Other Details

1 Appli... 2 Other... 3 Produ... 4 Water ... 5 Docu...

## 3. Other Details:

3.1 - Applicant Name :	MANDEEP SHARMA	3.2 - Designation :	N/A
3.3 - Inspection Audit Type :	N/A	3.4 - Correspondence Address :	SCO 51-52, SECTOR 118, TDI CITY, MOHALI
3.5 - Address/City :	SCO 51-52, SECTOR 118, TDI CITY, MOHALI	3.6 - PIN Code :	140603
3.7 - State :	Punjab	3.8 - District :	S.A.S Nagar
3.9 - Tehsil :	Mohali	3.10 - Phone No. with code :	N/A
3.11 - Fax No. with code :	N/A	3.12 - Mobile No :	N/A
3.13.1 - Total no. of average working days in a year:	365	3.13.2 - Total no. of working shifts per days:	N/A
3.14.1 - Total no. of workers including officials working in industry	N/A	3.14.2 - Total no of workers and officials residing in the industrial permises	N/A
3.14.3 - Total population to be served during	50	3.14.4 - Total population to be	12499





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3.16 - Built up

Square meters,

3.17 - Whether the industry/project is located in Critically Polluted Area or not, if Yes, please indicate the area: No

Other Details:

3.18 - Whether the site of industry/project is located within or outside the municipal limits? (Please attach a certificate from the M.C. in this regard): Outside M.C. limit

3.18.1 - Whether the site of industry/project is located within or outside the municipal limits? (Please attach a certificate from the M.C. in this regard):



3.19 - Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other agency authorized by the Govt.(Please attach a copy of allotment letter of Plot/Land): No

3.20 - Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local Planning Area) Of any town/city and if Yes

3.20.1 - If, Yes Master plan showing project location is attached along



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certificate from the Deptt. of Town & Country Planning, Punjab in this regard):

3.20.2 - Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local Planning Area) Of any town/city and if yes, the classification of the area in which the site is located. (Please attach a certificate from the Deptt. of Town & Country Planning, Punjab in this regard):

N/A

3.1 Other Details the industry/project is not situated in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of Land Use (CLU) from the competent authority of the State or not and if yes,please attach a copy of the same:

Yes

3.21.1 - In case the industry/project is not situated in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of Land Use (CLU) from the competent authority of the State or not and if yes,please





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3.23 - Whether

involved.

3.24 - Whether the industry/Project is covered under the Environmental Impact Assessment (EIA) Notification dated: 14-Sep-2006 as amended from time to time or not and if yes the status of obtaining environmental clearance from MOEF/State Level Environment Impact Assessment Authority:

Yes

3.24.1 - Whether the industry/Project is covered under the Environmental Imp Assessment (EIA) Notification dated: 14-Sep-2006 as amended from time to time or not and if yes the status of obtaining environmental clearance from MOEF/State Level Environment Impact Assessment Authority:



3.25 - Whether the industry/Project is covered under the 1st Schedule of Factories Act, 1948 or not and if yes, the status of obtaining site clearance from SCA-cum-SAC:

No

N/A

4. Surrounding of Site:

Distance From for Stone Crushers, Rice Shellers, Salla Plants, Brick Kilns, Cement Plants, Grinding Units and Hot Mix Plants



Projects Regulatory Incentives Startup



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- 

<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A	Other Details	
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		
<input checked="" type="checkbox"/>	N/A		

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## Services

### Consent To Operate - Water (Varied)

Appli... Other 3 Produ... 4 Water ... 5 Doct

#### 5. Raw Material & Chemicals Details:

S.No	Raw-Material Name	Raw-Material Quantity	Unit
1	NA	0	Number/Year

#### 6. Production Details:

S.No	Product Name	Unit	Installed Capacity	Licensed Capacity	Average Production	Ave Pro (for con sou
1	Residential Flats in acres	Number/Year	8.62	8.62	8.62	8.62
2	Dwelling Units	Number/Year	550	550	550	550
3	Commercial in acres	Number/Year	2.8	2.8	2.8	2.8
4	Booths in acres	Number/Year	0.38	0.38	0.38	0.38
5	Club in acres	Number/Year	1.19	1.19	1.19	1.19
6	Religious Building in acres	Number/Year	1.64	1.64	1.64	1.64

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(for



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7	School Building in acres	Number/Year	2	2	2	2
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7. By - Product Details:

S.No	Name of By Product	Unit of Product	Licensed Production Capacity	Installed Production Capacity	Average Actual Production	Av Ac Pr (fo co so
1	NA	Number/Year	0	0	0	0

8. Power Load/Power Consumption Details:

S.No	Power load For	Total Power Load(in KW)	Power Load available with the industry(in KW)	Eastimated Power Consumption for Intended Peroduction per day(in units consumed per day)	Average Daily Power Consumption(in units consumed per day)
1	Industry	40462	40462	323696	0

9. Solid Waste Generation:



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generated



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Waste

MSW

Composting;  
Recyclable-  
Recyclers;  
Inert-  
Authorized  
dumping site

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## Services

Consent To Operate - Water (Varied)

Appli... Other Produ... 4 Water ... 5 Docu

## 10. Source of Water Details:

S.No	Source Type	Source Name	Quantity (KL/D)
1	Tubewell	Borewell and GMADA	1615

## 11. Water Flow Measuring Device Details:

S.No	Details For Measurement of Water Consumed	Details For Measurement of Waste Water Generated	Details For Measurement of Waste Water Recycled	Details For Measurement of Waste Water Discharged
1	Water meter is provided	Flow meter is provided	Flow meter is provided	Flow meter is provided

## 12. Water Consumption Details:

S.No	Water Consumed for	Quantity (KL/D)
1	Domestic	1615

## 13. Waste Water Generation Details:

S.No	Waste water Generation	Quantity (KL/D)
1	Domestic	1292

## 14. Waste Water Treatment Details:



Status



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15. Characteristics of Waste Water:

S.No	Type of Effluent	Quality Parameter	Untreated Value	Treated Value	Unit
1	Domestic Effluent	BOD	30	20	mg/l

16. Treated Waste Water Disposal Details:

S.No	Type of Effluent	Maximum Generation Quantity of Effluent(KLD)	Effluent to be Recycle(KLD)	Effluent Disposal/Discharge Quantity(KLD)	Mode of Disposal (P/la/c/a/o/r/pl/O/w/i/ex/re:K/GI/co)
1	Domestic	1266	542	724	

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**PUNJAB POLLUTION CONTROL BOARD**

Application form for obtaining 'Consent to establish' (NOC)/'Consent to Operate' u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air(Prevention & Control of Pollution) Act, 1981/Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

Industry ID :- R14SAS1248089

Application ID :- 15594418

From:

TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA  
DEVELOPERS & INFRASTRUCTURE LTD  
SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
SAS NAGAR

To

The Member Secretary,  
Punjab Pollution Control Board,  
Patiala.

I/We hereby, apply for obtaining,

- ✓ (i) 'Consent to establish' (NOC) under the provisions of the Water(Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- (ii) 'Consent to operate' u/s 25/26 of the Water(Prevention & Control of Pollution) Act, 1974.
- (iii) 'Consent to operate' u/s 21 of the Air(Prevention & Control of Pollution)Act,1981.
- (iv) Authorization under Rule 6 (1) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

1. The detailed information pertaining to my/our industry/project is given in the Annexure-I to this form attached herewith.

2. I/We undertake to furnish any further information sought by the Board from time to time in connection with this application.

3. I/We undertake to obtain revised/varied/fresh consent as the case may be, in case there is any change in the process/product/effluents/hazardous waste etc. before the aforesaid change is affected.

4. I/We that the information furnished herewith is correct to best of my/our knowledge and nothing has been concealed therein. The Board would be at liberty to take penal action against the industry/project and the person(s) responsible to comply with the provisions of the pollution control statues in case information/document is detected as incorrect/false/misleading at any point of time.

5. I/We hereby agree to apply for obtaining renewal of 'consent to establish' (NOC) under the water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and authorization under the Hazardous Wastes (management, Handling and Trans-boundary Movement) Rules, 2008 three months before the expiry of the previous consent(s)/authorization granted to the industry/project.

**Date: 06/04/2021**

**Signature of Applicant:**

**Name: MANDEEP SHARMA**

**Designation: SENIOR MANGER**

**Address: MOHALI  
SCO 51-52, SECTOR 118, TDI CITY, MOHALI  
MOHALI  
PUNJAB**

**Enclosures:**

1. Request letter giving the reason for non-completion of project in stipulated time along with the status of installation of plant and machinery/pollution control devices
2. Compliance report of pervious consent to operate condition in annotated form
3. Brief Project Report with Manufacturing Process Flow sheet
4. Land documents such as Registration deed/ Jamabandi/ Rent deed/ lease deed indicating details of the property
5. Site Plan/Location Plan of the industry
6. Partnership Deed/Memorandum of Article of Association /Proprietorship certificate/ Resolution of Board of Director/ partners regarding authorized signatory
7. Certificate of Revenue Authorities (DC/ADC/SDM) indicating the distance of proposed site of industry from the MC limits/Phirni / Lallakir of the nearest village, in case, the industry is to be established at a site other than the site in the industrial area / industrial estate /industrial zone of the draft master plan / industrial zone of the notified master plan
8. Undertaking to the effect that the proposed site of the project / industry is located in the designated Industrial zone/ area of the notified/ draft Master Plan in which the establishment of such industry/ project is permissible. The undertaking shall clearly indicate the revenue entries I.e. Hadbast Number, khewat /khatauni number and Khasra numbers
9. Allotment letter of the Designated Authority, if the site of the project is located in the designated Industrial Area/ Industrial Estate/ Focal Point
10. EnvirImpactAttach

11. CompleteMachAttach

\*\* This is Computer Generated filled Application Form \*\*

**PART-A: GENERAL INFORMATION:**

1. **Name & Address of the Industry** : TDI TOWNSHIP DEVELOPED BY TDI INFRATECH LTD FORMELY KNOWN AS TANEJA DEVELOPERS & INFRASTRUCTURE LTD SECTOR 74A,92,116,117,118 & 119 MOHALI MOHALI,SAS NAGAR
2. **Name & Designation of the Applicant** : MANDEEP SHARMA/SENIOR MANGER
3. **(i) Name(s) and Designation of the Occupier** : MANDEEP SHARMA/SR MANAGER
- (ii) Name(s) and Designation of the Director(s)/ Partner(s)/ Proprietor** : MANDEEP SHARMA SR MANAGER
- (iii) Name(s) of person(s) authorized to sign the application form. (Please attach self attested copy of resolution/certificate)** : MANDEEP SHARMA
- (iv) Ownership of Industry** : Public Limited Company
4. **Communication Details(Telephone No./Fax No./e-mail etc.)** : 85588-07777  
-  
deepak3020@yahoo.co.in
5. **Address of Correspondence** : S.C.O 51-52, TDI CITY , SECTOR 118, MOHALI, MOHALI, MOHALI, 160062
6. **Total investment of the industry/project**
- (i) Total cost of the industry/project(in Lacs)** : 46518.0
- (ii) Cost of Plant & Machinery(in Lacs)** : 46518.0
7. **(i) Scale of the Industry(Large/Medium/Small)** : Large
- (ii) Category/Type of the Industry** : RED / Building, Const. projects, Township & Area development ..... covered under EIA notification dated 14/9/06
8. **Name and address of the City/Town/Village/Plot/Khasra/P atwari Halka No. with PIN code where the project site is located** : SECTOR 74A,92,116,117,118 & 119 MOHALI  
MOHALI  
Pin - 140306
9. **(i) Total Land area of the industry/project (in square meters)** : 931178
- (ii) Built up area of the project(to be mentioned in case of construction/area development projects only) (in square meters)** : 286135

10. Whether the site of the industry/project is located within or outside the municipal limits (please attach a certificate from the M.C. in this regard) : Outside M.C. limit
11. Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other authorized by the Govt. (please attach a copy of allotment letter of plot/land) : No
12. (i) Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local planning Area) of any town/city and if yes, the classification of the area in which the site is located. (Please attach the certificate from the Deptt. of the Town & Country Planning, Punjab in this regard.) :
- (ii) In case the industry/project is not satisfied in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of land Use (CLU) from the competent authority of the State or not and if yes, please attach a copy of the same : No
- (iii) In case the industry/project is not covered under (i) and (ii) above ; please attach a certificate from the deptt. of Town & Country Planning, Punjab regarding the classification of the area in which the site is located and whether CLU is required or not : No
13. Whether the industry/project is located in Critically Polluted Area or not and if yes, please indicate the code assigned to the industry by the CPCB/MoEF : NO
14. Month and Year in which the industry was commissioned/is likely to be commissioned : Aug/2013
15. Undepreciated value of the fixed assets of the industry (Please indicate the date as on which the value of fixed assets has been considered) (Applicable in the cases of 'consent to operate' only) :
16. Details of consent fee deposited:

Sr. No.	Fee For	Amount (In Rupees)
1	CTE	1410000.0

17. Total No. of average working days in a year and total no. of working shifts per day : days / shifts
18. (a) Total No. of Workers including officials working in industry :
- (b) No. of Workers and officials residing in the industrial permises: :
- (c) Total population to be served, (i) during construction phase : 100
- (ii) during operation phase : 34184

(To be mentioned in case of construction/area development projects only)

19. Whether the industry/project:
- (i) is covered under the Environment Impact Assessment (EIA) Notification dated 14.9.2006 as amended from time to time or not and if yes, the status of obtaining environment clearance from MoEF/State Level Environment Impact Assessment Authority : YES /
- (ii) is covered under the 1st Schedule of Factories Act, 1948 or not if yes, the status of obtaining site clearance from SCA-cum-SAC : NO /
- (iii) is covered under Press Note-17 (1984 series) or not and if yes, the status of obtaining the environmental from SCA-cum-SAC : NO /
20. Whether the industry has the complete machinery for which it had obtained 'consent to establish'(NOC) from the Board or not and if not, the details thereof. (To be filled up in case of 'consent to operate' cases only) : YES /
21. Status of Proposed Project : Operational
22. Total Project Cost of Proposed Expansion/Modernization(in Lakhs): : 49718
23. Date of Commissioning of Modernisation/Expansion : Jun-2024

Last Consent Details:

Sr. No.	Application Type	Application For	Consent No	Consent For	Date of Issue	Valid Upto
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1	CTO	New	1248617	Water	04/07/2014	31/03/2016
2	CTO	New	1248677	Air	04/07/2014	31/03/2016
3	CTO	Varied	4454455	Water	14/12/2016	28/02/2018
4	CTO	Varied	4454455	Water	14/12/2016	28/02/2018

**PART-B: TECHNICAL INFORMATION(GENERAL):****1. Raw Material & Chemicals Details:**

Sr. No.	Name of the Raw-material/Chemicals used/to be used	Quantity of the Raw-material/Chemicals used/being used	Unit
1	598 Flats ,1765 plots, Commercial and Public facility		Metric Tonnes/Day

**2. Production Detail:**

Sr. No.	Name of the Product produced/to be produced	Quantity of Products produced/to be produced.			
		Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
-----NIL-----					

Sr. No.	Name of the By-Products produced/to be produced	Quantity of By-Products produced/to be produced.			
		Licensed production capacity	Installed Production Capacity	Avg. Actual Production	Average Actual production for which the consent is sought
-----NIL-----					

**3.Details of Power Load/power consumption:**

(i) Total power load available with the : 0 industry(in KW)

(ii) Power Load required by the industry(in : 0 KW)

(iii) Estimated power consumption for : 0 intended production per day(in Units consumed per day)

**4. Manufacturing Processes involved : / No**

(please attach separate sheet, in case the space provided herein with is insufficient)

**5. Solid Waste Generation Details:**

Sr. No.	Source of Generation of Solid Waste	Nature/Type of solid waste	Quantity of Solid Waste generated/to be generated per day	Mode of Disposal

1	RESIDENTIAL AND COMMERCIAL ETC	Kgs/day	msw	12729	APPROVED SITE
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**PART-C: TECHNICAL INFORMATION REQUIRED FOR CONSENT UNDER WATER ACT, 1974 :**

**1. Source of Water Supply :**

(Own Tubewell/Municipal Supply/Surface Water)

Sr. No.	Source Type	Source Name	Quantity (KLD)
1	Ground Water (within premises)	TUBEWELL	4048.0

**2. Details of flow measuring devices provided by the industry/project**

(i) for measurement of water consumed : PROVIDED

(ii) for measurement of,

(a) Waste water generated : NO

(b) Waste water recycled : NO

(c) Waste water discharged : PROVIDED

**3. Water Consumption Details:**

Sr. No.	Water Consumed For	Quantity(KLD)
1	Domestic	4048.0

**4. Wastewater Generation Details:**

Sr. No.	Wastewater Generated	Quantity(KLD)
1	Domestic	3238.0

**5. Wastewater Treatment Details:**

Sr. No.	Use	Effluent Generation(KLD)	Treatment Arrangement Status	Treatment Details
1	Domestic Effluent	3238.0	Yes	STP

**6. Characteristics of Wastewater:**

Sr. No.	Type of Effluent	Parameters	Conc. of Pollutant		Unit
			Untreated	Treated	
-----NIL-----					

**7. Treated Wastewater Disposal Details:**

Sr. No.	Wastewater Disposal System	Quantity	Mode of Disposal(please indicate the land area in acres in case of disposal onto land for plantation/irrigation)
(i)	Wastewater being / to be recycled with or without treatment	1256	
(ii)	Wastewater being/ to be discharged after treatment		
1	Domestic Effluent	1982.0	134 kld flushing 1122 KLD green and rest in to sewer

**8. Power consumption details of wastewater treatment facilities :**

(i) Total power load connected to Wastewater treatment facilities(in KW) : 0

(ii) Average daily power consumption on wastewater treatment facilities(i.e. no. of units consumed/day) : 0

**PART-D: TECHNICAL INFORMATION REQUIRED FOR CONSENT UNDER AIR ACT,1981 :**

**1. Sources of Air Pollution :**

**(a)Boilers/Furnaces :**

Sr. No.	Type & Capacity of Boiler/Furnace	Type & Quantity of fuel used/to be used (in TPH and TPD/lts/day)	Details of APCD provided/to be provided	Stack Attached	Height of Stack attached /to be attached (in mts.)	Diameter of Stack at Bottom level	Diameter of Stack at Top level	Whether emission sampling facilities provided or not
-----NIL-----								

**(b) D.G Sets :**

Sr. No.	Capacity of D.G. set in(KVA)	Quantity of Fuel used/to be used (in Lts./day)	Ht. of Stack provided/to be provided above roof level(in mts.)	Whether canopy/acoustic enclosure provided/ to be provided(please define clearly)
1	200	20	4	Yes
2	82.5	14	4	Yes

**(c) Process Emissions: :**

Sr. No.	Source of Generation of process Emissions	Name of the emissions(i.e SO2/NOx/Acid Mist/any other).	Details of APCD provided/to be provided to control process emissions.	Height of Stack provided/to be provided for discharge of process emissions(in mts)..		Whether emission sampling facilities provided or not
				Above Ground Level	Above Roof Level	
-----NIL-----						

**2. Characteristics of Emissions :**

**(i) Flue gas Emissions :**

Sr. No.	Stack	Parameters	Conc. of pollutants		Units
			Untreated	Treated	
-----NIL-----					

## (ii) Process Emissions:

Sr. No.	Process	Parameters	Conc. of pollutants		Units
			Untreated	Treated	
-----NIL-----					

## 3. Power consumption details of Air Pollution Control devices: :

(i) Total power load to Air Pollution Control : 0  
Devices(in KW)

(ii) Average daily power consumption on Air : 0  
Pollution Control Devices(i.e. no. of units  
consumed per hr.& per day)

**PART-E: TECHNICAL INFORMATION REQUIRED FOR AUTHORIZATION UNDER HWM RULES,2008:**

1. Activity for which authorization is required:

2. Hazardous Waste Generation Details:

Sr. No.	Source of Generation of Hazardous Waste	Name of Hazardous Waste	Category under which the Hazardous Waste is covered	Quantity of Hazardous Waste generate/to be generated per day(in TPD)
-----NIL-----				

3. Hazardous Waste Management Details:

(A) Disposal Details:

Sr. No.	Name of the Hazardous Waste generated/to be generated	Nature of Hazardous Waste(recyclable/incinerable/storable)	Category of Hazardous Waste	Total Quantity of Hazardous Waste generated/to be generated(in tones/annum)	Mode of Disposal			
					Quantity of hazardous waste shifted/to be shifted to common TSDF	Quantity of hazardous waste given/to be given to regd. Recycler	Quantity of hazardous waste given to in-house incineration	Quantity of hazardous waste being/to be managed in the premises
-----NIL-----								

(B) Storage Details:

Sr. No.	Name of the Hazardous Waste generated/to be generated	Category of Hazardous Waste	Size of the Room/shed(in sqmts.)	Storage Capacity(in terms of months)
-----NIL-----				

4. Re-cycling/Re-processing/Re-using of Hazardous Waste

(a) Whether the industry is recycling/reprocessing/reusing :  
the hazardous waste(s) covered under Schedule-IV of the  
Hazardous Wastes(Management, Handling and Trans-  
boundary Movement) Rules,2008 and if yes, whether it has  
obtained Registration/Actual User Certificate form the  
CPCB under Rule 8 of the said Rules and if yes, please  
attach a copy of the same and if not,please indicate the  
status thereof

(b) Details of Registered Recycler to whom the hazardous :  
waste is being sold/to be sold

#### **5. Import of the Hazardous Waste**

Whether the industry is importing any kind of hazardous waste(s) and if yes, whether it has obtained statutory  
clearance from the MoEF/CPCB/SPCB or not and if yes, please attach a copy of the same and if not indicate the status  
thereof :

**Date: 06/04/2021**

**Signature of Applicant:**

**Name: MANDEEP SHARMA**

**Designation: SENIOR MANGER**

**Address: MOHALI**

**\*\* This is Computer Generated filled Application Form \*\***



## PUNJAB POLLUTION CONTROL BOARD

Zonal Office-I, Vatavaran Bhawan, Nabha Road, Patiala

Website:- www.ppcb.gov.in

Office Dispatch No :	Registered/Speed Post	Date:
Industry Registration ID: R14SASI248089		Application No : 15594418

To,  
**Prince Chhabra**  
 Sco No. 678-679, Mohali 1, Sector 119, Tdi City, Airport Road  
 Mohali, Mohali-160062

Subject: **Grant of "Consent to Establish"(NOC) for Expansion of an existing industrial unit u/s 25 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.**

With reference to your application for obtaining 'Consent to Establish'(NOC) for Expansion of an existing industrial plant u/s 25 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are, hereby, permitted to expand the existing industrial unit to discharge the effluent(s) & emission(s) arising out of your premises subject to the Terms and Conditions as specified in this Certificate.

### 1. Particulars of Consent to Establish (NOC) for Expansion granted to the Industry

Certificate No.	CTE/Exp/SAS/2021/15594418
Date of issue :	07/06/2021
Date of expiry :	06/01/2022
Certificate Type :	Expansion
Previous CTE/CTO No. & Validity :	CTOW/Varied/SAS/2016/4454455 From:14/12/2016 To:28/12/2018

### 2. Particulars of the Industry

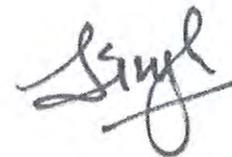
Name & Designation of the Applicant	Mandeep Sharma, (Senior Manger )
Address of Industrial premises	Tdi Township Developed By Tdi Infratech Ltd Formely Known As Taneja Developers & Infrastructure Ltd, Sector 74a,92,116,117,118 & 119 Mohali, Mohali,Sas Nagar-140306
Existing Capital investment of the industry	46518.0 lakhs
Capital investment for Expansion Project	49718 lakhs
Category of Industry	Red
Type of Industry	Building, Const. projects, Township & Area development ..... covered under EIA notification dated 14/9/06
Scale of the Industry	Large
Office District	Sas Nagar

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Page 1

Consent Fee Details	Rs. 7,00,000/- vide UTR No. YESBR52018102658509288 dated 26.10.2018 and Rs. 1,40,000/- vide UTR No. N338180174183462 dated 04.12.2018 under both acts and Rs. 21,00,000/- vide UTR No. YESBR52020070973625526 dated 09.07.2020
Raw Materials (Name with quantity per day)	Not applicable being area development / construction project.
Products (Name with quantity per day)	598 flats, 390 dwelling units, 60 SCO and 28 booths
By-Products, if any,(Name with quantity per day)	--
Details of the machinery and processes	As per application no.15594418
Details of the Effluent Treatment Plant	Domestic Effluent @ 3194 KLD - 1188 KLD to be used for flushing, 728 KLD to be used for horticulture/green belt and the remaining wastewater of 1278 KLD to be disposed off into the sewer.
Mode of Disposal of Effluent	3 no. STPs having capacity 500 KLD, 340 KLD and 100 KLD
Standards to be achieved under Water (Prevention & Control of Pollution) Act, 1974	As per effluent standards prescribed by the PPCB/ MoEF&CC from time to time.
Sources of emissions and type of pollutants	DG sets - SPM, SOx and NOx
Mode of disposal of emissions with stack height	1. One DG Set of capacity 200 KVA- Canopy and stack of 4 mt. above roof provided. 2. One DG Set of capacity 82.5 KVA- Canopy and stack of 4 mt. above roof provided.
Quantity of fuel required in TPD	1. One DG Set of capacity 200 KVA- Fuel HSD @ 20 Lit/day- 2. One DG Set of capacity 82.5 KVA- Fuel HSD @ 14 Lit/day-
Type of Air Pollution Control Devices to be installed	1. One DG Set of capacity 200 KVA- Canopy and stack of 4 mt. above roof provided. 2. One DG Set of capacity 82.5 KVA- Canopy and stack of 4 mt. above roof provided.
Standars to be achieved under Air (Prevention & Control of Pollution) Act, 1981	As per emission standards prescribed by the PPCB/ MoEF&CC from time to time.



07/06/2021

( Kuldeep Singh )  
Environmental Engineer

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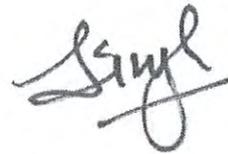
Page2

*For & on behalf*  
*of*  
**(Punjab Pollution Control Board)**

**Endst. No.:**

**Dated:**

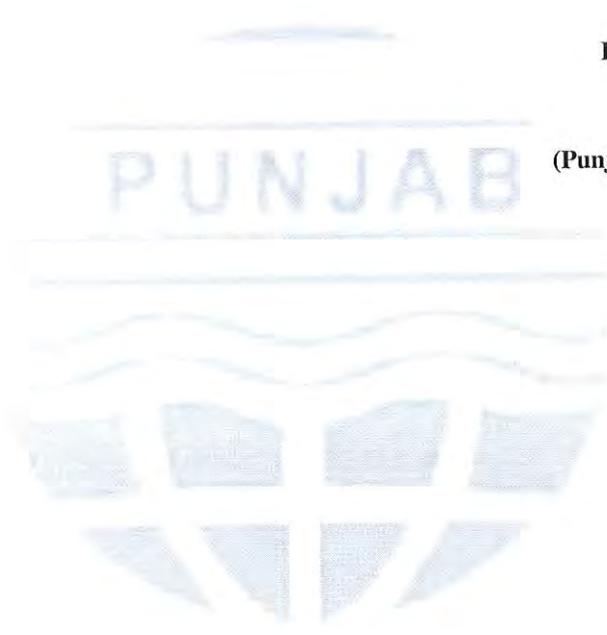
A copy of the above is forwarded to the following for information and necessary action please:  
The Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar.



07/06/2021

**( Kuldeep Singh )**  
**Environmental Engineer**

*For & on behalf*  
*of*  
**(Punjab Pollution Control Board)**



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**A. GENERAL CONDITIONS**

1. The industry shall apply for consent of the Board as required under the provision of Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 & Authorization under Hazardous and other Wastes (Management and Transboundary Movement) Rules, 2016, two months before the commissioning of the industry.
2. The industry shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipments etc. which are likely to cause environmental pollution.
3. The Industry shall apply for further extension in the validity of the CTE atleast two months before the expiry of this CTE, if applicable.
4. The industry shall comply with any other conditions laid down or directions issued by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 from time to time.
5. The project has been approved by the Board from pollution angle and the industry shall obtain the approval of site from other concerned departments, if need be.
6. The industry shall get its building plans approved under the provisions of section 3-A of Punjab Factory Rules, 1952.
7. The industry shall put up display board indicating the Environment data in the prescribed format at the main entrance gate.
8. The industry shall provide port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets.

**Specifications of the port-holes shall be as under:-**

- i) The sampling ports shall be provided atleast 8 times chimney diameter downstream and 2 times upstream from the flow disturbance. For a rectangular cross section the equivalent diameter ( $D_e$ ) shall be calculated from the following equation to determine upstream, downstream distance:-  

$$D_e = 2 LW / (L+W)$$
 Where L= length in mts. W= Width in mts.
  - ii) The sampling port shall be 7 to 10 cm in diameter
9. The industry shall discharge all gases through a stack of minimum height as specified in the following standards laid down by the Board.

**(i) Stack height for boiler plants**

S.NO.	Boiler with Steam Generating Capacity	Stack heights
1.	Less than 2 ton/hr.	9 meters or 2.5 times the height of neighboring building which ever is more
2.	More than 2 ton/hr. to 5 ton/hr.	12 meters
3.	More than 5 ton/hr. to 10 ton/hr	15 meters
4.	More than 10 ton/hr. to 15 ton/hr	18 meters
5.	More than 15 ton/hr. to 20 ton/hr	21 meters
6.	More than 20 ton/hr. to 25 ton/hr.	24 meters
7.	More than 25 ton/hr. to 30 ton/hr.	27 meters
8.	More than 30 ton/hr.	30 meters or using the formula $H = 14 Q_g^{0.3}$ or $H = 74 (Q_p)^{0.24}$ Where $Q_g$ = Quantity of SO <sub>2</sub> in Kg/hr. $Q_p$ = Quantity of particulate matter in Ton/day.

**Note : Minimum Stack height in all cases shall be 9.0 mtr. or as calculated from relevant formula whichever is more.**

**(ii) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation.**

**(iii) Stack height for diesel generating sets:**

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Capacity of diesel generating set	Height of the Stack	
0-50 KVA	Height of the building	+ 1.5 mt
50-100 KVA	-do-	+ 2.0 mt.
100-150 KVA	-do-	+ 2.5 mt.
150-200 KVA	-do-	+ 3.0 mt.
200-250 KVA	-do-	+ 3.5 mt.
250-300 KVA	-do-	+ 3.5 mt.

**For higher KVA rating stack height H (in meter) shall be worked out according to the formula:**

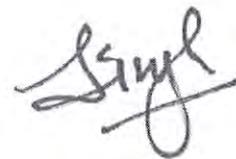
$$H = h + 0.2 (KVA)0.5$$

where h = height of the building in meters where the generator set is installed.

10. The industry shall put up canopy on its DG sets and also provide stack of adequate height as per norms prescribed by the Board and shall ensure the compliance of instructions issued by the Board vide office order no. Admin./SA-2/F.No.783/2011/448 dated 8/6/2010.
11. The industry shall put up canopy on its DG sets and also provide stack of adequate height as per norms prescribed by the Board and shall ensure the compliance of instructions issued by the Board vide office order no. Admin./SA-2/F.No.783/2011/448 dated 8/6/2010.
  - (i) Once in Year for Small Scale Industries.
  - (ii) Four in a Year for Large/Medium Scale Industries.
  - (iii) The industry will submit monthly reading/ data of the separate energy meter installed for running of effluent treatment plant/re-circulation system to the concerned Regional Office of the Board by the 5th of the following month.
12. The industry shall provide flow meters at the source of water supply, at the outlet of effluent treatment plant and shall maintain the record of the daily reading and submit the same to the concerned Regional Office by the 5th day of the following month.
13. The industry shall make necessary arrangements for the monitoring of stack emissions and shall get its emissions analyzed from lab approved / authorized by the Board:-
  - (i) Once in Year for Small Scale Industries.
  - (ii) Twice/thrice/four time in a Year for Large/Medium Scale Industries.
14. The pollution control devices shall be interlocked with the manufacturing process of the industry.
15. The Board reserves the right to revoke this "consent to establish" (NOC) at any time, in case the industry is found violating any of the conditions of this "consent to establish" and/or the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
16. The industry shall plant minimum of three suitable varieties of trees at the density of not less than 1000 trees per acre along the boundary of the industrial premises.
17. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
18. The consent does not authorize or approve the construction of any physical structures or facilities for undertaking of any work in any natural watercourse.
19. Nothing in this NOC shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected under this or any other Act.
20. The diversion or bye pass of any discharge from facilities utilized by the applicant to maintain compliance with the terms and conditions of this consent is prohibited except.
  - (i) Where unavoidable to prevent loss of life or some property damage or
  - (ii) Where excessive storm drainage or run off would damage facilities necessary for compliance with terms and conditions of this consent. The applicant shall immediately notify the consent issuing authority in writing of each such diversion or bye-pass.

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21. The industry shall ensure that no water pollution problem is created in the area due to discharge of effluents from its industrial premises.
22. The industry shall comply with the conditions imposed if any by the SEIAA/MOEF in the Environmental Clearance granted to it as required under EIA notification dated 14/9/06, if applicable.
23. The industry shall earmark a land within their premises for disposal of boiler ash in an environmentally sound manner, and / or the industry shall make necessary arrangements for proper disposal of fuel ash in a scientific manner and shall maintain proper record for the same, if applicable.
24. The industry shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
25. The industry shall submit a site emergency plan approved by the Chief Inspector of Factories, Punjab as applicable.
26. The industry shall provide proper and adequate air pollution control arrangements for control emission from its coal/fuel handling area, if applicable.
27. The Industry shall comply with the code of practice as notified by the Government / Board for the type of Industries where the siting guidelines / code of practice have been notified
28. Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed off in such a manner so as to prevent any pollutants from such materials from entering into natural water.
29. The industry shall submit a detailed plan showing therein, the distribution system for conveying waste-waters for application on land for irrigation along with the crop pattern to be adopted throughout the year.
30. The industry shall not irrigate the vegetable crops with the treated effluents which are used/ consumed as raw.
31. The industry shall ensure that its production capacity & quantity of trade effluent do not exceed the quantity mentioned in the NOC and shall not carry out any expansion without the prior permission/NOC of the Board.
32. All amendments/revisions made by the Board in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.
33. The industry shall not cause any nuisance/traffic hazard in vicinity of the area.
34. The industry shall maintain the following record to the satisfaction of the Board :-
  - (i) Log books for running of air pollution control devices or pumps/motors used for it.
  - (ii) Register showing the result of various tests conducted by the industry for monitoring of stack emissions and ambient air.
  - (iii) Register showing the stock of absorbents and other chemicals to be used for scrubbers.
35. The industry shall ensure that there will not be significant visible dust emissions beyond the property line.
36. The industry shall establish sufficient number of piezometer wells in consultation with the concerned Regional Office, of the Board to monitor the impact on the Ground Water Quantity due to the industrial operations, if applicable.
37. The industry shall provide adequate and appropriate air pollution control devices to contain emissions from handling, transportation and processing of raw material & product of the industry



07/06/2021

( **Kuldeep Singh** )  
**Environmental Engineer**

For &amp; on behalf

of

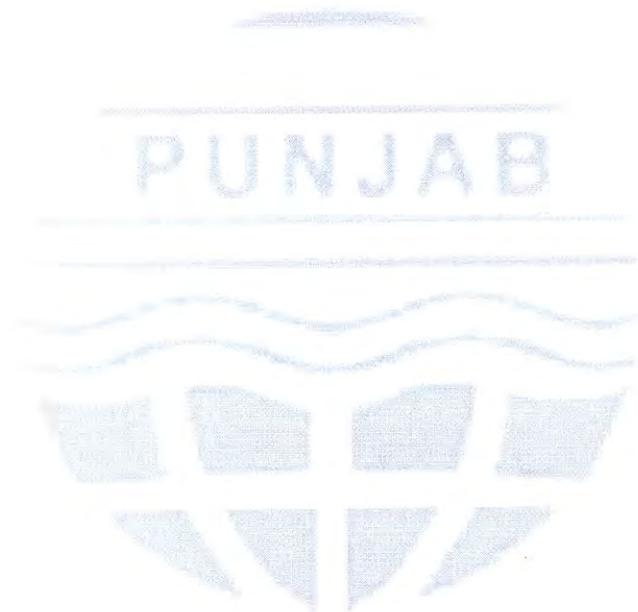
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(Punjab Pollution Control Board)



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**B. SPECIAL CONDITIONS**

1. The promoter company shall obtain revised Environmental Clearance from the competent authority due to increase in the total area of the project from 230.09 acres to 290.097 acres and submit same to the Board within 6 months.
2. The promoter company shall not carry out any further construction activities in the area for which Environmental Clearance has not been obtained, till the promoter company obtains revised environmental clearance for the complete project.
3. The promoter company shall not allow any occupancy in the part of the project for which Environmental Clearance has not been obtained.
4. The promoter company shall use its treated wastewater for only dual plumbing, gardening and construction activities and shall not dispose the treated domestic effluent by any other mode of disposal.
5. If GMADA does not lay down sewer in the area in the near future, the promoter company shall develop adequate land as per Karnal technology, for scientific disposal of treated wastewater.
6. The promoter company shall complete all work as per its letter dated 22.04.2021 submitted to Regional office, Mohali, well before 15.06.2021 and submit compliance of the same to the Board.
7. The promoter company shall comply with provisions of Solid Waste Management Rules, 2016.



07/06/2021

**( Kuldeep Singh )  
Environmental Engineer**

*For & on behalf**of***(Punjab Pollution Control Board)**

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Projects

Regulatory

Incentives

Startup

Welcome Ved Prakash Multani



Menu



## Services

Welcome Ved Prakash Multani

Consent To Establish - CTE (Expansion)

1. Gen 2. OI 3. Prodi 4. Ai 5. Wate 6. Haza 7. Di

## 1. Applicant Details:

<b>1.1 - Applicant Name :</b>	Ved Prakash Multani	<b>1.2 - Designation :</b>	Director
<b>1.3 - Applicant District :</b>	S.A.S Nagar	<b>1.4 - Applicant Tehsil :</b>	Mohali
<b>1.5 - City :</b>	DELHI	<b>1.6 - Address :</b>	HOUSE NO. A-91, WEST PATEL NAGAR, CENTRAL DELHI, DELHI
<b>1.7 - PIN Code :</b>	110008	<b>1.8 - Mobile No :</b>	9988001198
<b>1.9 - Email Id :</b>	tdimohali110@gmail.com		

## 2. Industrial Details:

<b>2.1 - Business Entity Name :</b>	TDI INFRATECH LIMITED	<b>2.2 - Business Entity Type :</b>	Private Limited Company
<b>2.3 - Project/Unit Name :</b>	TDI Township by M/s TDI INFRATECH LIMITED	<b>2.4 - Industry Address :</b>	SECTOR 74A,92,116,117,118 & 119 MOHALI

Projects Regulatory Incentives Startup



Menu



<b>2.9 - Area:</b>	urban	<b>Type :</b>	Crore
<b>2.11 - Category :</b>	Red		
<b>2.12 - Classification of industries for Consent Management :</b>	1087 - Area/Infrastructure development projects covered under EIA		
<b>2.13 - Status :</b>	Operational	<b>2.14 - Commissioning Month and Year :</b>	Aug / 2013

Investments Details from CAF (In Lakhs)	Investment Details Entered (in Lakhs)
2.15 - Capital Investment of Plant & Machinery without Gross	0
2.16 - Total FCI Cost	49718
2.17 - Total Project Cost	49718

<b>2.18 - CTE for number of years :</b>	329	<b>2.19 - Registration/License No:</b>	N/A
<b>2.20 - Landline No. with code:</b>	N/A	<b>2.21 - Fax No. with code:</b>	N/A
<b>2.22 - Email Address:</b>	tdimohali110@gmail.com	<b>2.23 - Wheather Cess Paying:</b>	N/A
<b>2.23.1 - Cess Paying Receipt:</b>			



Menu





Menu



## Services

Welcome Ved Prakash Multani

Consent To Establish - CTE (Expansion)

1 Get 2 Of 3 Prodi 4 Ai 5 Wate 6 Hazir 7 Di

## 3. Other Details:

<b>3.1 - Applicant Name :</b>	MANDEEP SHARMA	<b>3.2 - Designation :</b>	Authorised Signatory
<b>3.3 - Inspection Audit Type :</b>	N/A	<b>3.4 - Correspondence Address :</b>	SCO 51-52, SECTOR 118, TDI CITY, MOHALI
<b>3.5 - Address/City :</b>	SCO 51-52, SECTOR 118, TDI CITY, MOHALI	<b>3.6 - PIN Code :</b>	140603
<b>3.7 - State :</b>	Punjab	<b>3.8 - District :</b>	S.A.S Nagar
<b>3.9 - Tehsil :</b>	Mohali	<b>3.10 - Phone No. with code :</b>	N/A
<b>3.11 - Fax No. with code :</b>	N/A	<b>3.12 - Mobile No :</b>	N/A
<b>3.13.1 - Total no. of average working days in a year:</b>	365	<b>3.13.2 - Total no. of working shifts per days:</b>	N/A
<b>3.14.1 - Total no. of workers including officials working in industry</b>	N/A	<b>3.14.2 - Total no of workers and officials residing in the industrial permises</b>	N/A
<b>3.14.3 - Total population to be served during</b>	50	<b>3.14.4 - Total population to be</b>	41415



### 3.16 - Built up

square meters,



Menu

- 
- 
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**3.17 - Whether the industry/project is located in Critically Polluted Area or not, if Yes, please indicate the area:**

No

**3.18 - Whether the site of industry/project is located within or outside the municipal limits? (Please attach a certificate from the M.C. in this regard):**

Outside M.C. limit

**3.18.1 - Whether the site of industry/project is located within or outside the municipal limits? (Please attach a certificate from the M.C. in this regard):**



**3.19 - Whether the site of the industry/project is situated in any Focal Points/Industrial Estate developed by the Govt. or any other agency authorized by the Govt.(Please attach a copy of allotment letter of Plot/Land):**

No

**3.20 - Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local Planning Area) Of any town/city and if**

Yes

**3.20.1 - If, Yes**

Master plan showing project location is attached along





Menu



certificate from the Deptt. of Town & Country Planning, Punjab in this regard):

3.20.2 - Whether the site of the industry/project is located within the notified/draft Master Plan/LPA (Local Planning Area) Of any town/city and if yes, the classification of the area in which the site is located. (Please attach a certificate from the Deptt. of Town & Country Planning, Punjab in this regard):

3.21.1 - In case the industry/project is not situated in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of Land Use (CLU) from the competent authority of the State or not and if yes,please

3.21 - In case the industry/project is not situated in the approved industrial area within the notified/draft Master Plan/LPA, whether it has obtained the change of Land Use (CLU) from the competent authority of the State or not and if yes,please attach a copy of the same:

Yes





Menu



### 3.23 - Whether

involved.

**3.24 - Whether the industry/Project is covered under the Environmental Impact Assessment (EIA) Notificaton dated: 14-Sep-2006 as amended from time to time or not and if yes the status of obtaining environmental clearance from MOEF/State Level Environment Impact Assessment Authority:**

Yes

**3.24.1 - Whether the industry/Project is covered under the Environmental Impact Assessment (EIA) Notificaton dated: 14-Sep-2006 as amended from time to time or not and if yes the status of obtaining environmental clearance from MOEF/State Level Environment Impact Assessment Authority:**



**3.25 - Whether the industry/Project is covered under the 1st Scedule of Factories Act, 1948 or not and if yes, the status of obtaining site clearance from SCA-cum-SAC:**

No

#### 4. Surrounding of Site:

**Distance From for Stone Crushers, Rice Shellers, Saila Plants, Brick Kilns, Cement Plants, Grinding Units and Hot Mix Plants:**





Menu



N/A



N/A



N/A



N/A



N/A



N/A



N/A



N/A

Back

Next





Menu



## Services

Welcome Ved Prakash Multani

### Consent To Establish - CTE (Expansion)

1 Gen 2 Of 3 Prod 4 Ai 5 Wate 6 Haz 7 Di

#### 5. Raw Material Details:

S.No	Raw-Material Name	Raw-Material Quantity	Unit
1	NA	0	Number/Year

#### 6. Product Details:

S.No	Product Name	Unit	Installed Capacity	Licensed Capacity	Average Production	Average Production Percentage (for comparison)
1	Commercial (in acres)	Number/Year	26.96	26.96	26.96	26.96
2	Residential Plots	Number/Year	1711	1711	1711	1711
3	Group Housing (in acres)	Number/Year	8.57	8.57	8.57	8.57
4	EWS (in acres)	Number/Year	15.79	15.79	15.79	15.79
5	Area under Public Facilities (in acres)	Number/Year	14.781	14.781	14.781	14.781
6	Independent floors G+2	Number/Year	74	74	74	74



Menu



7	Independent floors S+4	Number/Year	36	36	36	36
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## 7. By - Product Details:

S.No	Name of By Product	Unit of Product	Licensed Production Capacity	Installed Production Capacity	Average Actual Production	Av Ac Pr (fo co so
1	NA	Number/Year	0	0	0	0

## 8. Power Load/Power Consumption Details:

S.No	Power load For	Total Power Load(in KW)	Power Load available with the industry(in KW)	Eastimated Power Consumption for Intended Peroduction per day(in units consumed per day)	Average Daily Power Consumption(in units consumed per day)
1	Industry	40462	40462	323696	0

## 9. Solid Waste Generation:

S.No	Source of Generation	Quantity(to be generated per day)	Units	Nature/Type	Mode of Disposal
1	Solid Waste	16270	Kgs/Day	Solid Waste MSW	Biodegradable-Composting; Recyclable-Recyclers; Inert-Authorized dumping site





Menu





Menu



## Services

Welcome Ved Prakash Multani

Consent To Establish - CTE (Expansion)

1. Gei 2. Oi 3. Prodi 4. Ai 5. Wate 6. Haz 7. Di

## 10. Air Stack Deatils:

S.No	Stack Name	Stack Height Above Ground Level(meters)	Stack Height Above Factory Roof(meters)	Diameter of Stack at Bottom Level(meters)	Diameter of Stack at Top Level(meter)
1	NA	0	0	0	0

## 11. Boiler/Furnace/Heater Details:

S.No	Attached to Stack	Plant Name (Boilers/Heaters/Furnaces/Materials Handling Section etc..)	Plant Capacity	Capac Units
1	NA	0	0	Numb

## 12. Flue Gas Emission Quality Parameter Details:

S.No	Stack	Qualty Parameter	Untreated Value	Treated Value	Unit
1	NA	SPM	0	0	Other

## 13. Process Emission Details:



of Process

Equipment Above

Above Facilities



Menu

(in  
meter)(in  
meter)

1	NA	NA	Not Required	0	0	Yes
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## 14. Process Emission Quality Parameters:

S.No	Process	Quality Parameter	Untreated Value	Treated Value	Unit
1	NA	SPM	0	0	mg/Nm3

## 15. D.G. Set Details:

S.No	Capacity of D.G. set(in KVA)	Quantity of Fuel Used/to be Used(in Lts./day)	Stack Height Above Grund Level(meters)	Canopy/Acoustic Enclosure Provided	Type of Fuel
1	625	56	5	Yes	HSD
2	625	56	5	Yes	HSD
3	250	23	3	Yes	HSD
4	250	23	3	Yes	HSD
5	125	11	2	Yes	HSD

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## Services

### Consent To Establish - CTE (Expansion)

1. Gei 2. Oi 3. Prodi 4. Ai 5. Wate 6. Hazr 7. Di

## 16. Water Source Details:

S.No	Source Type	Source Name	Quantity (KL/D)
1	Tubewell	Borewell and GMADA supply	5216

## 17. Water Consumption Details:

S.No	Source Consumption	Quantity (KL/D)
1	Domestic	5216

## 18. Waste Water Generation Details:

S.No	Source Consumption	Quantity (KL/D)
1	Domestic	4172

## 19. Waste Water Treatment System:

S.No	Uses	Effluent Generation(KL/D)	Treatment Arrangement Status	Treatment Details
1	Domestic Effluent	4172	Proposed	STP

## 20. Waste Water Quality Parameter:





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21. Waste Water Discharge/Disposal:

S.No	Type of Effluent	Maximum Generation Quantity of Effluent(KLD)	Effluent to be Recycle(KLD)	Effluent Disposal/Discharge Quantity(KLD)	Me (P la ca or pl. Or wi ex re: Ka GI co
1	Domestic	4089	1759	2330	

22. Water Flow Measuring Device Details:

S.No	Details For Measurement of Water Consumed	Details For Measurement of Waste Water Generated	Details For Measurement of Waste Water Recycled	Details For Measurement of Waste Water Discharged
1	Water meter is being provided	Flow meter is being provided	Flow meter is being provided	Flow meter is being provided

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## Services

Welcome Ved Prakash Multani

### Consent To Establish - CTE (Expansion)

Get Oil Prod Ai Wate 6 Haz 7 Di

#### 23. Hazardous Waste Generation Details

S.No	Name of Process	Name of Hazardous Waste	Quantity of Hazardous Waste generated / to be generated per day	Unit	Quantity of Hazardous Waste generated / to be generated per annum
1	5 - Industrial operations using mineral/synthetic oil as lubricant in hydraulic systems or other applications	5.1 - Used or spent oil	1.96	Liter/Day	0.72

#### 24. Storage/Disposal Details:



Waste



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Quantity of Hazardous Waste (shifted to common TSDF)	Quantity of Hazardous Waste (given to regd. Recycler)	Quantity of Hazardous Waste (given to in-house incineration)	Quantity of Hazardous Waste (being managed in the premises)	Storage Capacity (in months.)	Size of Room/St (in L*B*H)
5.1 - Used or spent oil		Recyclable		0.72	
Mode of Disposal			Storage Details		
0	0.72	0	0	3	100

25. Other Details:

S.No	Whether the Industry is recycling/reprocessing/reusing the hazardous wastes	Registered Recycler Sold	Whether the Industry is importing any kind of hazardous wastes
1	No NA	Agreement will be done	No NA

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**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, NEW DELHI  
ORIGINAL APPICATION NO. 1084 OF 2024**

**IN THE MATTER OF: -**

**VIJAY KUMAR PATHANIA ... APPLICANT  
VERSUS**

**STATE OF PUNJAB & ORS. ... RESPONDENTS**

**VAKALATNAMA**

I, Mr. Paras Arora, aged about 38 years, S/o, Shri. Deepak Arora Authorised Representative of the Respondent No.8 Company- M/s TDI Infrastructure Limited with its Registered Office at D-92, Ground Floor, Lajpat Nagar 1, Lajpat Nagar, South Delhi, New Delhi- 110024 KNOWN ALL to whom these presents shall come that I/we the RESPONDENT NO.8 of the above-named do hereby appoint:

**M/S SKV ASSOCIATES**

**KANIKA AGNIHOTRI, VAIBHAV AGNIHOTRI, NIHARIKA  
AHLUWALIA, ARVIND UPADHYAY, HARSHIT KIRAN,  
SACHIN SHARMA, VIDIT PRATAP SINGH, ANKIT SINGH,  
KAUSTUBH PUNJ, AMULDEEP, RAMAPATI MISHRA,  
SURUCHI KHANDELWAL, ARPIT SHARMA, SONAKSHI  
CHATURVEDI, HIMAGHN JAIN,  
SHRADHA MAHESWARI, DHRUV SHARMA  
ADVOCATES**

**A-118, 3<sup>rd</sup> Floor, DEFENCE COLONY,  
NEW DELHI 110 024.**

**E- Mail: [admin@skvassociates.com](mailto:admin@skvassociates.com)  
(T): 0-11-46572411; +91- 9213431484**

Herein after called Advocates to be my/ our advocates in the above noted case and authorized them to act appear and plead in the above noted case in the Court or in any court in which the same may be tried or heard and also in the appellate courts including High Court.

To sign, verify and present pleadings application, appeals, cross objections or petitions for execution, review, restoration, withdrawal, compromise or other petitions, replies, objections or affidavits or documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents.

To withdraw or compromise the said case or submit to arbitration any difference of disputes that may arise touching or in any manner relating to the said case.

To take out execution proceedings.

To deposit, draw and receive moneys, cheques and grant receipts there and to all other acts and things which may be necessary to be done for the progress and in the course of prosecution of that said case.

To appoint and instruct other legal practitioners authorizing him to exercise the power and authorize hereby confer upon the advocate whenever he may think fit to do so and sign the power of attorney on our behalf.

And I/ We undersigned do hereby agree ratify and confirm acts done by the advocates or his substitute in the matter is my / our acts as if done by me/us to all intents and purposes.

And I/ We undersigned do hereby agree that in the event of any part of the fees agreed by me/ us to be paid to the advocate remaining unpaid, he shall be entitled to withdraw from the prosecution and would be entitled to the same.

IN THE WITNESS WHEREOF I/ We do hereby up to put my/ our hand to these presents the content to which have been understood by me / us on the \_\_\_ day of May 2025.

For TDI Infratech Limited  
Director/Authorises Signanatory  
CLIENT

ACCEPTED

*Handwritten signature*

*Suresh Khandelwal*  
D/1306/2025

*Handwritten signature*  
D/1306/2025

*Harshit Kaurin*  
D-12583/2022

*Handwritten signature*  
D/12618/2026